Shrimati MAYA DEVI CHETTRY (West Bengal): May I also say a few words, Sir? It is very kind of you to have said a few nice words about the retiring Members. I am one of those in the exit list. I have always, Sir, enjoyed goodwill from the former Chairman and from you and from the Deputy Chairman and all the Members of this House, from this side as well as that. I will always carry the sweetest memories of this august House.

As you know, Sir, I come from a minority community, the Gurkha community. There are about thirty lakhs of Gurkhas living in India. In today's national crisis, the Gurkha community, in my opinion, is an important community, which is defending our borders. I also come from the border areas surrounded by neighbouring countries like Nepal, Bhutan, Sikkim Tibet and Pakistan. So, wherever God places me I will serve my country with honesty and sincerity. I wish for the strength and prosperity of our country and for good life of our Members and our leaders. I thank you very much, Sir.

Mr. CHAIRMAN: Shri Maithilisharan Gupta will now recite a verse.

श्री मेंश्रिलीशरण गुप्त (नाम-निर्देशित): श्रीमान्,

"शेष यहीं तक नहीं बन्ध्जन ! कार्य हमारा, आगे बढ़ती चले सदा जीवन की धारा । जाते हैं हम यहां सुखद सम्बन्ध जोड़ कर, अपने आसन नवागतों के लिये छोड़ कर । हम जो साध न सके उसे वे सिद्ध करेंगे, बढ़ दृढ़ता से विजय-लक्ष्य निज विद्ध वरेंगे । नव नव अनुभव हमें दे चली अवधि हमारी, अंगरेजी ही रही यहां निरविध, बिलहारी ! इतने दिन हम यहां साथ रहते आये हैं। कर कितने संताप हंसे, खेले—खाये हैं। उन बातों का स्मरण क्यों न हम सब को सालें,

बैठे फिर भी मौन कौन कर्तव्य न पासे। भूलें हम से हुई न होगी कैसी कैसी, पर क्या वैतो, क्षमा भ्राप लोगों की जैसी? मांग मांग कर लोग बहुत कुछ पा लेते हैं, किन्तु बड़े तो क्षमा विना मांगे देते हैं। तात, भ्राज भी एक बात के हम भिधकारी, बने श्रापकी दया उलट कर याद हमारी।"

श्रीमान्, इस सदस्यता की भवां के भन्त में श्रापने मुझे भी दो शब्द कहने का जो भवसर दिया है उसके लिये मैं ह्दय से इतज्ञता प्रकट करता हूं।

## THE BUDGET (GENERAL), 1964-65 —continued.

PROF. A. R. WADIA (Nominated): Mr. Chairman, Sir, if I had spoken a fortnight ago, I would have been prepared to accept all the statements of the hon Finance Minister at their face value and I would have wholeheartedly congratulated him but speaking a fortnight after his introduction of the Budget has given us time to think out and study more closely the implications of all his suggestions and I am afraid my enthusiasm has grown much less and I find the proverbial iron fist under a velvet glove. But that does not mean that I do not appreciate several points in the Budget speech of the hon. Minister. I particularly appreciate his several obiter dicta; for example, his emphasis on initiative which is very apt to be forgotten in totalitarian regimes. I appreciate his encouragement to the private sector as a very important sector. I appreciate his recognition of the importance of competition. It is a very important point in controlling prices and I appreciate his emphasis on the public sector as a profit-making concern, as a business concern to be conducted on commercial lines. I appreciate his. will to help the low income groups and to encourage saving. And I parti4281

cularly appreciate what he says on page 11 in Part A of his speech about imports: "There is a point beyond which restrictions on imports, whether fiscal or administrative, begin to do more harm than good, result in idle capacity in industry and slower rate of growth and lead to higher prices with a consequent fall in export earnings, which may well exceed the saving in foreign exchange effected by the cut in imports."

Well, Sir, frankly I have often felt that our restrictions on imports have exceeded all bounds especially in the case of import of drugs because it the question of life and concerns death. There are numerous difficulties faced in getting licences for the import of the most necessary things. I am very happy to find that the hon. Minister is appreciative of all this. Sir. I appreciate the difficulties of any Finance Minister and I recognise that it is practically impossible to frame a Budget which will be pleasing to all the parties concerned We have to recognise the difficulties of the hon. Finance Minister especially when he is faced with the problem of providing for our defence and also for our development.

I think it is a well known thing that our hon. Finance Minister has been very profoundly influenced by the Kaldor Report which was published a few years ago. He has taken up many of the suggestions of the Kaldor Report and has introduced many unpopular taxes including the notorious expenditure-tax but there was a certain logic in Kaldor's proposals. One point has been completely missed by the hon. Finance Minister. Kaldor coupled all these taxes with a very drastic reduction in income-tax almost to the level of 50 per cent at the highest level. That is a point which has been completely forgotten by our hon. Finance Minister. After all, you have to create income; you have to create wealth and that can only be done if the income-tax is at a reasonable level.

When you have income-tax at certain levels which practically mops up the whole income it is very deleterious to the interests of the country. Now, America has followed that example and it has lowered its tax structure and I wish the hon. Finance Minister could have found it possible to have reduced the income-tax to very drastic extent. I think it would have made even dishonest, business people more honest. There would have been less temptation to conceal incomes and people would have been more ready to give whatever was due to the Government. Well, unfortunately, this point has been missed and that makes the Budget all the more difficult to be accepted at its face value.

Sir. I have just referred to the expenditure-tax as a notorious tax. I think his predecessor was very wise in abolishing it. We congratulate him on the great moral courage that he displayed when he abolished it and I heard it from a very important official that they abolished it because they found it very difficult to collect and the cost of collecting it was almost more than amount collected. Now the present Finance Minister has thought it fit to reintroduce the expendituretax. He has perhaps made it a little more reasonable than it was before but the fundamental defect remains, that is, difficulty of collecting and a greater defect is that it loses the goodwill of the people concerned. It is bound to lead to harassment and that harassment will affect the goodwill of the people concerned.

I congratulate the hon Finance Minister on abolishing the Compulsory Deposit Scheme but he has thought it wise to reintroduce it in another form calling it Annuity Deposit Scheme. It is reasonable up to a certain point and I am very happy to find that in his concluding speech

[Prof A. R. Wadia.]

in the other. House he was prepared to exempt people over 70 years age. It is almost cruel to ask them to save at the age of 70 with the prospect of getting it back ten years hence He has been very wise in making it optional. I would like to make one more humble suggestion to him and that is to exclude the pensioners because after all the pensioners are more or less old people. Whatever savings they had the capacity to effect they effected during their active period of life and in their retirement they are dependent on pension and if a certain portion of this pension has to go as annunity, it will create hardship especially when, unlike his predecessor, he is taxing this amount as income in the succeeding years when the amount is repaid

SHRI K SANTHANAM (Madras): are no pensions over Rs There 15.000

Prof. A. R WADIA. Well, some people have pensions, after all Now, I do not wish to speak in detail during this general discussion about the various taxes but I do find that the Finance Minister has given us very illusory concessions I almost felt like laughing when he said that he was reducing the tax on imported motor cars from 150 to 60 per cent, because we all know that the import of motor cars is practically prohibited It only remains on paper amuse us I am afraid similar things may be said in connection with several other taxes also

SHRI A B VAJPAYEE (Uttar Pradesh). Gramophone records

Prof A R. WADIA. He has benefited the lower income groups by decreasing the income-tax but I am afraid even this is illusory, illusory in the face of rising prices because whatever is saved in income-tax will be taken away in the form of higher prices and the main reason, as he has himself recognised, is agriculture, agriculture is our main problem. I heartily associate myself with the very important suggestion made by my friend, Mr Basu, yesterday that there is a tendency, unfortunately, to relegate the portfolio of agriculture as a sort of secondrate portfolio when, as a matter of fact, it should be given the very first place and he made a suggestion that it should be incumbent on every Chief Minister in the State to have the agriculture portfolio himself so that he can put all his influence, all his prestige and all his time to the production of foodgrains so that we can at least get our food at reasonable prices. Unless this is done all talk of industrialisation will be cruel mockery. It is all right to appeal to us to tighten our belts, but there is a limit to tightening of We all know that we are not going to benefit from the costlier pro-This generation will not get the benefit The next generation may get the benefit Our grandchildren may get the benefit of it, but the present generation has to live and in order to enable them to live there must be a certain reasonableness in the level of prices

1964-65

I do feel that the time has come to review the whole tax structure In Part B of his speech the hon Finance Minister himself recognises that .-

existing taxation policy good as far as it goes in the direction of producing revenue, has also to be geared to the paramount task of promoting growth"

A little later on he says: -

"Taxation has, therefore, to be used as a sensitive and multipurpose tool, to encourage production, to keep a measure of restraint on rising levels of consumption to en ure that people get the fruits of their labour to induce savings and to prevent profiteering so that the inherent ills of a scarcity economy are not mutiplied."

.1285

It is a very wise statement and I do hope that a fine, broad-based tax structure can be evolved which will suit and meet the needs of country.

I am also very happy to find that he is against monopolies. Monopoly means lack of competition and lack of competition means high prices. I welcome his idea of appointing a Commission to consider the whole question of monopolies. I do know what he means by monopolies Perhaps he has in mind only private monopolists, who have again again been attacked in this House, but comparatively there are very few private monopolists The greatest monopolies are in the hand of the Government and I think it for this Commission necessary review the policies of Government monopolistic concerns It is sometimes scandalous the way in which prices are raised. In one of the States that I was recently touring I was told, for example, in respect of the State transport that whereas cost was eight annas, actual fare charged was Rs 2/8/-, which means a fantastic profit of nearly 400 per cent Now, this is thoroughly unfair and I do not think that the Government is justified in making full use of its monopolistic powers to increase prices as high as that It is unfortunate that this happens in our Government concerns There is a private industry flourishing. The Government take it over and as soon as they take it over prices begin to rise There is inefficiency in administration Now, all requires looking into and in interests of the country at large I do feel that the Commission on Monopolies will view the working of Government monopolies in particular.

Well, Sir, it is always an unpleasant thing to pay taxes, but we recognise that taxes have to be levied and the Government has to be carried We do not mind it We find

that in the name of defence a tromendous amount by way of taxes was raised last year and yet we find that the Defence Ministry has not, for one reason or another, found it necessary to spend the full amount allotted to them, to the tune of Rs 100 crores. but the taxes remain Now, that is an unfortunate experience recently, I came across two examples of how callously public money can be spent In a certain State a hydroelectric project was planned Now. it should be planned in an area where the water can be held. But unfortunately it was discovered after digging that the whole area consisted of limestone and water could not be held. So, after spending about Rs 10 lakhs, including a very luxurious guest house, the project was almost on the point of being abandoned And then somebody thought as a brain-wave that experts might be invited from outside to recommend how all the leaks in the limestone could stopped Well, I do not know whether this will succeed or not, because against the inherent defects of nature even science is helpless But the money is gone In the same State another hydro-electric project has been planned Now, it is a matter of common sense that wherever a hydro-electric project as planned, we should have a clear idea as to the amount of rainfall and the statistics of rainfall should cover nearly thirty years As a matter of fact in this particular area there was no record of rainfall, except for the last four or five years That was done by a certain Christian missionary institution On the basis of this record develop they proceeded to scheme They calculated that a certain area would be covered water The land was bought they paid compensation in lakhs. Now, they find that the fall will not be sufficient the level of water will be low All those lands that have been acquired will not be covered with water. Again, it is a tremendous waste of [Prof. A. R. Wadia.]

public money. Well, Sir, this what makes us feel extremely sad. Taxes can be paid provided we have 'the satisfaction that the amounts collected are made good use of. But then we find that they are recklessly spent. Estimates are notoriously low. In the beginning the people who make the estimates know that the estimates are not going to be final. Year by year they simply rise till the whole thing becomes extremely costly.

One thing more I should like to say and that is in connection with income-tax. I think there is something very faulty in the collection of income-tax. The Government talks of urgency in collecting taxes. But for two years or three years taxes are not assessed. Sometimes, as have had that experience, suddenly at the end of three years a huge demand is made to pay up the taxes for all the three years concerned. 1 think the hon. Minister is perfectly conscious of this, but he has a very interesting remedy for it, by throwing the burden and the responsibility of paying the taxes on the taxpayers themselves-and absolving the Income-tax Officers of their responsibility for doing their work. Now, as soon as we sign a return, within thirty days we have to pay up the amount that we consider is due from us. I think it is a very hard thing to do, especially when the income-tax today is extremely complex. I regret to say that many of us find it necessarv to seek the help of an incometax consultant as to what has to be put in and what deductions have to be made and so on. It takes time and ultimately we do not know what amount exactly we have to pay. Yet, if we do not pay it, we are threatened with a very heavy fine-half or double I forget. Anyway it seems to me it is extremely unfair to an honest income-tax payer. It is the Income-tax responsibility of the Officers to do their work. If more people are necessary to be employed,

let them be employed. If they are to be trained, let them be trained. but let them do their work and then call upon the income-tax payers to do their duty.

1964-65

I welcome all the steps that the hon. Finance Minister proposes to take against tax evasion. I hope he will succeed. As a friend of mine put it, there is always a tussle between the brains of the Government and the brains of the businessmen. Who will ultimately succeed we do not know. Tax evasion is something immoral, not merely illegal but immoral, and I do wish every success to the Government to round up these tax-evaders.

Another matter. I do feel that there is need for economy in Government expenditure. On more than occasion I have had to say that Parkinson's Law works with remarkable efficiency in the case of our Government offices, and it was only a few days ago I ventured to suggest, following the lead of mv friend, Santhanam, that the strength of the Planning Commission office should be reduced, according to him to 25 per cent; I was more modest and I was prepared to be content with only a 50 per cent., reduction. Sir, the same thing could be done in many other Government offices. I think there are far too many people, and as a result of it we have to spend more and get less work. Probably if these economies are carried out, it may be possible to reduce the heavy load of taxation to which this country has got almost accustomed.

Anyway. Sir, we appreciate the difficulties of the Finance Minister. He has had a very difficult task to face, and whether we like it or not we wish his Budget every success.

SHRI AKBAR ALI KHAN (Andhra Pradesh); Mr. Chairman, in the parliamentary life the presentation of the Budget is a very significant event during the year. It is an occasion when the representatives of the people

4289

consider and review the economic policies and programmes of the Government and the fiscal measures that have been adopted or that will be adopted for the future governance of the country. Having that in mind as well as the present position in which the country stands today, being an undeveloped country, we have to stick to the programme of development and at the same time in view of the unfriendly attitude of two of our neighbours we have to prepare ourselves for any contingency and provide for defence. The difficulty of any Finance Minister is really so heavy that he has to plan the budget in a way that effectively these would meet two. demands of the country, demand for development and demand for the defence of the country.

Sir, bouquets have been given to our Finance Minister, and to a certain extent I think correctly, but I think we could appreciate the Budget better if we just have glimpse of figures of the last year's Budget also. As you know, Sir, we have this year added to the taxation only to the extent of Rs. 40 crores. But last year we added to the taxation to the tune of Rs. 380 crores and being an occasion after the aggression of China the whole country was united an emergency was declared, and the nation willingly conceded to this heavy taxation. So, when we consider and appreciate that this year the Finance Minister has not added to the common man's burden so far as indirect taxes like excise are concerned, or when we consider that even in the matter of direct taxation there has been only an addition of Rs. 15 crores, we have to pay our compliments not only to the present Finance Minister but also to the Finance Minister who has retired and who shouldered the year and courageously burden last brought forth all these measures for the increase of taxation. So, I think when we compliment, we cannot forget Mr. Morarji Desai also, and I offer my compliments to the present Finance Minister as well as to Finance Minister who has retired.

Now, Sir, in addition to the direct taxation and the indirect taxation there were previously two features: one was the Gold Control Order and the other was the Compulsory Deposit Scheme. Somehow most of us on this side also were not very happy with the Compulsory Deposit Scheme. Mr. T. T. Krishnamachari has very correctly dropped it and has brought in the Annuity Deposit Scheme which is more or less the same but with this big difference that it starts at Rs. 15,000 income whereas the other started at a very low income, with the result that the Finance Minister who has retired got the odium, and now Mr. T. T. Krishnamachari, being a very resourceful person with a very sharp intellect and being very appreciative of the current trends, dropped that and got the bouquets, and I do not grudge that. In the same way so far as the Rs. 40 crores taxation is concerned, Rs. 25 crores comes from indirect taxation and Rs. 15 crores comes from direct taxation. In this he has established his ingenuity and he has in a very correct way given concessions to the industries, incentives to the persons coming from small enterprises, and has at the same time given effective encouragement to the corporate bodies by adjusting the inter-corporate tax and taxes in a very nice way. I think to that extent he deserves our congratulations. (Interruption). Having submitted that, I would like to say that before I refer to some of the points and some of the steps that should be taken. I want to place one cardinal thing before this House.

1964-65

there is no doubt that the thinking is very high and, I should submit respectfully, correct. I also accept that the measures adopted are also very good. But, Sir, notwithstanding the good intentions, notwithstanding the good schemes and projects and the ideology and the objectives, the fact remains that the common man has become ex-12 Noon tremely anaemic. I do not say it suffers from heart cancer, but certainly attack or

it is suffering from want of blood,

[Shri Akbar Ali Khan.] is anaemic, and unless and until we see and inject it at the right time, without further delay, with....

SHRI N. M. LINGAM (Madras): Why not give blood transfusion?

SHRI AKBAR ALI KHAN: I do not want to carry that analogy very far. Unless that is done, Sir, neither the prestige of Jawaharlal Nehru, nor the honesty and integrity of all the members of the Nehru Government save the country, will save the Government or will save the Congress Party and I feel, Sir, that immediate steps, certain immediate proposals will have to be taken to save this critical situation. Before I come to that I would like to have one or two clarifications from the Finance Minister when he pleases to reply to this debate.

Sir, in view of our present condition he has, if I may say so, correctly opened the door for the foreign private capitalists to come and invest their capital in our industries. I quite appreciate it. I am one of those who, notwithstanding certain difficulties which I am fully aware of, welcome this measure, but the point is this. I would like the Finance Minister to tell this House whether he has taken into consideration all the facts prevailing at the present moment, particularly the increase in the Bank Rate in England, which has created a commotion, and even in the United States the 'Financial Times' and others are matter, as to what discussing this would be the position of the increased whether other countries Bank Rate should also increase it, whether the capital will go from there to other countries or not. I would like him to give us his appraisal. According to his calculations and according to his facts and figures and with all the necessary concessions that he offered, he has allowed the foreign capital to come in, but we would like to be sure that the response will be effective. If, after all that, the response is not encouraging, I think that would not be proper, but I am sure he must have calculated it. One fact is clear, that the capital has been sho

for the last two or three years, but I want to know what would be the situation after this. The other explanation or clarification that I desire, Sir, whether this coming of the foreign capital will affect the position of loans or grants, suppose some capital come. in, whether that in any way affects the position when we are getting loans or other monetary aid, whether they will be affected or whether, notwithstanding this offer, they will not be affected.

SHRI M. H. SAMUEL (Andhra Pradesh): Capital is private, and loans and grants are Governmental.

Shri AKBAR ALI KHAN: I know that; I am not asking for the distinction. At present we are getting certain loans from outside countries; we allow investments of equity capita. coming from outside, and I want to know whether that position will be affected, or we will get that and we will get this also. That I want to be sure about, because I think this whole measure will be very helpful to us if these other factors are not prejudicially affected.

Now. Sir, I would like the hon Finance Minister to consider another thing. While considering the capitalists, Sir, as he has himself been a very good businessman and he has been in business, he has considered only the question of industrialist capitalists. He has not considered the question of feudal capitalists. Sir, you know and many of us know that even the industrial and the investment activity have not advanced to the extent it had advanced in the Kingdom when the feudal system was wiped out. The position is, there are big houses of a big value but nobody to purchase. There are houses which bring an income, but it is an income which is a stagnant income, which does not suffice to keep the families going, and besides that, I would like to know whether, while considering the expenditure tax, it includes the expenditure on the dependants and the large number of employees,

only that on the family members. I am sure, Sir, even today, in some of the old families, in the expenditure, a big chunk goes to the dependants. servants, family members, widows, retired servants, and so on and so forth. Now I would like the Finance Minister to explain and clarify whether he wants to apply the expenditure tax to these people also. What would be the position, Sir? If applied, we will have hundreds of people unemployed. We will have hundreds of poor widows and people like that without any return because, when they have to pay the expenditure-tax after Rs. 3,000, and all these things are included in the expenditure, they will be forced to cut off all those things.

SHRI N. M. LINGAM: The exemption limit is much higher.

SHRI AKBAR ALI KHAN: No. the exemption limit is at Rs. 3,000 and anybody who spends Rs. 3,100, for example, will have to pay.

SHRI N. M. LINGAM: No. no.

SHRI AKBAR ALI KHAN: Yes. I would be very happy if it is made clear, what the position is. So my respectful submission is that while dealing with these modern trends we forget that we have in society persons of this category also. I do not want any concessions, but I want a human, decent, reasonable treatment to them and to save those people who, whether you or I like it or not, are dependants and they are being given their allowances and salaries, and they are carrying on their life.

Now, Sir, I would briefly refer to a point which my friend, a leader of the group of Communists, referred to while discussing the matter. Sir, I have heard not only here but in the Madras Assembly also that Mr. Ramamurti was considered one of the cleverest Members, and once Rajaji said: "If anybody could trip me, it is Ramamurti." Now, Sir, regarding that I am not afraid because, as diamond cuts diamond, we have got a Madrasi Finance Minister here to meet

Ramamurti. The thing is, he said and he expressed his anger and disapproval about the Indian situation; he said that technologically they had not developed. what Soviet Russia done. Sir, I know and I fully appreciate that after the Revolution a new life had come in Soviet Russia. But to compare India sixteen years back with Russia before the Revolution is, I think, absolutely incorrect and not according to facts. (Interruptions). Although the Czar was despotic, technologically Russia was not at all inferior to any of the European countries. You forget that in science, in technology, she was very highly advanced. During the First War and during the Second War we know that India could not produce even a good pin, could not produce anything worth the name, and now we are producing engines, aeroplanes and what I know that my friends of the Communist Party (Interruptions) are very adept at plus and minus, but let it be plus 50 degrees and minus 50 degrees. not zero degree and 100 degrees. Exaggeration should have some limit. We have advanced, we do admit that we have still to go further. That is why the Finance Minister has correctly mentioned in his Budget speech that he is inviting foreign capital; more so, it is to get the technical knowhow.

1964-65

SHRI NIREN GHOSH (West Bengal): Why do not they develop anything here?

SHRI AKBAR ALI KHAN: You better go to Peking, then you will realise the beauties of India.

Dr. A. SUBBA RAO (Kerala): Is it not possible to have that technical know-how here?

MR. CHAIRMAN: Dr. Subba Rao, he is not yielding.

SHRI AKBAR ALI KHAN: I may. (Interruptions)

MR. CHAIRMAN: You carry on.

SHRI AKBAR ALI KHAN: grateful to you, Sir. My submission is that in these matters we have to

4**296** 

[Shri Akbar Ali Khan.]

4295

learn from outside countries till we have brought our country at the same par, at the same level, at the same stage. So, I would submit that that objection is absolutely uncalled for and his criticism regarding the progress of India and the work that the Government has done is not at all in consonance with facts and figures.

Sir, I need not say much about him because he is not also here now; I mean our respected, dear, esteemed triend, the hon. Member, Shri Dahyabhai Patel. He opened the debate and he started firing. Certainly, he started firing. But one thing I must say: (Interruptions) he wrote and read out his speech and it was much better anyway. But when he started speaking extempore, he started giving thrusts here and there, and the worst thing is, I would say, he tries to play between the Finance Minister and the Prime Minister always. He is son of a great man, he is the leader of a group, and I understand that he is coming into fresh light and added strength. So, probably, he will be first leader of the group. I would implore him, I would request him, that he should see to the dignity of that place and should not do things which do not befit his position. I they want to live in the old days of orthodox conservatism. They very good people. but they do not fit in with the new times and new ideas and new circumstances. That is a different thing. We can fight it out. But at the same time we have to keep up the dignity of the House. If I may respectfully submit, as you, Sir, yourself have said, the dignity of this House and the standard of this House have to be kept up.

I would not say about the other things but I am very happy that my esteemed friend, Mr. Vajpayee, has accepted at least partial control. He was against any control. . .

SHRI A. B. VAJPAYEE: No, no.

SHRI AKBAR ALI KHAN: He said that he was against full control but that whenever necessary, partial control might be. . . .

SHRI A. B. VAJPAYEE: No, that has been. . . .

SHRI AKBAR ALI KHAN: Before that, you were nearer the Swatantra-Party which is against all controls.

SHRI A. B. VAJPAYEE: They are not against self-control; even the Swatantra Party is not against self-control.

MR. CHAIRMAN: Mr. Akbar Alı Khan, in the interests of the other members of your party of whom I have a very long list, may I know how long you will take to finish your speech?

SHRI A. B. VAJPAYEE: He should exercise his control over that.

SHRI AKBAR ALI KHAN: Can I have ten more minutes, Sir?

MR. CHAIRMAN: Ten minutes?

SHRI AKBAR ALI KHAN: Five or six minutes.

MR. CHAIRMAN: Please try to finish.

SHRI AKBAR ALI KHAN: All right, Sir.

came when my friend, Mr. Sulaiman Sait, was speaking. I do not want to bring in those controversies here. He is a very nice friend. But I think he made certain observations on Mr. Chagla's speech at Madras. Let us keep these remarks and observations to the platforms, that is much better. But when he has said this, I must say, even in the narrow interests of his own community, if I may be permitted to say so after 44 years of experience, that the communal organisations like the Muslim League, the Hindu Maha Sabha and the Akali Dal, will not be of any benefit even to their own communities. So, may I appeal to him to just have a rethinking and to join into the full life of the country which is moving fast so that the 4297

separation the exclusion the inferio. rity complex go away? And let us all together build a new India free from all prejudices, as enshrined in Constitution.

Now, I must come to the subject that I had promised to Sir, I feel that the difficulty is there because there is no drive in all these measures. Take, for instance. agriculture. take socia) affairs. We have provided money There are schemes and all these things but nothing comes out. The other day our fric 'd, Mr. Gupta, was saying that even in regard to social affairs, the amount that was granted was not spent. In regard to defence, as Prof. Wadia just now said, the unspent amount is Rs. 100 crores. Of course we tightened our belt, we wanted to stand on our own feet; we gave the money but that was not spent. the Government will have to explain why this was not done to the entire satisfaction of Parliament. My submission is that a drive is necessary. particularly in the province of agricul. ture. My submission is that the Finance Minister has said in his Budget Speech that before the kharif season certain proposals will have to be taken up. My respectful submission that so far as agriculture is concern. ed, the Agriculture Minister, the Irrigation and Power Minister and the Community Development must divide the whole country and within six months tour the whole country along with the Agriculture Planning Ministers of the States and see that everything is implemented and that the difficulties that come in the administrative and procedura) difficulties are absolutely warded of and that a sense of emergency created among the Officers who carry out these things. That is one suggest. tion.

The other thing is, I am also pained that our public sector undertakings are not working to our satisfaction. In view of that, I would suggest that the Finance Minister, the Industries Minister and Mr. Subramaniam, the

Minister of Steel, Mines and Heavy Engineering, should also take note of certain things. There should be no question of any appointment of committees and commissions. The Mahalanobis Committee has been working for four years. About this Monopolies Commission, I welcome it. But I do not know how many years it will take. That will not do. Parliament wants the report, in the coming sessions of August, about the public sector undertakings. To see to agricultural progress and development, the Finance Minister and other Ministers should divide the whole country and see that everything is implemented. My view is that the benefit of planning is not reaching the common man becaus**e** either the middleman is devouring it or the administration has not necessary drive and imagination to effectively implement the Plan. should be done by making Ministers realise their responsibility.

The other thing that I would submit is this. So far as some of the general problems are concerned, we are all extremely pained to hear the statement that Mr. Khanna, Rehabilitation Minister made today and we all share his anxiety, and I would like the Finance Minister to spend as much money as possible for this purpose because it is a human question. Whether they are people uprooted in Bengal and Calcutta or they are people uprooted in East Bengal, it is a human question. If you will permit me, Sir may I suggest that all of us will be very happy—and I am sure not only all the parties of this Parliament but also of the Legislatures—if, as a token of our respect and appreciation, 10 per cent, of our salaries is cut and given for the purpose of rehabilitation. (Interruption) I mean, it is a suggestion that I place before you. I know it is not going to meet the full expenditure. But that will show that we want to share the difficulties of our people.

Now, Sir, the Finance Minister has also referred to his anxiety about the States. Well, I appreciate it but at

1964-65

[Shri Akbar Ali Khan.]

the same time, may I submit that as far as the big projects like the Nagarjunasagar Dam and others are concerned, if we put them in the Plan amounts, allotted to the States they cannot go on? These big projects should be taken up by the Government. Very correctly, Sir, the Neiveli project of Madras has been taken outside the Plan amount. So when we consider the question of the States and their liabilities to pay, let the Centre also think over the question very seriously. If they are not doing their part, certainly they must be pulled up. If they are not spending money properly, certainly they must be pulled up. I would respectfully submit, Sir. difficulties of the that the genuine States should be looked into. I do not speak only on behalf of Andhra Pradesh. I consider it my duty to speak on behalf of all the States. specially backward States, and would submit, Sir, that in this matter a very careful scrutiny should be made, and let the Finance Minister in consultation with Chief Ministers see how far, so far as these big projects are concerned, they can be taken up by the Centre.

Now, Sir, I know you want me to sit down as the time is up. But before I resume my seat I would like to word about say just a Kashmir, although I had some other points also to speak on, lest I should be failing in my responsibility I give priority to Kashmir. The other day we had a very big gathering and a convention where we representatives of all States decided that politically, legally morally Kashmir is an integral part India. In saying so, Sir, selfishness is also there. I consider Kashmir as a symbol of secularism. I consider it a negation of the twonation theory. I consider it a pledge to maintain true nationalism. For the last thirty years. I have known the affairs, there, I have been in touch with their leaders, and I have found that no communal organisation was ever able to prosper there although they had a some name there. Now about such a place, where there has

always been nationalism in practice, where there has always true secularism, it is our duty to prevent it from the encroachment of a theocratic state. It is my respectful appeal, if my appeal can go to the people of United Kingdom and the United States, please consider this not only from the point of view of the Kashmir problem but from the point of view of all the minorities in this country and the other countries, particularly, Pakistan. I think, Sir, this Kashmir affair is really responsible for all the atrocities that are being committed on the other side. If these friends firmly and definitely advise Pakistan, I am sure this matter will end and peace will prevail in the sub-continent.

One word more and I have finished, and it is this. I am convinced—I have said this before and I say this again-if an independent commission from the United Nations goes to the so-called Azad Kashmir and it also goes to Kashmir which is with they will find out what are the economic, political and social condition of the people at both places. I have no doubt that they will come to the conclusion that the privileges and the amenities that are enjoyed by the people in our Kashmir are much more compared to those enjoyed by who are in Pakistan occupied Kashmir. Thus from the point of view of Kashmiris also the attachment to India is a blessing.

With these words, Sir, I generally command the proposals contained in the Budget for the acceptance of this House. I am grateful to you, Sir, for giving me a little more time to speak.

فری بهارے لال کربل ددطالب؟ ( اتر پردیش ) : جناب والا - اسید کی جاتی تهی که شری مراز جی تیسائی کے بعد جو بجت آئے کا اس بد فریب اور عام لوگوں کو بہمت کچھ رہایف ملے گی - [THE DEPUTY CHAIRMAN in the Chair]

اب جو بحجت شرق تی - تی -کرهداماچاری نے پیش کیا ہے۔ اس کو دیکھتے ہولے یہ معلوم ہوتا هے که غویب عوام کو رہایف مللا ثو درکنار رها آن پر تقریباً ۲۵ کرور روپائے کے ٹیکس کا بوجہ اور لاد ديا کيا هے - يه ايک ايسا بجم هے جو اروز سے کجھ ہے اور باہر سے کچھ ہے اور ایک چالک آدمی كى طرح أنبون نے يه بصف هيش کیا ہے۔ جس کے ذریعہ انہوں نے پوهے لکھے آدمهوں کو بےوتوف بلانے کی کوشم کی ہے ۔

بہت شور سلتے تھے پہلو مھن دل کا جو جهيرة تو ليك قطوة خون ته نكلا بہت سے لوگوں لے امهد لگا رکھی تھی که عوام کر اور فریبوں کو ان کے بجمت سے کافی ریلیف ملے کا مکر دیکھلے میں یہ آیا که همارے تی ۔ تو کرشفاماچاری جی نے آیے بجب کے ذریعہ کھیٹلسٹ اور سرمایہ داروں کی ھی مدد کی ۔ کھوٹکھ وہ همیشه سے ان کی نمالندگی كرتي أ رهي هين - ايك سمجهدار آدمی کبھی بھی اس بات سے اتعاق نہیں کرے کا کہ انہوں نے جو بجت ہیش کیا ہے اس سے عام لوگوں کو کھو سائس لیٹے کا موقعہ ملے کا - کہنے کو تو کہا گیا ہے کہ سی-تی - ایس کو ختم کر دیا گیا ہے

قهائے کو تو کہا گیا ہے۔ ہوبارہ أيكسدِيلقَهِ وَ ليكس لالها جائه لا -کہنے کو تو کہا گیا ہے کہ منویلی كنسنتريهن أف ويلته كو ختم كولي کی کوشص کی جالے گی - کہنے کو تو يه بهي كها كها هي كه اسيق-كاربن دالكساية كرام فون يو س تهكس هما دیا گیا ہے۔ مکر آب اگر اس کو غور سے اسلامی کریں کے سمجھلےکی کوشم کویں کے در آپ کو معلوم ھوگا که غریبوں کو اِس سے کسی السم كا ريليف نههن ملا هے - أن کے اس ہمجے سے زیادہ ہے۔ زیادہ كنسيشن كههالهستان كو ملا هے اوو أنه يو دو بهت زياده رياف ديا كها ھے - آکو سیں اس کے متعلق ایکی وائه دول تو شاید آپ لوگ نهیس مانھن کے اھکن میں آپ کے ساملے ایک پرانے لهذر شرق این - رق -گهذکل کے الفاظ رکھنا جامتا ھوں۔ ولا کانگریس کے ایک پرانے آدمی ههري - سهتول اسمهلي اور سفتول گورنمنت مهن منستر ولا چکے هين أور پنجاب کے گورنو بھی را چکے هیں - انہوں نے حال مهی ایک بھارے دیا ہے اور ان کے دو سینٹینس مهن آپ کے ساملے ہوں کر سنانا جامتا موں ۔

श्री ए० बी० वाजवेयी : हटन के बाद सब ऐसा ही भहते है।

هیں لیکن هم دیکھتے هیں که جو ہجت پیم کہا گیا ہے اس کے ذریعة اس کے بوجه کے نیچے موام اسی طرح دیے هی رهپلکے اور اسی كا شكار عوام رهنكه - اس بجت س موام کو کسی طرح کا چپن ٹھیں ملے کا اور عوام اسی طرح بھوکا اور ننکا رہے کا ۔

آپ نے اس بجٹ کے ذریعہ آیکسپیلڈیچر ٹیکس پھر لکایا ہے۔ مگر ساتھ ساتھ یہ کوشش نہیں کی کگی که بلیک ملی کو معلوم کها جائے - جو هذن ويلته هے اس كو معلوم کھا جائے۔ همارے ملک مهن بہت سے ایسے لوگ میں جن کے گھروں میں سونے کے امہار لگے ھوئے ههن لهکن اس کو معلوم کونے کی كوشش نهين كي گلي - اب سوال یه پهدا هوتا هے که ان بلهک سنی کے بارے میں کہسے معاوم کہا جائے۔ یه ایک بهت بوا سوال هے - پهان کچھ لواوں کے پاس مدن ویلتھ ہے۔ جس کو انہوں نے چھپا کر رکھا ھے ۔ اس کے ہارے میں میں کچھ کھنا جاهدا هوں - سب سے پہلے مهی منستر صاحبان کی طرف دهان دوں کا کہ ان کے اسیڈس کو معلوم كيا جائے - ايسے ايسے منسترس هيں جو 10 سالوں سے کھھیڈٹ کے اندر ھیں اور انہوں نے کافی دولت جمع کر لی ہے - اس کے بارے میں آپ کو

شرى هيارے لال كويل ددطالب،، انہوں نے اس طوب کی باتھو پہلے بھی کہی تھیں - انہوں نے اپنا خیال نههن بدلا امول نهين بدلا اور جو کچه کہا مے تھیک کہا ہے -

"There is nothing of socialism in the new Union Budget. A more favourable Budget to the capitalist class could not have been presented. The Finance Minister does not believe in control nor in the nationalisation of banks and seems to have forgotten Bhubaneswar."

یہ ان کے الفاظ میں جور انہوں نے اس بعبت کے بارے میں کہتے میں اور ان پر همهن بهت فور کرنا چاهئے۔ چاهیئے تو یه تها که دالریکت تهکسیو لا جو بھاری بوجھ غریبوں کے ارپر هے - جو عوام پر ایک بڑا بھاری ہوجہ کلی سالوں سے ہے اس کو اس بجے نوریعے کم کونے کی ضرورت تھی ۔ کم سے کم +ہ پرسینٹ ہوجھ کو کم کرنے اکی ضرورت تھی -اندائريكت تهكسيوكو ختم كرن كي ضرورت تھی اور کم سے کم +٥ فی صدی ان کو کم کھا جانا تھا جو تهاكسو هجهل سال لاانے كيے ته كجه چھزوں پر مثلاً متی کے تھل پر ہ بناسپتی پر صابی پره ماهس پر ه چهای پر جو دیوائی تهی اس کو خدم کرنے کی ضرورت ھے۔ کپونکھ یه عوام کی روزآنه استعمال کی چیزیس معلوم کرنا چاههئے اور آپ کو انکے گهروں کو ریڈ کرنا چاھئے - کهروں کے لڑکے نے کروزوں روپائے جمع کر لئے هیں - یه صحفهم بات هے ور آپ روزانه پهپر مهن ديکهتے هيں -مهرا ذاتی علم هے اس بابع کا که همارے پہلے کے فائنلس منستر مرابعی بھائی کے لوکے کانتی تھسائی --

THE DEPUTY CHAIRMAN: Please speak on the Budget.

SHRI P. N. SAPRU (Uttar Pradesh): On a point of order, I have not the slightest love for Mr. Kairon. but I think it is wrong . . .

شرق ههاريم لأل كريل ددطالب، : ولا پہلے ++ روپکے پر مثارم تھ اب کروزوں رویکے کے مالک ہی گئے هپن --

THE DEPUTY CHAIRMAN: I think no allegation should be made against anybody. The Chair will allow . . .

SHIPT P. N. SAPRU: . . . since the case is pending before a tribunal.

THE DEPUTY CHAIRMAN: I shall order that your speech will not be taken down if you continue to mention names.

شرمی پہارے لال کریل ۱۹ طالب ۱۹: مهقم قهتی چهرمین - یه ایک معدولی سی بات ہے جس کا تعلق ہلهک منی سے هے - جو هدن ويلته سے تعلق رکھتی ہے اور یہ کوئی جھپی هوئی هات نهیں هے - استهت منستو اور سینترل منستر جو هیں ان کے اسیٹس کے بارے مھی ھییں معلوم کرنا چاهئے۔ مهن هي يات نههن كهتا هون بلكه اس سدي مهن بھی اس بارے سیس کئی بار آواز اتھائی کئی ہے کہ ایسے لوگوں کے اسپتس معلوم کئے جائیں ۔ ان کے رشتعداروں ان کے بال بحوں کے اسپتس معلوم کئے جائیں - کیوں که یه کریشن دور کرنے کا ایک طریقه هے -

فلم ایکترز کو آپ لے لهجگے - یه اوہوں بات مے اور هر آدمی اچھی طرح سے جانتا ہے کہ ایک پہنچر مہن کام کرنے کے لئے وہ ہ لاکھ سے لیے کر 10 أور ۲۰ لائه تک لهتے ههن - اور کنتریکت سهی مزف ۵۰ هزار یا زیاده سے زیادہ الکہ دکھاتے ھیں - تو یہ بات هر آدمی جانتا هے که کنتریکت میں وہ صرف +ہ ہزار دکھاتے ھیں لیکن لاکھوں روپھہ ان کے پاس موجود هے اور اس طرح لاکھوں روپھیے کا تھکس أويزن وتا هے ۔ يه چهپي هوئي ہات نہیں ھے - آپ اس کو معلوم کریں - یہ میں انڈویزول کی ہات نہیں کہم رہا ہوں - آپ ان کے گھروں مھی ریڈ کھھٹے اور جو ہوے بوے بونس مهري اور کفاريکارز ههي ان کے گھروں میں ریت کیجئے - اس طرح ان کو معلوم کھھئے اور اس کا نام پھپر مهن تشهر کهجئیے - یه ایک حقیقت ہے اور آپ اس کا یتھ لمكائهي -

ھیں – ہس آدمی کے پاس آزادی ہے ۔ یہلے ایک مل یا ایک فیکٹری تھی آج اس کے پاس دو تھی سے لیے کر آدهے درجی تک فهمتریاں اور ملهی ههن -

1964-65

ہوی ہوی فہکھریو کو آپ پروتساھن دیتے میں اور بوی بوی انڈسٹریز قائم کرتے میں اور اس طرح کلسنٹریشی آف ویلته کو چند آدمهوں کے هاتھ ھیں دے دیتے ھیں - چووٹی چھوٹی اندستريز كو چهرته چهوته ادهوك دهندون کو آپ کسی قسم کا پروتساهن نيهن ديتے هين - جهوڙي جهوٿي اندستریز جو میں ان کو جهوتے چهوتے لوگ چلاتے ہیں اس لئے چھوتی چهودی اندستریز کو قائم کرنے کی ضرورت هے تاکه ملک مهن کنسنتریشن آف ویھلتھ جو چند آدسیوں کے ھاتھ مين هو رها هے ولا حُلام هو - اس سلسلم مهل آپ نے ووین ہوس انکوائری کمیٹی بنائی جس کی رپورے تو سال کے بعد پہھی ہوئی - آپ نے انكم تهكس انكوالرق كمهتى بغائي -کسپدی لا ایدملسالریشن کی بهی رپورے آئی - مهالانویس کمیٹی کی رپورت چار سال هو گئے هه ليکن ابهی تک سامنے نہیں آئی ہے - ان تمام رپورٹرں کے بعد بھی آپ کھتے میں که هم کنیشن بیتهائیں گے -اب اگر کمهشی بنا تو اس کی رپورت آنے میں کم از کم پانیے سال لگ ز

[(شری پہارے لال کریل ددخالب،)] اس طرح سے سپر پرافت ٹیکس کو ختم کرکے ہوے بوے جو ہزنس مین ههن ان کی مدد کی گئی هے - اس کے علاوہ سر تیکس لکایا کیا ہے مگو ساته هی ساته این کو ریبیست دیا گیا ھے - جو لوگ انڈسٹری چلاتے ھیں اربر کو ریبهت ملے کا - یہ سب ہاتیں میں جی ہر اچھی طرح آپ غور کیجئے ۔

اب كنسنتريشي أف ويلته كو آپ لے لهجئے - كنسلتريشن آف ويلقه کیا چیز ہے۔ آدھا پرسانت شہر ھولڌرس جو ھھن ان کے ھاتھ مھن ۵۹٬۴۵ پوسنت شهر منی هے - آپ اس کو معلوم کهنجائے که آدها فی صدی لوگوں کے پاس کل کمپلھوں کے کیپیٹل کا آدھے سے زیادہ رویہ ھے -۱.۳ نی صدی کمپنیوں کے پاس پیداپ کیپیتل کا دم فی ضدی رویهه ھے - اسی طرح سے کمپنیوں کا سرمایت ++ و کروز روپهائے سے بوھه کر ۲۵ سو کروڑ ھو گھا ھے مگر دو چوڈی کے جو ہوے ہوے سرمایهدار هیں لن کے پاس ++ ۲ کرور رویهائے کا سرمایہ هے کل ۲۱۷۳ دائرهکترشپ میں سے ۲۳ آدمهوں کے پاس ۲ هوار قائرکٹرشپ ھھی اور ہاتی ٥٠٢ آدميوں کے پاس ۲۱۷۳ ةائريكترشب هيي - ديس کے بیس بڑے بڑے بینکوں کے ۱۸۸ ڈائریکٹروں کے پاس ۱۹۳۰ ڈائریکٹرشپ

جائیلگے اور اس کا بھی انجام یہی هوکا --

هم نے مانا که تغافل نه کروگه لیکن خاک هو جائيلگ هم تم كو خبر هونے تك

آپ کیپشن پرکیپشن بتهاتے هیں ليكن كميشن كي رپورت كو تهيك طرح امهلیماهت نهین کیا جاتا ہے۔ آپ اچھی طرح سے جانتے ھیں که كهان كلسلةريشن آف ويلعه ه ارر کس طوح سے هم اس کو دور کو سکتے ھیں - اگر آپ چند سرمایہ داروں کو پروٹساهن دینا چاهتے هیں اور انہمی کو بوهاوا دینا جاهتے هیں تواس دیس کے اندر صحیم معدوں مهن جمهوريت كا أنا معض ايك **خواپ کی بات ہے - سوشلزم کہاں ہے** آپ لائيلکے جب ابھی تک آپ جمهوريم هي نهيل لا پائے هيل ـ جمهوريت كا مطلب يه هے -

"Government of the people, by the people, for the people."

معدولي الغاظ مهن اس كا مطلب عوام کی حکومت سے ھے - تو سوفلزم تو دور رها آپ موام کی حکومت بھی نہیں لا سکتے میں اگر اس طرح سے كنسنيتريشي آف ويالته هوتا كيا اور چند لوگوں کے هاتھ میں سیعی کی پونجى أور سرماية أتا جلا كها -

جهان تک فارس کیبیتل اور انوستملت کا تعلق ہے آپ نے هلدوستان مهی فارن کیمیٹل کے لئے دروارہ همیشه کے لئے کہول دیا ہے اور اس کو آپ برابر بوهاوا دے رہے ہیں۔ +190ع میں جب کہ هماری پہلی یوجلا شروع هوئی تهی تو باهری پونچی اس دیش مهن ۳ سو کرو<sub>ر</sub> (رپیه لهی - ۱۹۹۲ میں یه پونجی پوهه کر ۸۵۰ کرون روپدیگے هوکشی ـ فارن کلوبریشن کے جو ایگرمنت هوئے ولا ١٩٥٨ من ٧٧ تم جو ١٩٩٢ مهن يوهه كر ١٣٣٢ هو كيُّے - همارے دیک کی ساری الانامی کا دارومدار أب زياده تر فاري كيپيتل پر هوتا جا رها هے - کل اگر یه فارن کهپیتل ودقرا کر لها جائے تو هماری اکانامی بالكل كليهس هو جائے كى - اس بات كو بغير خهال كئے هوائے آپ فارن کیپیٹل کو بوہاوا دے رہے میں -

اب میں تھکس اویزن کے متعلق کچه مرض کرونکا - مهر نے جهسا که پہلے بھی بتایا فلم استار اور بڑے ہوے افسر ارر بزنس مین کے پاس جو روہید جسم ہے اس کو حاصل کرنے کی کوشش کهجیئے ۔ آب دیکھیئے ک قيمس اريزن اور ايرير أف انعم تيمس کے متعلق کندا روپیم بقایا ہے۔ سے كم هے - أس ليُّ إيادة نه كهتے هوئے اس سنبذدهه مین پیلک الاونتس کمیٹی نے بہر رائے ظاہر کی ہے اس کو میں ہونے دیتا ہوں ۔

"The Committee feel concerned to note the increase in arrears of Income-tax from Rs. 253.49 crores as on 31st March, 1961 to Rs. 287.32 crores as on 31st March, 1962 and Rs. 271.71 crores as on 31st March, 1963. The Committee are especially worried about the slow progress in making recoveries against the old demands. The percentage of collection against the old demands has progessively gone down from 16.4 in 1958-59 to 15 in 1959-60, 14.3 in 1960-61 and 13.2 11 1961-62. The Committee note the steps taken by the Ministry to 1'quidate the old arrears. They desire that the position should by kept constantly under review and vigorous efforts made to speed up the recoveries. The present position in which out of the total demand of Rs. 567.51 crores for 1962-63, the arrears amounted to Rs. 271.71 crores which came to about 50 per cent cannot be considered as satisfactory.

The Committee also note that there is not much improvement in the disposal of outstanding appeals. The number of appeals pending as on 31st October, 1963 was 65,237 as against 86,226 as on 30th June, 1962. The Committee desire that early and adequate action should be taken for bringing down the arrears so as not to exceed four months' work load, as suggested by the Direct Taxes Administration Enquiry Committee."

کوئی کسان لگان نه دے تو اس کی بیل بدھیا کو آپ نیلام کر لیتے ھیں مگر اتنے ہوں کے مگر اتنے ہوں پاس اتنا ایدیر موجود ہے مگر اس کو حاصل کونے کے لئے آپ کوئی قدم مرثر نہیں اتهاتے ھیں – اس لئے آپ یہ رریهه حاصل کونے کی بات سوچئے –

بہت سے دوک انکم تیکس چھھائے موئے ھیں – پہلک اکاونٹس کمھٹی نے بھی کہا ھے کہ ۸ کروڑ ورپھۃ انکم آسے میں اورپھ آومی شامل ھیں – آسے میں ایک کے خلاف بھی کاوروائی نہیں کی گئی ھے پہلک اکاونٹس نہیں کی گئی ھے پہلک اکاونٹس کمھٹی کا تو یہ کہنا ھے کہ ۸ کروڑ ووپیہ جھپیایا گیا ھے – مکر میں گھوں کا کہ کم سے کم ۱۲ کروڈ ووپیہ سے یہ کہ کم سے کم ۱۲ کروڈ ووپیہ سے یہ کسی حالت میں کم نہیں ھے – کسی طرف آپ فوراً دھیاں دیں –

1964-65

اب مهن پبلک سیکتر کی طرف آتا هوں - آپ یہ دیکھئے کہ پہلک سیمگر مهن ویسگینے کتفا هوتا ہے۔ پیلک سیکٹو میں ++۲۰ کروز رویئے کا انوسالمنت ہے اور اس ہر بھی ۲ فی صدی سالانه نفع هوتا هے ۔ اسی طرح سے ۳۸ انڈرٹیکلکس میں ۹۹۲ کروز روپهنے کا انوستملت هے لیکن سال میں سو روپیئے پر صرف ۲۵ نئے پیسه كانفع هوتا هے - تو يه كس مارح هوتا ھے ? اس طرح کے پوے بوے افسروں کو بوی بوی تلخواهیں ملتی هیں۔ آئی۔ اے- ایس- اور آئی - سی- ایس-کے وہاں آدمی ہیں اور بڑی بری تنشواهين پاتے هيں - استيبلهندت پر بہت خرچ هوتا هے رويهئے پر رويهئے خرچ هوتے هيں لهكن كوئى پوچهلے والا نههن هے که صحیح طور پر خرج هوتا هے یا نہیں هوتا ہے - تو میں

عرض کرونال که یه جو ههور ویستهجو هیں ایر کو ختم کرنے کی کوشھی کیجئے - (وقت کی کہنٹی) میں کها پتاون مجم سمجه میں نہوں آنا که مهی کون کونسے پوللت کو رکھوں - ابھی تو میں نے شروع ھی کیا ہے۔ مهن آپ سے درخواست کروں کا که مجھے زیادہ قائم دیا جائے -

THE DEPUTY CHAIRMAN: Mr. Kureel, I will not be able to give you very much time. I can give you just two minutes more.

هری پهاره لال کويل ۱۰۰هالب،۰: دس ملمق اور نههن ملے تو کم سے کم ٥ ملت هي مل جاڻهن - 🖖

THE DEPUTY CHAIRMAN: Fifteen minutes you have already taken. I can give you only another two minu $te_{S}$ .

شری پهارے لال دريل ده طالب،: ایگریکلچرل روةکشن کی بات آپ کرتے ھیں - ایکریکلنچرل پروڈکشی کیسے بوقه سکتا ہے - جب که یہاں کے ۲۰ فی صدی زمین داروں کے هاتھ مهن ۷۰ سے ۸۰ فی صدی تک کی زسهن هے اور ۲۰ سے ۸۰ فی صفی کساہر ایسے ھیں جن کے یاس مشکل سے + ا فی صدی زدین ہے - زمین كو أب ايكهول تهارس أف دي سوائل كرديجيُّ - جو انه ماته سر هل جلاتے هیں ان کو دیجئے - آپ کو تو

یتد می مے که ممارے دموم کے اندو ہوی ذات والوں کے لئے هل کی معمیا يكونا ايك كلاه سمجها جاتا هـ -ایک ادهرم کی بات سنجهی جاتی ھے - جب تک آپ یه زمین کسانوں کو نہیں دیں کے جو کہ اپنے ہاتھے سے جوتائے هيں تب تک کچه نهيں هوا -آب ان ليندليس ايكريكلچرل ليمررس کو زمین دیمچئے جو که ایے هاتهه سے زمین جوننے کو تہار هیں۔ ان لوگوں کی کافی ہوی تعداد ہے۔ جب تک آپ ان لوگوں کو زمین نہیں دیتے تب تک آپ کا پروڈکشن نہیں بوهه سكتا - أن كو انسيناليو ديجياء مگر آپ یہ نہیں کریں گے - آپ ان چهورثے چهوتے کسانوں کو جهوتے جهوتے کهیدی هر مزدوروں کو پیسه دیمینے تَّائم بر فرتَلائزر ديجئه - اجها بيم دیجیئے اور اس کو اپنے پروڈکشن کا مناسب دام ديجئه - جب تك آب مدل مين كو اليمولايك نهيل كويلكے تب تک نه تو کسان پیداوار بوها سکتا ہے اور نه ان کو ایلی پیداوار کا مناسب دام مل مدلمتا هے - بوے بہے ھورڈرس ھیں ، روے اوے گرین قيلوس هين جو که فصل تيار هونے یر ایے سستے داموں پو خوید لیتے عین اس کو جمع کرتے میں اور جمع کریے کے بعد اس کا من مانا دام جلتا سر لهتم هيي - تو كچه ايسي بلبادي تبدیلی لائیے جس سے که کسان کو الیدی چیزوں کا مناسب دام ملے -

1964-65

[شوی پیارے لال کویل ددطالب،،] جب <sup>ت</sup>ک آپ ہرائس ریذج کو۔ ساتھائز۔ نهیں کویلگے تب تک کسان کو مذاسب دام نہیں ملے کا - اس کے عاولا جو فيکتريز مين چيزين پروڌيوس کي جائي هين ان کا بھي دام طے کیجئے - هماری پارٹی کا یہ، کہنا ھے کہ اس ہو زیادہ سے زیادہ +٥ پرسلت كا فرق هونا چاه<u>ئه</u> -. هعلی جو ایک روپیه کی چیز هے، وات سب تهمس وفيوه لكا كر تيوهه روييكم میں عوام کو ملنا چاہئے - اس چیز کو آپ دیکھیں پرافت مولیو جو ہے۔ وة نهيس هونا چاهيّے - كورنمات كے انڌرٿيکلکس مين جو چيزين بلتي هين اس مهن پرانت موتيو نههن هونا چاهئے -

میں آپ سے درخواست کروں کا که تهورا سا تائم مجهر اور دے

THE DEPUTY CHAIRMAN: I am very sorry; you will please wind up now.

شوی پیارے لال کریل ده طالب ، ، ٪ تو میری عرض یہ هے که کهانے پیلے کی چیزیں کے دام بوھہ رہے ھیں ان كو آپ قابو ميں لايئے تاكه جو غريب آدمی هیں جو که کندی مصیبتوں مهن هين، کندي پريشانيون مين هين اسے هم آب اچهی طرح سے جانتے هیں -ان کو کچھ ریلیف ملے - ابھی گورنملت کی آنکھوں کے نیجے تمام قسم کی پرافتیزیدگ برے برے هررترس برے ہوے گرین تیلرس کرتے ھیں اور اسے روکھے کے لئے گورنمذے اپنے کو بالکل ناکارہ ہاتی ھے -

1964-65

श्री प्रकाश नारायण सत् : गवर्नमेंट खद करती है।

شرى پيارے لال كريل ددطالب، : جي هان - گورنمنٿ بهي خود کرتي ھے آپ نے دیکھا کہ کوآپریٹیو سوسائٹیز کے اندر کھا ہوتا ہے - تو جب تک کوئی ایکزمپلری قدم نهیں اتهایا جائے کا تب تک یہ سب جلتا رهے کا - منعض کا ترول کولے سے آپ پرائسس کو قابو نہیں کو سکتے -پرودکشن بوهائیم اور پرودکشن بوهانے کے ساتھ ساتھ ان لوگوں کو ایکزمہلری يدهمدت ديجيئے - إن كو كهام كهلا یبلک اسکوائو میں لے جا کر کوڑے لكائهـ - يهانسي نهين لكا سكته جیسا که روس سین کیا جاتا ہے لیکن کم سے کم کورے تو لگائیے – آپ دو چار کو کورے لکائیے تو پھر دھکھٹے پرافتیرینگ ختم هوتی هے هورةنگ ختم هوتی هے اور لوگوں کو مناسب دام پر چیزیی ملتی هیں –

میں زیادہ نہ کہتے ہوئے آپ سے درخواست کرونکا که اگر آپ اس دیش کے اندر سوشلزم لانا چاھتے ھیں - اس دیمی اندر صحیم جمہوریت لانا چامتے هیں اندستریز کا دولیمنت کرنا چاہتے هيره ايكرينديو كا تولهمانت جاهتے

میں تو ایک بات یاد رکھئے کہ بینکس کا نیشلالزیشن کرنا بہت ضروری ہے ۔ هماری پوری اکانامی کا دارومدار بنک کے نیشلالزیشن پر ہے آپ کے اپ آدمی خود جاھتے ھیں اور کہتے ھیں کہ اس کا نیشلالزیشن ہونا جاھئے تو پہر اس کا نیشلالزیشن مونا جاھئے تو پہر اس کا نیشلالزیشن کرنے میں کیا دقت ۔

مهودیه – کها آب تهورًا سا دو ملت اور مجه دین کی -

THE DEPUTY CHAIRMAN: That will do, Mr. Kureel. Shri Santokh Singh.

SHRI P. L. KUREEL URF TALIB:
All, right, thank you.

†[श्री प्यारे लाल कुरींल 'तालिब' (उत्तर प्रदेश) : जनाबेवाला, उम्मीद की जाती थी कि श्री मोरारजी देसाई के बाद जो बजट आयेगा उससे गरीब और आम लोगों को बहुत कुछ रिलीफ मिलेगी।

[THE DEPUTY CHAIRMAN in the Chair.]

श्रव जो बजट श्रो टी० टी० कृष्णमाचारी ने पेश किया है उसको देखते हुए यह मालूम होता है कि गरीब श्रवाम को रिलीफ मिलना तो दरिकनार रहा, उन पर तकरीबन २५ करोड़ रुपये के टैक्स का बोझ ग्रांर लाद दिया गया है। यह एक ऐसा बजट है जो ऊपर से कुछ है ग्रीर बाहर से कुछ है ग्रीर पक चालाक ग्रादमी की तरह उन्होंने यह बजट पेश किया है जिसके जिरये उन्होंने पढ़े-लिखे ग्रादमियों को बेवकूफ बनाने की कोशिश की है।

बहुत शोर सुनते थे पहलू मे दिल का जो चीरा तो एक कतरा खून न निकला

†[ ] Hindi transliteration.

बहत से लोगों ने उम्मीद लगा रखी थी कि अवाम को श्रौर गरीबों को उनके बजट से काफी रिलीफ मिलेगा मगर देखने में यह भ्राया है कि हमारे श्री टी॰ टी॰ कृष्णमाचारी जी ने अपने बजट के जिरये केपिटलिस्ट भौर सरमायेदारों की मदद की है क्योंकि वह हमेशा से उनकी हा नुमाइन्दगी करते श्रा रहे है। एक समझदार श्रादमी कभी भी इस बात से इत्तफाक नहीं करेगा कि उन्होंने जो बजट पेश किया है उससे श्राम लोगों को कुछ सांस लेने का मौका मिलेगा । कहने को तो कहा गया है कि सी० डी० एस० को खत्म कर दिया गया है। कहने को तो कहा गया है कि दोबारा एक्सपेंडीचर टैक्स जायेगा। कहने को तो कहा गया है कि मानोपली कंसेंट्रेशन ग्राफ वैल्य को खत्म करने की कोशिश की जायेगी। कहने को तो यह भी कहा गया है कि ऐसिड, डाइग्राक्साइड, ग्रामोफोन पर से टैक्स हटा दिया गया है। मगर ग्राप भ्रगर इसको गौर से स्टडो करेगे. समझने की कोशिश करेंगे तो आपको यह मालम होगा कि गरीबों को इससे किसी विस्म का रिलोफ नहीं मिला है। उनके इस बजट से ज्यादा से ज्यादा कंसेशन केपिटलिस्टों को मिला है श्रीर उनको बहुत ज्यादा रिलीफ दिया गया है। श्रगर मैं इसके मत्तल्लिक श्रपनी राय दूं तो शायद ग्राप लोग नहीं मानेंगें लेकिन मैं न्नापके सामने एक पुराने लोडर श्री ए**न० वी०** गाडगिल के भ्रल्फाज रखना चाहता हं । वह कांर्जेस के एक पुराने म्रादमी हैं। सैट्रल एसेम्बली और सैंट्ल गवर्नमेंट में मिनिस्टर रह चुके हैं श्रौर पंजाब के गवर्नर भी रह चुके हैं। उन्होंने हाल में एक बयान दिया है श्रौर उनके ो सैन्टैन्स मैं भापके सामने पढकर स्नाना चाहता हूं।

श्री ए० घी० वाजपेयी : हटने के बाद सब ऐसा ही कहते हैं ।

श्री प्यारे लाल कुरील 'तालिब' उन्होंने इस नरह की बाते पहले भी कही [श्री प्यारे लाल कुरील 'तालिब'] शीं । उन्होंने अपना ख्याल नहीं बदला, उसूल नहीं बदला श्रीर जो कुछ कहा है ठीक कहा है :

"There is nothing of socialism in the new Union Budget. A more favourable Budget to the capitalist class could not have been presented. The Finance Minister does not believe in control nor in the nationalisation of banks and seems to have forgotten Bhubaneswar."

यह उनके ग्रल्फाज हैं जो उन्होंने इस बजट के जारे में कहे है स्त्रीर उन पर हमें बहुत गौर करना चाहिए । चाहिए तो यह था कि इन्डायरैक्ट टैक्सेज का जो भारी बोझ गरीबों के ऊपर है जो अनाम पर एक वड़ा भारी बोझ कई मालों से है उसको इस बजट के जरिए कम करने की जरूरत थी। कम से कम ५० परसेंट बोझ को कम करने की जरूरत थी । इन्डायरैक्ट टैक्सेज को खत्म करने को जरूरत थी और कम से कम ५० फी सदी उनको कम किया जाना था जे। टैक्सेज पिछले साल लगाये गये थे कुछ चीजों पर, ममलन मिट्टी का तेल , बनास्पती पर, साबुन पर, चीनी पर, जो डयटो थो उसका खत्म करने की जरूरत है। क्योंकि यह ग्रवाम की रोजाना इस्तेमाल को चीजें है। लेकिन हम देखते हैं कि जा बजट पेश किया गया है उसके जरिए इपके वाज के नीचे ग्रवाम उसी तरह दवे ही रहेगे स्रोर उसका शिकार स्रदाम रहेगे। इस बजट से ग्रवाम को किसी तरह का चैन नही मिलेगा स्रोर स्रवाम उसी तरह भखा **स्रीर नंगा रहेगा** ।

श्रापने इस बजट के जरिए एक्सपैडीबर टैक्स फिर लगाया है । मगर साथ साथ यह कोशिश नहीं की निर्दे कि ब्लैंक मनी को मालूम किया जाय, हिड़न बैल्थ है उसको मालूम किया जाये । ह्मारे मुल्क में बहुत से ऐसे लोग है जिनके घरों में सोने के

<del>श्र</del>म्बार ल**गे** हुए है लेकिन उसको मालूम करने की कोशिश नहीं की गई। स्रब संभाल यह पैदा होता है कि इस ब्लैक मनी के बारे में कैसे मालम किया जाए। यह एक बहत बडा सवाल है । यहा कुछ लोगों के पास हिडन वैत्थ है जिसको उन्होने छिपा कर रखा है। इसके बारे में मैं कुछ कहना चाहता हुं। सबमे पहले मैं मिनिस्टर साहबान की तरफ ध्यान दंगा कि इनके एसैट्स का मालुम किया जाए । ऐसे मिनिस्टर्स है जो १५ सालों से कबिनेट के अन्दर है और उन्होंने काफी दौलत जमा कर ली है। इसक बारे में आपको मालूम करना चाहिए और **श्रा**प उनके घरों को रेड करना चाहिए । कैरों के लड़के ने करोड़ों रुपये जमा कर लिए है। यह सही बात है कि स्नाप रीजाना पेपर में देखते है। मेरा जाती इत्म है इस बात का कि हमारे पहले के फाइनेन्स मिनिस्टर मोरारजी भाई के लड़के कान्ती देसाई .

THE DEPUTY CHAIRMAN: Please speak on the Budget.

SHRI P. N. SAPRU (Uttar Pradesh): On a point of order. I have not the slightest love for Mr. Kairon. But I think it is wrong. . . .

श्री प्यारे लाल कुरील 'तालिव' : यह पहले १०० रुपये पर मलाजिम थे स्रब करोडों रूपये के मालिक बन गये है।

THE DEPUTY CHAIRMAN: I think no allegation should be made against anybody. The Chair will not allow . . .

SHRI P. N. SAPRU: . . since the case is pending before a tribunal.

THE DEPUTY CHAIRMAN: I shall order that your speech will not be taken down if you continue to mention names.

श्री प्यारे लाल कुरील 'तालिब' : मैंडम डिप्टी चेयरमैन, यह एक मामली सी बात है जिमका ताल्लुक ब्लैक मनी से है। जो हिडन वैल्थ से ताल्लुक रखनी है ग्रीर यह कोई छिपी हुई बात नहीं है। स्टेट मिनिस्टर

ग्रीर सैट्ल मिनिस्टर जो हैं उनके एसेट्स के बारे में हमें मालूम करना चाहिए। मैं ही यह बात नहीं कहता हूं बल्कि इस सक्त में भी इस बारे में कई बार ब्रावाज उठाई गयी है कि ऐसे लागों के एसेट्स मालुम किये जाएं । उनके रिश्तेदारों के, बाल-वच्चों के एसेट्स मालुम किये जायें क्योंकि ये करप्शन दूर करने का एक तरीका है। फिल्म एक्टर्स को श्राप ले लंक्षिये। यह श्रोपिन बात है भौर हर स्रादमी स्रच्छी तरह से जानता है कि एक पिक्चर में काम करने के लिए बह ५ लाख में लेकर १५ ग्रीर २० लाख तक लेते हैं ग्रौर कांट्क्ट में सिर्फ ५० हजार या ज्यादा से ज्यादा १ लाख दिखाते है । तो यह बात हर ग्रादमी जानता है कि कांद्रक्ट में वह सिर्फ ४० हजार दिखाते हैं लेकिन लाखों रुपया उनके पास मौजूद है श्रोर इस तरह से लाखों रुपये का टैक्स इवेजन होना है। यह छिनो हुई बात नही है । श्राप इसको मालूम करें । मैं इनडी-विज्ञाल का बात नहीं कह रहा हूं। प्राप उनके घरों में रेड कीजिये ग्रौर जो बड़े बड़े बिज़तैसमैन श्रीर कांद्रक्टर है उनक घरों मे रेड कोजिये । इस तरह से उनको मालूम कीजिये स्रौर उनका नाम पेपर में नशर कीजिये । यह एक हकीकत है और आप इसका पता लगायें।

र इसा तरह से मुपर प्राफिट टैक्स की खत्म करके बड़े बड़े जा विजनैसमैन है, उनकी मदद की गई है। इसके ग्रलावा सुपर टैक्स लगाया गया है मगर साथ ही साथ उनकी रिबेट दिया गया है। जो लोग इन्डस्ट्री चलाते हैं उनको रिबेट मिलेगा। यह सब बातें है जिन पर अच्छी तरह ग्राप गौर कोजिये।

श्रब करनैट्रेशन श्राफ वैत्य का श्राप ले लीजिये। करनैट्रेशन श्राफ वैत्य क्या चीज़ हैं? श्राधा परमैट शेयरहोत्डर्म जो है उनके हाय में ५६ ४५ परमैट शेयरमनी हैं। ३14 इसकी मालूम कीजिये कि श्राधा फी

सर्द। लोगों वे पार कूल कम्पनियों के कैपिटल का आधे से ज्यादा रूपया है । १ ३ फी सदी कम्पनियों के पास पेडग्रप कैपिटल का ४५ फी सदी रुपया है। इसी तरह से कम्पनियों का सरमाया ६०० करोड रुपए से बढ कर २५०० करोड रुपए हा गया है मगर दो चोटी के जो बड़े दड़े सरमायेदार है उनके पास ६०० करोड़ रुपए का सप्माया है। कूल ४१७४ डायरेक्ट रिशप में से ४४ मार्दामयों के पास २००० डायरेक्टरशिप है ग्रीर बाकी ५०२ म्रादिमयों के पास २१७४ डायरेक्टर-शिप है। देश के २० बड़े बड़े बैकों के १८८ डायरेक्टरों के पास १६४० डायरेक्टशिप हैं। जिस ग्रादमी के पास ग्राजादी से पहले एक मिल या फैक्टरी थी ब्राज उसके पास दो तीन से लेकर आधे दर्जन तक फैक्टरियां भौर मिलें हैं।

बड़ी बड़ी फैक्ट्रीज को श्राप प्रोत्साहम देते हैं श्रीर बड़ी बड़ी इन्डस्ट्रीज कायम करते हैं ग्रीर इस तरह कंसेन्ट्रेशन श्राफ वैल्थ को चन्द श्रादिमयों के हाथ में दे देते हैं। छोटी छोटी इंडस्ट्रीज को, छोटे छोटे उद्योग धधों को स्राप किमी किस्म का प्रोत्साहन नहीं देते हैं । छोटी छोटो इन्डस्ट्रोज जो हैं उनको छोटे छोटे लोग चलाते हैं इसलिए छोटी छोटी इंडस्ट्रीज कायम करने की जरूरत है ताकि मल्क में कसेन्द्रेशन ग्राफ वैल्थ जो चन्द श्रादिमयों के हाथ में हो रहा है वह खत्म हो । इस सिलसिले में आपने विवियन बोस इन्क्वायरी कमेटी बनायी जिसकी रिपोर्ट ६ साल के बाट पेश हुई। आपने इन्कमटैक्स इन्क्वायरी कमेटी बनायी । कम्पनी ला एडमिनिस्ट्रेशन की भी रिपोर्ट श्रायी । महलानोविस कमेटी की रिपोर्ट चार साल हो गए हैं लेकिन अभी तक सामने नहीं भ्रायी है। इन तमाम रिपोर्टी के बाद भी श्राप कहते हैं कि कमीशन बैठिएएंगे । अब अगर कमीशन बना तो उसकी रिपोर्ट भ्राने में कम से कम पांच साल लग जाएंगे मौर इसका भी अन्जाम यही होगा :

[श्री प्यारे लाल कुरोल 'तालिव'] हमने मानां कि तगाफुल ना करोगे लेकिन खाक हो जाएंगे हम तुमको खबर होने तक।।

भाप कमीशन पर कमीशन बैठाते हैं लेकिन कमोशन की रिपोर्ट को ठोक तरह इम्प्ली-मेंट नहीं किया जाता है। श्राप श्रच्छी तरह से जानते हैं कि कहां कन्मेंट्रेशन ग्राफ वैल्थ है श्रीर किस तरह से हम इसको दूर कर सकते हैं। ग्रगर ग्राप चन्द सरमाएदारों को प्रोत्साहन देना चाहते हैं ग्रीर उन्हीं को बढावा देना चाहते हैं तो इस देश के अन्दर सहो मानों में जम्हरियत का आना महज एक ख्वाब की बात है। सोशलिज्म कहां से श्राप लाएंगे जब ग्रभा तक ग्राप जम्हरियत ही नहीं ला पाए हैं। जम्हरियत का मतलब यह है--

"Government of the people, by the people for the people."

माम्ली श्रल्फाज में इसका मनलब श्रवाम की हुकुमत से है। तो सोशलिज्म तो दूर रहा श्राप श्रवाम को हुकुमत भी नहीं ला सकते हैं, श्रगर इसी तरह में कंसेन्ट्रेशन ग्राफ वैल्थ होता गया और चन्द लोगों के हाथ में देश की पूंजी और सरमाथा आता चला गया।

जहा तक फारेन कैपिटल श्रीर इन्वैस्ट-मेंट का ताल्लुक है, श्रापने हिन्दुस्तान पें फारेन कैपिटल के लिए दरवाजा हमेशा के लिए खोल दिया है ग्रौर उसको बढावा दे रहे हैं। १९५० ई० में जबिक हमारी पहलो योजना श्रूक हुई थी तो बाहरी पूंजो इस देश में ३०० करोड़ रुपए थी। १६६२ में यह पूंजी बढ कर ५५० करोड़ रुपये हो गयी। फारेन कोलोबोरेशन के जो एग्रीमेंट हुए बह १६५८ में ७७ थे जो १६६२ में बढकर १४४२ हो गये। हमारे देश की सारी एकी-नोमी का दारोमदार ग्रब ज्यादातर फारेन कैपिटल पर होता जा रहा है। कल ग्रगर यह फारेन कैपिटल विवड़ा कर लिया जाये तो

हमारी एकोनोमी बिल्कुल कोलेप्स हो आएगी इस बात को बगैर ख्याल किए हए फारेन कैपिटल को बढ़ावा दे रहे हैं।

1964-65

श्रव मैं टैक्स इवेजन के म्त्तिलक कुछ प्रजं करूंगा। मैंने जैसा कि पहले भो बताया है फिल्म स्टार ग्रीर बड़े बड़े ग्रफसर श्रीर विजनसमेन के पास जो रुपया जमा है उसको हासिल करने की कोशिश कीजिये। श्राप देखिए कि टैक्स इवेजन ग्रीर एरियर श्राफ इन्कमटैक्स के म्लल्लिक कितना रूपया बकाया है। समय कम है इसलिये ज्यादा न कहते हुए इस सम्बंध में पब्लिक एकाउन्टस कमेटी ने जो राय जाहिए की है उसकी मैं पढ़े देला हूं।

"The Committee feel concerned to note the increase in arrears of Income-tax from Rs. 253.49 crores as on 31st March, 1961 to Rs. 287.32 crores as on 31st March, 1962 and Rs. 271.71 crores as on 31st March, 1963. The Committee are especially worried about the slow progress in making recoveries against the old demands. The percentage of collection against the mands has progressively gone down from 16.4 in 1958-59 to 15 in 1959-60, 14.3 in 1960-61 and 13.2 in 1961-62. The Committee note the steps taken by the Ministry to liquidate the old arrears. They desire that the position should be kept constantly under review and vigorous efforts made to speed up the recoveries. The present position in which out of the total demand of Rs. 567.51 crores for 1962-63, the arrears amounted to Rs. 271.71 crores which came to about 50 per cent cannot be considered as satisfactory.

"The Committee also note that there is not much improvement in the disposal of outstanding appeals. The number of appeals pending as on 31st October, 1963 was 65,237 asagainst 86,226 as on 30th June, 1962. The Committee desire that early adequate action should be taken for bringing down the arrears so as not to exceed four months' work load, as suggested by the Direct Taxes Administration Enquiry Committee."

कोई किसान लगान न दे तो उसकी बैल-बिधिया को प्राप न लाम कर लेते हैं मगर इतने बड़े बड़े बिजनैस मैन के पास इतना एरियर मौजद है मगर हासिल करने के लिए श्राप कोई कदम मुश्रम्सर नहीं उठाते हैं। इसलिये श्राप यह रुपया ह। सिल करने की बात सोचिए । बहुत से लोग इन्कमटैक्स छुपाए हुए हैं । पब्लिक एकाउंट्स कमेटी ने भी कहा है कि प करोड़ रुपया इन्कमटैनस का है जो छुपाया गया है ख्रीर उसमें ४४,२११ श्रादमा शामिल हैं मगर किसी एक के खिलाफ भी कार्यवाही नहीं की गयी है। पब्लिक एकाउन्ट्स कमेटी का तो यह कहना है कि करोड़ रुपया छुपाया गया है। मगर मैं महंगा कि कम से कम ३० करोड़ रुपया से यह किसो हालत में कम नही है। इसकी तरफ श्राप फौरन ध्यान दें।

श्रव मैं पब्लिक संक्टर की तरफ श्राता हूं। श्राप यह देखिये कि पब्लिक सैक्टर मैं वेस्टेज कितना होता है। पब्लिक सैक्टर मैं २७०० करोड़ रुपए का इन्वैस्टमेंट है श्रीर उस पर सिर्फ २ फो सदी सालना नका होता है। इसी तरह से ३८ श्रन्डर-टेकिंग्स में ६६२ वरोड़ रुप में क इन्वेस्टमेंट है लेकिन साल में १०० रुपए पर सिर्फ २५ नए पैसे का नका होता है। तो यह किस तरह होता है। इस तह के बड़े बड़े श्रक्तरों को बड़ी बड़ी तनस्वाहें मिलती है। श्राई० ए० एस० श्रौ श्राई० सी० एस० के श्रादमी वहां हैं श्रीर वह बड़ी बड़ी तनस्वाहें पाते हैं। एस्टेब्लिंगमेंट पर बहुत खर्च होता है। रुपए

पर रुपए खर्च होते हैं, लेकिन काई पूछने वाला नहीं है कि सही तौर पर खर्च होता है या नहीं होता है। तो में अर्ज करूंगा कि यह जो ह्यूज वेस्टेजेज है उनको खत्म करने की कोशिंग कीजिए। ((Time Bell rings)) मैं क्या बनाऊ, मुझे समझ में नहीं आना कि मैं कौन से प्वाइट को रखू। अभी तो मैंने शुरू किया है। मैं आपसे यह दरख्वास्त, करूगा कि मुझे ज्यादा टाइम दिया ज य

THE DEPUTY CHAIRMAN: Mr. Kureel, I will not be able to give you very much time. I can give you just two minutes more.

श्री प्यारे लाल क्रील 'तालिब' : दम मिनट श्रीर नहीं मिले तो कम से पाच मिनट ही मिल जाय ।

THE DEPUTY CHAIRMAN: Fifteen minutes you have already taken. I can give you only another two minutes.

श्री प्यारे लाल करील 'तालिब': एग्री-कलवरल प्रोडक्शन की बात ग्राप करते है। एग्रीकल्चरल प्रोडक्शन कैसे बढ़ सकता है जब कि यहां के २० फीमदी जमीदारों के हाय में ७०-८० फीसदी तक की जमीन है ग्रौर ७०–५० फीयदी किसान ऐसे हैं जिनके पास मुश्किल से २० फीसदी जमीन है। जमीन को ग्राप एक्नुग्रल टिलर्म ग्राफ दी मोयल को दीजिए। जो अपने हाथ से हल चलाते है उनको दीजिए। स्रापको नो पता ही है कि हमारे धर्म के ग्रन्दर चडी जात वालों के लिये हल को मुठिया पकड़ना एक गुनाह समझा जाता है। एक स्रधर्म की बात समझी जाती है। तो जब तक ग्राप यह जमीन किनानों को नही देंगे जा कि श्रपने हाथ से जोतते हैं तब तक कुछ नहीं होगा। श्राप इन लैंडलेस एग्रीकल्चरल लेंबरर्स को जमीन दीजिए जो कि स्रपने हाथ से जमीन ज.तने को तैयार है। उन लोगों की काफी बडी तादाद . 4327

[श्री प्यारे लाल कुरील 'तालिब'] है। जब तक श्राप उन लोगों को जमीन नहीं देते तब तक भ्रापका प्रोडक्शन सकता । इनको इनसैटिव दीजिए । मगर श्राप यह नहीं करेंगे। प्राप इन छोटे छोटे किमानों को, छोटे छोटे खेतिहर मजदूरों को पैसा दीजिए, टाइम पर फर्टीलाइजर दीजिए ; श्रच्छा बीज दीजिए श्रौर इनको श्रपने श्रो-डक्शन का मुनासिब दाम दीजिए। जब तक श्राप मिडिल मैन को एलीमिनेट नहीं करेगे तब तक न तो किसान पैदावार बढ़ा सकता .है ग्रौर नाही उसको भ्रपनी पैदावरा का मुना-सिब दाम मिल सकता है। बड़े बड़े हे ईसं है, बड़े बड़े ग्रेनडीलर्स है जो कि फयल तैयार हाने पर उसे सस्ते दामों पर खरीद लेते है, उमको जमा करते हैं स्रोर जमा करने के बाद उसका मनमाना दाम जनता से लेते हैं। तो कुछ ऐसी बुनियादी तबदीली लाइए जिससे कि किसान को प्रपनी चीजों का मुनासिब दाम मिले । जब तक श्राप प्राइमेज रेंज को स्टेब्लाइज नही करेंगे तब तक कियान को मनासिब दाम नही मिलेगा। इसके त्रलावा जो फैक्ट्रीज में चीजें प्रोड्य्स की जाती है उनका भी दाम तय की जिए। हमारी पार्टी का यह कहना है कि इस पर ज्यादा में ज्यादा ५० परसेंट का फर्क होना चाहिये। यानी जो एक रुपये की चीज है वह सब टैक्स वग़ैरह लगा कर डेढ़ रूपये में प्रवाम को मिलनी चाहिये। इस चीज को श्राप देखें। प्राफिट मोटिव जो है वह नही होना चात्ये । गवर्नमेंट के ग्रन्डरटेकिंग्स में जो चीजे बनती हैं उनमें प्राफिट मोटिव नही होना चाहिये ।

मैं ग्रापसे दरख्वास्त करूंगा कि थोड़ा सा टाइम मुझे ग्रीर दे दें।

THE DEPUTY CHAIRMAN: very sorry; you will please wind up

श्री प्यारे लाल कुरील 'तालिब' : तो मेरी ग्रर्ज यह है कि खाने-पीने की चीजों के

दाम बढ़ रहे हैं उनका ग्राप काबू में लाइए ताकि जो ग़रीब आदमी है, जा कि कितनी मुसीबतों में है, कितनी परशानियों में है उसे हम ग्रोर ग्राप ग्रन्छी तरह से जानते है। उनको कुछ रिलीफ मिले । अभी गवर्तमेंट की ग्राखों के नीचे तमाम किस्म की प्राफि-टियरिंग बड़े बड़े होर्डर्स बड़े बड़े ग्रेन डीलर्स करते हैं श्रोर उसे रोकने के लिये गवर्नमेंट श्रपने को बिल्कूल नाकारा पाती है।

श्री प्रकाशनारायन सप्रू : गवर्नमेंट खद करती है।

श्री प्यारे लाल कुरील 'तालिद' : जी हा, गवर्नमेंट भी खुद करती है। श्रापने देखा कि कोग्रापरेटिव सोसाइटीज के ग्रन्दर क्या होता है। तो जब तक कोई एक्जाम्पलरी कदम नही उठाया जायगा तब तक यह सब चलना रहेगा । महज कन्ट्रोल करने से ग्राप प्राइसेज को काब नहीं कर सकते । प्रोडक्शन बढाइए ग्रौर प्रोडक्शन बढाने के साथ भाथ उन लोगों को एक्जाम्पलरी पनिशमैट दीजिये। उनको खुल्लमखुल्ला पब्लिक स्ववैयर में लेजाकर कोड़े लगाइए, फांसी नही लगा सकते-जैमा कि रूम में किया जाता है लेकिन कम से कम कोड़े तो लगाइए। श्राप दो-चार को कोड़े लगाइए तो फिर देखिये कि प्राफिटियरी खत्म होती है, होडिंग खत्म होती है ग्रीर लोगों को मुनासिब दाम पर चीजे मिलती

मैं ज्यादा न वस्ते हुए ग्राप से दरख्वास्त करूंपा कि ग्रगर श्राप इप देश के ग्रन्दर सोशलिज्म लाना चाहते है, इस देश के अन्दर मही जम्हरियत लाना चाहते है, इंडय्डीज का डेवलपमेंट करना चाहते है, एग्रीतल्चर का डैवलपमेट चाहते है तो याद रखिये कि बैक्स का नैशनलाइज करना बहत ही जरूरी है। हमारी पूरी एक लोगी का दारे मदार मैक के नैशनलाइजोशन पर है। स्रापक स्रपने भादमी खुद चाहते है और यह कहते है कि इसका नैशनलाइजेशन होना चाहिये, तो फिर इसका नेशनलाइजेशन करने में क्या दिक्कत है ?

महोदया, क्या श्राप थोड़ा सा दो मिनट स्रौर मुझे देंगी ?

THE DEPUTY CHAIRMAN: That will do, Mr. Kureel. Shri Santokh Singh.

SHRI P. L. KUREEL URF TALIB: All. right, thank you.j

Shri SANTOSH SINGH (Delhi): Madam Deputy Chairman, I rise to say a few words about the Budget proposals for the year 1964-65. This is a great Budget of a great country.

SHRI LOKANATH MISRA (Orissa): By a great man?

SHRI SANTOKH SINGH: Thank you very much. And this Budget involves a revenue of Rs. 2,095 crores and an expenditure of Rs. 2,041 crores with a surplus of Rs. 54 crores. This expenditure of Rs. 2,041 crores includes a defence expenditure of Rs. 718 crores which is more than that for the previous year by Rs. 25 crores. Last year it was Rs. 693 crores. We are also spending about Rs. 191 crores more on civil expenditure and some hon. Members have said that this is perhaps more than is desirable and some other have said that more money is being spent on unproductive purposes. I cannot agree with these views because wherever we spend money, it is desirable to spend it. We have, of course, to be careful in all things.

Madam, I have a few points to make—about ten of them—and I find that your attitude, Madam is to be quite strict, as I could see just now in the case of my hon, friend Shri Kureel, and you will not give more time. So I shall try to rush through my points just like the Frontier Mail, so as to be able to cover most of my points.

The first point that I would like to touch upon is about the development rebate. It has been decided to withdraw this rebate, the availability of this development rebate, after the first of April, 1966.

1964-65

Shri N. SRI RAMA REDDY (Mysore): Suppose it is extended?

SHRI SANTOKH SINGH: If it is extended, we would welcome it. Madam, without this development rebate it is not possible for the industries to come up properly. If I were to dilate upon this issue, I would have to show how capital formation takes The public sector companies and also the private limited companies come up by the floating of shares and thereby the capital comes in. With this capital the prospective entrepreneurs purchase the land, the machinery and other things and they do the servising. By spending this capital they got the development rebate which used to be sometimes as much as 40 per cent. or so, and then they used to plough back their profits. This is how further increased industrialisation comes up. Some hon, Members were objecting even to the coming up of more factories. If one had one factory and if he now has six factories. then they say it is concentration of economic wealth.

Well, concentration of economic wealth certainly is not desirable and I too will not be a party to it and I also do not desire such concentration. But to say that more factories should not come up and to ask why anyone should have more factories, is absolutely objectionable. Now, continue my point, this is how these private limited and public limited companies come up. Secondly, when floating these companies there is another method adopted by individual entrepreneurs. A small entrepreneur starts with a small capital, does the research work himself and carries on. The development rebate comes to his rescue and by ploughing back his profit, he multiplies and gets new capital. Madam, many things have been said about capital formation. As a matter 433I

of fact, I have been listening very carefully and faithfully to the debate. People have been very anxious to see that capital comes forth from abroad. No doubt, the policy of our country is to attract foreign capital. This in itself is very important, especially at this time. They have included equity capital also and this will certainly attract more capital. I am all for this. After all, it is the industrialisation of the country that is going to add to the national wealth. There are two adding to the national methods of wealth, one is through agriculture and the other through industries. These two factors are contributing fifty per cent. each, almost.

It has been complained that Finance Minister has said less about agriculture but I must point out that agriculture has been included in the sense that he has included fertilisers. Fertilisers contribute a major share in the development of agriculture. I am not connected with agriculture except that I am a consumer of foodgrains three times a day. I am connected with chemicals. I should say that fertilisers play a great role in this field but unfortunately the cost of the fertilisers that we produce in the country is more. I gave caution in regard to Sindri where the cost of production is Rs. 370 per ton while the cost of imported ammonium sulphate is Rs. 200 per ton and our sale price is Rs. 330. We are losing every day over this. I am all for the inflow of foreign capital but at the same time I want a word of caution to be remembered. What is done in most of the cases is to seek foreign collaboration, whether it is in the public sector or the private sector. The collaborators who come from the foreign countries collect much more for the machinery and the technical know-how that they provide and take away too much of profit by way of royalties. Here is where my caution point comes. We the coming in of should not stop foreign capital; as a matter of fact, we should encourage this. While coming in of foreign capital is important, more important is the proper utilisation of such capital. If foreign investment comes and takes away by way of profits and royalties a sum of four hundred crores of rupees in a case where three crores of rupees have been spent, then this type of foreign capital coming in is not at all desirable. If we are very cautious in our dealings, if we do not look to the north or south, east or west, then we can make better use of this capital.

1964-65

Only the other day our Minister for Irrigation and Power had to chide his own engineers. For three or years the Japanese engineers went on erecting the C Power Station and our engineers went on watching those operations but in spite of this, they could not locate, the virbations in the turbine. The hon. Minister went to the point of saying that our engineers lacked talent. Maybe, on the face of it and as a Member of this august House I would also try to agree with him that our engineers could not do this work, a work which they should have been able to do. It pains me to read all these things. Why does this thing come about? This is a vicious circle. Madam, we do not depend upon our own engineers and scientists. We do not trust them. We have given them no chance to show their ability. Right from the Finance Minister, all Ministers and prospective entrepreneurs, industrialists and capitalists, everybody looks to the East and West for collaboration. They do not give a chance to our own people to work. When you do not give them a chance to work, how are they going learn, how are they going to have confidence? After every five, six or ten years, you will go and chide them that they are not able to do anything.

Madam, we must be cautious right from now and see that these things are not allowed to happen, that we are not in a position again to chide them again and again. Take, for example, the case of the Japanese people. If they go in for collaboration, they get it and after four or five years, they

begin to export this very idea to other countries and make money but we on the other hand make one thing here, say, for ammonium sulphate in Sindri and then for Nangal or for Trombay we go on importing collaboration arrangements. We do not think in terms of manufacturing our own machinery ourselves. This is the state of affairs.

Madam, I would now like to touch about the chemical industry. I have a few words to say about the Hindustan Organic Chemicals Ltd. company was incorporated on 12th December, 1960, for the manufacture of basic chemicals and intermediates in collaboration with a consortium of West German firms-Badishri Aniline and Soda Fabric, Bayer, Hoechst and Ohde. The Government of India began to think in terms of this project in 1956. They spent huge sums of money running into crores in acquiring land, in bringing the township into existence and in other services but now, Madam, I learn that this project is being shelved, public sector project costing nineteen crores of rupees is not going to come into existence. This is a very sad state of affairs. What has been claimed. and the boast of some experts is that it is good that this plant did not come up six or seven years earlier. They say that the basic chemicals were to come from Durgapur, Bhilair or Rourkela, namely, benzene, napthylene, ortho, meta, para Xylenes, toluene, anthrasene, phenol, carbozol, pyridine, etc., were to come from a long distance and now that the petrochemical industry is coming up nearer, they would be available at a cheap rate. Nobody can deny that the petro-chemical industry is going to progress very much but what harm would there have been if these materials had come from there? Madam, if toluene, Xylene and others have to come, what matters from which source they come, whether from Barauni or Haldia or Cambay or Cochin or from Rourkela, Durgapur or Bhilai? Whatever may be the source from which these basic materials are to come, they

should not have delayed the formation of this company and the erecting of this plant and I want, Madam, a thorough enquiry to be instituted to find out why this public sector project has not come into being. I am not very much in favour of the private sector or the public sector distinction. I am neither left nor right. The question is that whatever industry comes up in the country it must come up in the right form.

1964-65

The chemical industry in India today produces about three or four hundred crores of rupees worth of With the coming in goods. 1 P.M. of the petro-chemical industhe expected tries as per Fourth Plan and Fifth Plan targets I think there will be a production of between Rs. 1,000 to Rs. 1,200 crores worth of these chemicals including petro-chemicals in our country. So it is a great industry, Madam and I wonder how our Finance Minister has ignored the claim of this industry because he has not included it in the special specified industries which have a claim for the 10 per cent rebate. Madam, I strongly propose that this should be included in that list.

Madam, the time left with me is very little. I wanted to say a few words about exports and other items and I shall try to do justice to them in a few minutes' time. It has been said that we must make exports as it is today the need of the country also. We must think in terms of the quality befort we think in terms of exports. If our people stick to quality and are able to produce large quantities, if they are given more and more chances to set up industries, not only in restrictive terms as was pointed out by our friend that only five or six do all the things-I do not mind if these industrialists set up more factories-but if more chances are given to other people to industralise the entire country, then we can think of exports. And those people who set up factories should be export-minded people. Export

[Shri Santokh Singh.] take place only if your cost of production is less. But here in our country looking to the capital that is coming from abroad and looking to the interest that they will have to give the cost of production is going to be very very high. Now they have got an assured market in our country. In this big country if they find they have an assured market, they are not going to be export-minded. Therefore, Madam industrialisation of the country as a whole production of goods at lower costs and becoming minded, these are the things that are going to save our country.

With these words, Madam, I conclude. Thank you very much.

شرى عهد الغذى (پلجاب) : مهدّم ةبتى چير مين – ديس پتا مهاتما کاندهی نے یہ فرمایا تھا که معید أنكوون سے تسلی نه دو - معهم ویزلمی result سے سٹسفائی satisfy کرو۔ جہاں تک فیکرس figures ا تعلق ہے میں مانتا ہوں که امستر تی ۔ تی کرشدماچاری سے بہتر شاید بہت کم لوگ ههن جو فهکرس کو ایسی خوب صورتی کے ساتھ بجمی کے روپ میں ییس کر سکیں ۔ میں آپ کے دوارالیائی سرکار سے اورسرکار کے اربیمصبوطی ساتھھوں سے جنہوں نے دیمی کی آزادی کے لئے بوا کام کیا ہے گذارش request كرنا ج اهناهوں -

میں اس بحث میں نہیں یوتا جاھتا کہ یہ - کامن مین کا بجت ہے یا سرمایہ داروں کا بجت ہے - مجیے تو صرف اس بات ہے دال چسپی ہے اور وہ ہے کہ آیا یہ ہمارے دیش کی بہلائی کا بجت ہے یا نہیں ہے - میں کیسے کہوں کہ یہ دیش کی بہلائی کے لئے جو اربوں روپیہ خوچ کئے جا رہے 
ھیں وہ جلتا کی الائی سیں ھی خوچ 
ھو رہے ھیں – اس سے پیھتر کہ سیں 
ایک دو مضمونوں کو خاص طور پر 
لوں میں چلد گذرشات آپ کے ساملے 
رکھنا چاھتا ھوں – آپ جو روپیہ خوچ 
کرتے کے لئے ملظوری لے رہے ھیں وہ 
روپیہ اس شان کے ساتھ خوچ کیا جاتا 
چاھئے جس شان کے ساتھ خوچ کیا جاتا 
چاھئے جس شان کا یہ دیش مستحق 
ہے لیکن آپ کیا کرتے ھیں – سیں 
صوف آپ کے ساملے تیں چار مثالیں 
رکھوں کا –

ھمارے قینلس منسٹر جن کے لئے جب ولا چهف ملسلو تهے تب بھی مهرے فال میں کافی عزت تھی اور جب سے وہ تعندس منسٹر میں تب بھی ان کی انهستی honesty اور الکهکریتی integerity کے لئے عوت ہے - وہ اگر کسی کو بھی ایروقرام aerodrome کی ایکسٹینٹی کا کام دیتے هیں - معجیے کوئی اعتراض نهیں که ولا کس کو دین اور کس کو ته دين ـ نيمن په خواهش ضرور هے که جو کام جس کو سپود کہا جاتا ہے وہ قیننس کے مقصد پورا کوتا ہے یا نهیں ۔ محصم کام هوتا ہے یا نهیں -مهی ہوے ادب سے عرض کرنا چاھتا ھوں کہ ھلوارا Hal wara مھی انہوں نے ایرودرام کی extension جو تھیکھ دے رکها هے وہ اس لئے دیا هے که پاکستان کی نیست خواب مے اور وہ چھوں سے سر گرشهان کر رها ہے۔ اور کسی بھی

آپ کے مقصد کو آپ کی تینلس کی ایکتهویتهز کو دها نه لاالین - مکر ایسا نہیں ہوتا -

مهدّم دَبِعْی چیومین - میں ڈینٹس منسٹر صاحب سے عرض کرنا چاهتا هون که ان کو ساردهایی هونا چاھئے - هوههار هونا چاھئے - أج اس کے ساملے ایک بہت ہوا کام ہے جس کو انہیں کرنا ہے۔ چین نے ہمارے ملک میں ایکریشن کہا ہے اور آج اس کے ساتھی بھی اس ھمارے ملک ہر طرح طرح سے مصهبت پیدا کرنے کی كوشم كو رهے هوں - اس لئے ان سب باتوں کو دیکھتے ہوئے تھناس کے کام کو جس طرح سے آج وہ چلا رہے میں اس طرح سے نہیں جللا جامتے -آج تجربهار لوگوں کو کام دیا جانا چاھئے نہ کہ چیف منسٹر کے لوکوں کو جو کہ هناوي نهفلل سرگرمهون مهن وگهن دَالِنَا جِاهِتِے هيں اور اس ميں ركاوت دَالنا جاهتے هيں -101

دوسری جو مثال مهن آپ کے ساملے رکھنا جاهتا هوں وہ يه هے که أمريكه مهن كجه مقيقري پوي هوئي تھی سن 1918 کی ہاوا آھم کے زماند کی ۔ اس پرانی مغیلری کو کچھ لوگ نهمکو کمھلی کے ساتھ ملا کو بیاں لکا رہے میں اور سرکار نے اس کی اجازت بھی دے سی ہے ۔ یہ حہرانی کی ہات ھے اکه ابھی همارے اکبر علی خال

وفت الرفاري زون جهتم كي بهتي بي سکتا ہے - آیسی صورت میں رہاں ہو ھوائی جہاز انویں کے اس وجہ سے اس ایرودرام کی ایکستینش هو رهی ہے -آپ کی جو ضرورت ہے که ایک کھوبک انے چار ہوار پونڈ پریشر کو برداشت کر سکے تو وہ پہری هونی چاهگھے - سوال يه هر و extension هو رهي ها لس کسوٹی ہر ہوری اترتی ہے یا نہیں -اور اگر ایسا نهین هوتا تو مین سنجوها هوں که یه دیمی کو سبوتاے sabotage کوتا ہے - مہری واقنیت کا جہاں تک تعلق ہے میں سبجیتا ہوں که وہ تو سوله سو پونڈ کے پریشر کو بھی ہرداشت نہیں کر پائے کا ایسا کیوں ھو۔ رھا ھے ۔ كها اس ليُّه هو رها هے كه اس كا كام ایسی قرم کو دے دیا گیا ہے جو که اس کام کے اهل نہیں ہے اور نه جس کے پاس کام کرنے کی +4 لاکھ کا کام کرنے کے ہ کھھسھٹی ہے اور ہاجود اس کے حالت یہ ہے کہ سرکار نے اس فرم کو جسے صرف + ا لاکه رویه، تک کا کام فایقے کی اجازت تھی دیا ہے اور اب ایک ھی چهانگ مهن پی - قبلهر - تی پنجاب کے چیف انجیلر کی سفارش پر ۲۰ ٧٥ لاکه سے زیادہ تهمکه دیے دیاھے ۔ تو کها مهن په نګهجه نکالون که وه دینلس کا کام بھی جو ھبارے ملک کی عوس اور اکانوسی کی ضمانت ہے تو کھا اس کا کام بھی سفارش ہر دیا جاتا ہے - اگر دیتا ھے تو ایسے لوگوں کو دیا جانا چاھکے جو

## [ شرق عبدالغلق ]

صاحب کیه رہے تھے که یہاں پر حواثی جهاز بنتے هيں - انجن بنتے ههن کها کیا کچھ نہیں بنتا ہے جس ذکر ندکیا جالے - جس پر فضر نه کها جائے ماسوائے انسانیت کے - اگر یہ سب بات مصمم ھے تو پھر یہ باوا آدم کے زمالے کے مفینری کیوں لگ رہی ہے۔ انسانیت مت رهی هے اور باتی سب کنچو بھی رها هے - مهن يه بات جانعا هوں كه نیسبکہ کے ساتھ جو مشہدری لکائی جا رهی هے ولا ۱۹۱۸ کی هے - اس کو پیاں یر لکانے کی اجازت دی جا رهی هے اور یہ کہا جا رہا ہے کہ نئے تھنگ سے لكاثي جائي كي - مهن شري سيراسقهم کی عزت کرتا هوں اور ان کی انٹیگویٹی کے لئے مہاتیا کاندھی جی اور جواھر لل نہرو بھی تائل رہے۔ میں - وہ اس بات کو سوچھن کے کہ او، کی منسلاری مهن اس طرح کی بات کهسے ، هو رهی ھے ۔ ته صرف یه بات هو رهی ہے بلکه اور بھی کچھ ھو رھا ھے ۔ جس سے مجیے رنب هوتلہ ہے۔ مهدّم قیلی چهومهن - آپ مندرا دالمها ، تاتا بولا کے بارے میں سن چکے میں - ڈالسیا اور مندهرا کے خلاف ایکشن بھی هو چکا هے لیکن یه معامله اور بھی سفگین ھے۔ سینٹر سے چھٹی جاتی ہے که فلان فرم كا تام پېليک لسنگ مين آتا چاهیے - مهرا مطلب - امهن چند پهارے ال کی فرم سے هے - لیکن بلهک

است یو لانے کی بجائے پنجاب کے چیف ملسٹر یہ کہتے هیں که یه بہلے آدمی میں اور آپ کو ان کے بارے میں دهوکا نکا هے - لیکن چیف منستر کی سفارش پر آپ پیر بھی انہیں کررزوں روپے کے لائسلس جاری کر وقے ہوں -مهن سنجهتا هون که غربی سیرامنهم ماحب اس بات یر غور فرمائهن کے که ان کے ملستوں میں اس طرح کی باتین کیسے هو رهی هیں - اُس میں کیا راز ہے ?

1964-65

تهسری مثال میں جو دینا چاها ھوں وہ مستر ملو بھائی شاہ کے مصکمہ کے متعلق ہے - را جب دلی کاتھ مل میں تھے تب سے میں انہیں جانتا هوں اور انہوں نے تب سے نام یایا ہے ۔ کانگریس میں بھی نام پایا ھے ۔ سیس ان سے پہچینا جامتا ہوں که پنجاب کے چیف منستر کے بیتے كو ايك spinning and weaving كبرلني کی اجازت کیسے دے دی گئی - اس بارے میں حقیقت کیا ہے - نه یه كوئى لمقيد كنسرين تها أور نه اس بات کی جانبے ہی کی گئی - میں كهذا جامعًا هول كه اس بات كى جانبے پوتال کو لی جانی چاہئے تھی که په کوئی لمثید کلسرن هم یا نهیس اور اس فوم کی کیا حیثیت ہے • اس مل کے بارے میں پوچھا گیا تو ید کہا گیا که تیکستائل کمھلرنے تسلی کر لی تھی - لیکن میں نے

اسے لکھا تو اس نے کوئی جواب نہیں دیا۔ یہ پته چلتا ہے که اکست 1941 سیں کریا سنکھ نامی ایک آدمی نے درخواست کی تھی اور پلجاب سرکار کی سفارش سے اپریل ۱۹۹۲ میں لائسنس ديا گيا - جولائي ١٩٩٢ ميس بهتلذا سے فریدآباد لانے کی اجازت دی گئی ۔ ۱۳ اگست ۱۹۹۲ کو ان کے لیے کسانس کی زرخیز زمون acquire کی گئی - ان فریب کسانوں کی زرخیز زمین چهپنی گئی چن کی یه سرکار ہوں هم درد هے اور کہتی هے که کسانوں کی کوئی بھی زمین برباد نهیں هونی چاهئے - ان کی زمین کو یه کهکر ایکوائر نها گها هے که پدلک انتوست کے لئے یہ زمین ضروری ہے -اس طوح سے ایموجنسی کا نام لے کو تمام قانون و رولز کو ہاوں کے تلے روند دیا کیا ہے ۔ اور مزے کی بات یہ ہے کہ ۱۳ السمع كوا يهلى بار ولا كميلى رجستر هوتی هـ - کها مستر مدو بهائی شاه اس ہاس کو دیکھیں گے کہ ایسی ناجائڈ بات کہوں ہوئی ہے۔ ویسے آپ ہم سے خون بھی مانکیں کے تو هم خون بھی دیں کے - آپ ایک ٹیکس نہیں دس ٹیکس مانکیں کے تو هم دس ٹھکس منظور کریں گے - میں پہلے بھی کہت چکا ھوں اور آج پھر کہتا ہوں کہ آپ ہتنے بھی ڈیکس المائهن کے هم ان کی حمایت کریں

کے کھونکہ ہم جانتے ہیں کہ کوئی حکومت بغیر ٹیکس کے نہیں چل سکتی ہے۔ یہ بات الگ ہے که ٹیکس کس پر کم لکے اور کس پر زيادة لگه - ليكن مهن پوچهتا هون که ولا سنڌرل گورنمانت جس کے نگههان پندس جواهر لال نهرو هين ولا كها أسى طرح چهف منسترون کے بیٹوں کو ناجائز لائسلس دیتی رہے کی - ہم آپ سے یہ نہیں کہتے هين كه آپ كتنا ٿيكس لئانے جا رهے هيں - کهروسن آئل يو آپ ٿيکس معاف کرتے ہیں یا نہیں - ماچیس پر آپ ٹیکس معاف کرتے ھیں یا نہیں - کپڑے پر آپ ٹیکس معاف کوتے ھیں۔ یا نہیں لیک**ی** میں آپ سے پوچھٹا ہوں کے اسی طوح سے جو آپ کو اده یکار ملا ہے ۲۵ کرور بندائن خدا ہے جو آپ کو ادھیکر دیا ھے اور جس کی بدولت آپ ان کدیوں پر بیٹھے ہوئے مہی ۔ ان بلدگان خدا کے ساتھ آپ کھا اس طرے سلوک کرتے رہیں گے۔

آئے میدم - میں یه عرض کرنا چاهتا هوں که اس وقت زراعت کی ہوی چرچا ھے۔

موض بوها کها جون جون دوا کی تهي يوجفائهن تهن پلاس هم أبهي تک بنا چکے هیں اور همارے پلائنگ کمیھی میں ہوے ہوے قابل آدسی ههن اس میر ممارے بورگ [شرى عبدالغلي]

يلدَّت جواهر لأل نهرو بهي هين - مين پوچهتا هوں که ارب ما رویهه خرج کرنے کے بعد بھی زراعت کی ہھداوار کم کیوں هو رهی هے - آپ کہتے هیں که الله میان کی مرضی کیون ك، موسم خراب هو كها - جو اچهى ہات ہو وہ آپ کی اور اسے آپ نے کہا اور جو خراب بات هو گئی وه الله مهان کی مرضی اور موسم کی خرابی ہے هو کئی - کبھی بارش زیامه هو ککی اور کبهی بارش نههی ھوئی - تو اس کے آپ یہ ریزن دیتے میں لیکی کیا۔ آپ نے کبھی <u>م</u>ہ سوجا -

(Time bell rings.)

उपसभापति : दो तीन मिनट है ग्रापके ।

هرى مبدالغلى: مهدّم - مهن تو یه سمجهتا هول که جتنا وتت دوسروں کو میا گھا ہے اگر آتنا نہیں تو اس سے دو تھے ملاق ھی مجھ کو کم دے دیا جائے مکر جب آپ حكم دين كي مهن نوراً ايلي تتوير ختم کر دوں کا ۔

میں زراست کے بارے میں کہم رہا تھا۔ اس کی توقی کے ہو طريقي هو سکتے هيں - ايک يه که جو ہوے ہوے صف فارم بنانے جا رہے هیں یا آپ نے ابھی تک بغانے ههن ولا ايسے بقاتے جس سے کساری کے دل کو تسلی ملتی اور وہ توقی کو باتا لیکی آپ نے کیا کیا۔ تمام وہ بےکار زمھنیں جو آپ کے رہتے داروں کی تھیں جو آپ کے ھوستوں کی تھھی جو آپ کے عزیزوں کی نہیں یا جو آپ کے خوشا۔ مديوں کی تهيں جن مهن کچه پیدا هونے والا نہیں تھا ان کو لے کر آپ نے لی میں سید فارم بنایا اگر آپ کو ان لوگوں کو اکوموقیت هی کرنا تها تو آپ اور بیسیون طریقے نکال سکتے تھے - پھر ھمارے سردار سورن سنكه كامهاب كهسي هون - جبكة أس طرح بير كام هو رها هے - اگر آپ کو کامیابی حاصل کرنی ہے تو آپ رفیع احمد قدرائی عی روح کو بلوانهن ، سرادار پاتیل کی روح کو بلوائیں؛ سی - آر - داس عی روح کو بلوائهن ارر ره آکر آپ کے گروہ کو جھائیں ۔ آپ اس طرم سے ملک کو تباہ نه کریں۔

1**964-65** 

भी ग्रर्जुन श्ररोड़ा: (उत्तर प्रदेश) हमें जगाने के लिए ग्राप क्या कम हें?

شرى عبدالغلى : لرجن اروزا -سهي يقهي سے كہتا هوں كه اگر آپ رھاں ھوں تو اس سے بہتر انتظام هو سکتا هے - سهی کهبرا کر اید باصا نہیں کیہ رہا ہوں - معید 🗀 آپ کی خوشامد بھی نبھی کرنی – اگر مجھ غوقامد ھی کرنی ھو تو میں پلات نہرو کی خوشامد کروں

تو اس وتب یه تهاهی کهون أَتِي - أَسِ لَيْهِ كُهُ هَمَارِي سَوْكَارِ دُو رخى چال جلتى هے - ايک طرف ية چاهتے ههن كه سوشلزم آئے يا كمهونوم ألم م كجه كمه ليجلم اس کو کیونکه سوفلسٹک پهټون کے په حامي هين - فاوسوي طرف جب ان کا بعجت آتا ہے تو یہ سرمایہ داروں کی آواز کو پہنچانتے میں اور ان کی آواز کو محصهتے هیں۔ آب ملک میں کوروں روپیه انکم ٹیکس کا جهیا هوا ه - لوک أيه ريترن وقت پر تھیک نہیں دیتے۔ اگر پوچها جائے تو یہ کہتے هیں که انام تهاس ایسا معامله هے جس کے متعلق بتایا نہیں جا سکتا۔ آپ اید اس رخ کو بدائے۔ تو سهن کهه رها تها که آپ یا تو اوندے سے کنٹرول کیجئے یا نہدے سے ۔ ایموجیلسی قالیو کو کے آپ کی، دیموئے که ایک هی چپاتی ملے کی - ایک هی ذبل روثی ملے کی اتلا ھی کھانے کو مکھیے ملے ؟ اور اتفے اندے ملیں کے - یہ بات ثو سبجه میں آگئی ہے که آپکی فلط پالیسی کے کارن ملک میں اتلی مہلکائی آ گئی ہے اور اس کو کسی طرح سے کلٹرول کیا جائے۔ اگر آپ ارپر سے کفارول نہیں کر سکتے تو نیسے سے کنٹرول کیجگے۔ چلئے هر ایک کاوں میں - هر ایک کوں میں آپ نے پنسایتی قائم کو رکهی هیں بلاک بنا رکیے هیں۔ مُلم پریشد یا قسترکت بورة بنا رکھے ھیں - ان کو اجازت دیجئے که کارن کی جاتفی ضرورت هو اس کو پہلے پورا کیا جائے۔ بلاک کی جتلی ضرورت هو اس کو پہلے پورا کیا جائے۔ جس فالع کی جانمی ضرورت هو اس کو پہلے ہورا کیا جالے اور جس استیت کی جندی ضرورت هو فوق کے معاملے مهل اس کو پہلے ہورا کیا جائے۔ اس کے بعد اگر کنچه اناج پنچے تو دوسری استيتون مين بهيجا جائے اب تو انام اس طرم جلتا هے جس طرح فب جلتی هے - فوج اس لئے جلتی ہے که وہ ہے کار نه هو جائے۔ أرام طلب نه هو جائے - اسى لگے كبهى اس كو شناء س تينا بههيم دیا جاتا ہے کبھی نینا سے لدانے بههیم دیا جاتا هے - تو یه چهو تو سنجه مهن أسكتي هي لهكي فوة كا معامله دوسوا هے - ویسے میدم دیگی چير مهن - آپ نے يه سفا هي هوا که یہاں اتر پردیش سے گو لیا كها الهارة رويئے ميں اور بهجاكها ۸۷ روپئے مهن - جب اس پر لوگون نے اعتراض کھا اور بہت سے سمدروں

سرق نکر سے بنکلور تک جانیدادیں بن رهی هیں اس کو بچایئے -

آخری بات یه کهانا هون که آپ سوچئے انسانیت کو - قداکه میں اور کهلذا مین یهگفاه جو هندو تتل کئے گئے میں اس کی ہوی چرچا هوئي - همين دکه اس بات کا هوتا هے که ايوب خان جو اقليتوں پر ظام کر رہے میں اس کو سم روك نهين يا رهه هين - اس ليُّه همارے اوپر ذمه داری هے که همارے ديش مين كيون أتني طاقت نهين آئی که هم ایوب خال سے ان بهائیوں کی جان کو بنچا سکیس جو مسلم لیک کی ڈو نیشنس تھہوری کی وجد ہے جب ملک تقسیم ہوا تب وہ ان جاہروں کے قبضہ میں آ کئے۔ هم هوائی جهاز بنا رہے هیں ۔ انجی بدا رہے هیں اور بہت سی چیزیں بنا رہے ہیں اس کے باوجود هم مهن أندى طاقت نههن آئی هے که هم أن كو بحجا سكون-اس کے علاوہ میں یہ بھی کہیں کا که کلکته سهی اتلے بےگلاہ مسلمان مارے گئے اور آپ نے انسانیت کو دیکھنے کی کوشش کیوں نہیں کی ۔ اگر یہی آپ کا رویہ رہا تو جس طوم مصد تغلق کو ابھی تک نہیں بھلایا جا سکا جس نے دار سے دولتا باد سب کو لے جائے کی کوشف کی تھی اسی طوح ہے۔

[ شرق عب*دالغل*ی ] نے اعتراض کیا تو پولیس نے وہی طريقة اختهار كها جو ايسم معاملون میں وہ اختیار کرتی ہے کہ ایک آدمی جو سابق چیف منستر ره چکا ہے اس کے خلاف کیسے کارروائی کی جائے۔ آج اگر آپ کو اس فوقہ کے مسلئه کو حل درنا ھے تو آپ أس طرح سے انتظام كيميئے كه جهاں پر جتنی پیداوار هوتی هے اس کو پہلے وهيں کهپايئے اور اگر وہ بھ جائے تو اس کو اور کسی جکه پهیجائے تب جا کر <u>کے</u> آپ کسی بات ہر تاہو ہائیں گے -

چونکه میدم جهرمین نے حکم دے دیا ھے اور میں ھمیشد اس کا حكم مانتا هول إس ليّه مهل أور زیادہ نه کهکر صرف ایک بات عرض کروں کا اور وہ یہ ہے کہ اگر آپ چامتے هيں که کشبير هنارا هو اوو ھمارے پاس رھے تو میری آپ سے يه التجاه ه يه درخواست ه كه آپ شیم عبدالله کو ریلین کیجئے أس كو أيه كلغيةينس مهل لهجيُّم یه کبهی هو نههن سکتا که ولا آپ کے ساتھ غداری کرے یا دیس کے ساته غداری کرے - تو اربر کو آنهه اینے ساتھ لهجئے اور پهر کشمیر کو ایدی جهب میں رکها سبجئے اور يه كرورون رويهه جو هر سال وهان خرب هو جانا هے اور جس رویئے سے

پنده نهرو کو بهی نهین بهایا جائے کا - جن کے راج میں کوا منس کی جال چلنے لکا اور اس کا نتهجه یه هوا که ولا اینی بهی چال بهول گیا اور هنس کی بهی چال نهیں چل سکا - ایک طرف تو آب سوشلستک پیترن النا چاهتے ھیں جس سے غریبوں کا بہلا ھو اور دوسری طرف جو سرمایه دار هيں ان کو بھی آپ چھوٹ فيتے هين - جو نهي آپ کرنا چاهين کویں لیکن سب سے پہلے اپنے گویماں میں منه ذل کو دیکھیں که آپ نے خود کتنے ظلم کئے میں - آپ اینی کدی پر بیٹیے رہئے میں اس مين كوئى تكليف نهين هے - ليكن ایسا کوئی انیائے نہیں کیجئے جس سے آپ کی یہ گدیاں جبن جائیں -

Budget (General)

†[श्री ग्रब्दल गनी (पंजाब) : मैडम डिप्टी चेयरमैन, देश पिता महत्मा गांधी ने यह फरमाया था कि मुझे ग्रांकड़ों से तसल्ली न दो, मुझे रिजल्ट से सेटिसफाई करो। जहा तक फिगर्स का ताल्लुक है मैं मानता हूं कि मिस्टर टी०टी० कृष्णमाचारी से बेहतर शायद बहुत कम लीग है जो फिगर्स की ऐसी खूबसूरती के साथ बजट के रूप में पेश कर सकें। मैं ग्रापके द्वारा ग्रपनी सरकार से ग्रौर सरकार के उन मुहब्बेवतन साथियों से, जिन्होंने देश की स्राजादी के लिये बड़ा काम किया है, गुजारिश करना चाहता हु।

मैं इस बहस में नहीं पड़ना चाहना कि यह कामन मैंन का बज़ट है या सरमाया-

दारों का बजट है। मुझे तो सिर्फ इस बात से दिलचस्पी है और वह यह है कि आया यह हमारे देश की भलाई का बजट है या नही है। मैं कैसे कहं कि यह देश की भलाई के लिए जो ग्ररबो रुपये खर्च किये जा रहे हैं वह जनता की भनाई में ही खंर्च हो रहे हैं। इससे पेश्तर कि मैं एक दो मज़मूनों को ख़ाम तौर पर लू मैं चन्द गुजारिशात आपक मामने रखना चाहता हं। ग्राप जो रुपया खर्च करने के लिये मंजूरी ले रहे हैं वह रूपया उसी शान के साथ खर्च किया जाना चाहिये जिस शान का यह देश मुस्तिह्क है। लेकिन स्नाप क्या करते है ? मैं सिर्फ ग्रापके सामने तीन चार मिसाल रखूगा ।

हमारे डिफेंस मिनिस्टर जिनके लिये जब वह चीफ मिनिस्टर थे तब भी मेरे दिल में काफी इज्ज़त थी ग्रौर जब से वह डिफेंस मिनिस्टर हैं तब भी उनकी ग्रानेस्टी ग्रौर इन्टिग्रिटी के लिये इज्जत है। वह ग्रगर किसी को भी एरोड्रोम की एक्सटेंशन का काम देते है तो मुझे कोई एतराज नहीं कि वह किसको दें ग्रौर किसको न दें। लेकिन यह स्वाहिश ज़रूर है कि जो काम जिसको सुपुर्द किया जाता है वह डिफेंस के मकसद को पूरा करता है या नहीं । सही काम होता है या नहीं । मैं बड़े भ्रदब से अर्ज करना चाहता हूं कि हल-वारा में उन्होंने एरोड़ोम की एक्सटेंशन का जो ग्रब ठेका रखा है वह इस लिये दिया है कि पाकिस्तान की नीयत खराव है ग्रौर वह चीन से सरगोशियां कर रहा है ग्रीर किसी भी वक्त नार्दन ज़ेन जंग की भट्ठी बन सकता है। एसी सूरत में वहा पर हवाई जहाज उतरेंगे । इसी वजह से उस एरेड़ोम की एक्सटेंशन हो रही है। स्राप की जो ज़रूरत है, कि एक क्यूबिक इंच चार हजार पौड प्रेशर को बरदास्त कर सके तो वह पूरी होनो चाहिये । सवाल यह है कि जो एक्सटेन्शन हो रही है इस कसौटी पर पूरी उतरती है या नहीं । श्रौर श्रगर ऐसा नही होता तो मैं समझता हूं कि यह देश की सेबोटेज करना

<sup>†[]</sup> Hindi transliteration.

[श्री ग्रब्दुल गनी]

435I

है। मेरी वाकिफयत का जहां तक ताल्लुक है, मैं समझता हूं कि वह तो सोलह सो पौंड के प्रैशर को भी बर्दाश्त नहीं कर पायेगा। ऐसा क्यों हो रहा है ? क्या इसलिये हो रहा है कि इसका काम ऐसी फर्म को दे दिया गया है जो कि इस काम के ग्रहल नहीं है ग्रौर न जिसके पास काम करने की कैपासिटी है ? भौर बावजूद इसके हालन यह है कि तरकार ने इस फर्म की, जिसे सिर्फ १० लाख रुपये तक का काम देने की इजाजत थी, उसे ६० लाख का काम दिया है और ग्रब एक हो छलांग में पो० डब्ल्यू०डो० पंजाब के चीफ इंजीनियर की सिफारिश पर ६० लाख से ज्यादा डेका दे दिया है। तो क्या मैं यह नतीजा निकालूं कि वह डिफेंस का काम भी जो हमारे मुल्क की इज्बत और इकानोमी की जमानत हैतो क्या उसका काम भी सिफारिश पर दिया जाता है। अगर देना है तो ऐसे लोगों को दिया जाना चाहिये जो भ्रापके मक़सद को भ्रापकी डिफोंस की एक्टोविटीज को धक्कान लगायें। मगर ऐसा नही होता।

मैडम डिप्टी चेयरमैन , मैं डिफेंस मिनि-स्टर साहब से ग्रर्ज करना चाहता हूं कि उनको सावधान होना चाहिबे, होशियार होना चाहिये। भ्राज उनके सामने एक बहुत बड़ा काम है जिसको उन्हें करना है। चीन ने हमारे मुल्क में एग्रेशन किया है और आज उसके साथी भी इस हमारे मुल्क पर तरह तरह से मुसीबत पैरा करने की कोशिश कर रहे हैं। इसलिए इन सब बातों को देखते हुए डिफोंस के काम को जिस तरह से ग्राज वह चला रहे हैं उस तरह से नहीं चलना चाहिये। श्राज सिफारिश पर तजुर्बेकार लोगों की काम दिया जाना चाहिये न कि चीफ मिनिस्टर के लड़कों को जो कि हमारी नेशनल सर-गरमियों में विघ्न डालना चाहते हैं उसमें हकावट डालना चाहते हैं।

दूसरी जो मिसाल में ग्रापके सामने रखना चाहता हूं वह यह है कि अमरीका

में कुछ मशीनरी पड़ो हुई थी सन् १६१८ की बाबा ग्रादम के जमाने की । उस पुरानी मशीनरी को कुछ लोग नैपकों कम्पनी के साथ मिलकर यहां लगा रहे हैं और सरकार ने इसकी इजाजत भी देदी है। यह हैराती की बात है कि ग्रभी हमारे ग्रकबर ग्रली खां साहब कह रहे थे कि यहां पर हवाई जहाज बनते हैं, इन्जन बनते हैं क्या कुछ नही बनता है जिसका जिक्र न किया जाय, जिस पर फब्र न किया जाय। भ्रगर यह सब बात सही है मासिवाय इंसानियत के तो फिर यह बाबा प्रादम के जमाने की मशीनरी क्यों लग रही। है ? इन्सानियत मिट रही है ग्रीर बाकी सब कुछ बन रहा है। मैं यह बात जानता हूं कि नेपको के साथ जो मशीनरी लगाई जा रही है वह १९१८ की है। इसके यहां पर लगाने को इजाजत दो जा रही है और यह कहा जा रहा है कि नए ढंग से लगाई जायगी। मैं श्री सुब्रह्मण्यम् की इज्जत करता हुं ग्रौर उनकी इंटिग्रिटी के लिये महात्मा गांधी जी भौर जवाहर लाल नेहरू भी कायल रहे हैं। वह इस बात को सोचेंगें कि उनकी मिनिस्ट्री में इस तरह की बात कैसे हो रही है। न सिर्फ यह बात हो रही है बल्कि और भी कुछ हो रहा है। जिससे मुझे रंज होता है।

1964-65

मैंडम डिप्टो चेयरमैन, ग्राप मुंदड़ा, डालिमया, टाटा, बिरला के बारे में सुन चुके है। डालमिया भ्रौर मुंदड़ा के ख़िलाफ एक्शन भी हो चुका है लेकिन यह मामला ग्रौर भी संगीन है। सैंटर से चिट्ठी जाती है कि फला फर्म का नाम ब्लैंक लिस्ट मे ग्राना चाहिये। मेरा मतलव अमीन चन्द्र प्यारे लाल की फर्मसे है। लेकिन ब्लैंक लिस्ट पर लाने की बजाय पंजाब के चीफ मिनिस्टर यह कहते है कि यह भले आदमी हैं और आपको उनके बारे में धोका लगा है। लेकिन चीफ मिनिस्टर की सिफारिश पर ग्राप फिर भी उन्हें करोड़ीं रुपये के लाइसेंस जारी कर रहे हैं। मैं समझता हूं कि श्री सुब्रह्मण्यम साहब इस बात पर

गौर फरमायेंगे कि उनकी मिनिस्ट्री मे इस तरह की बातें कैसे हो रही हैं, इसमे क्या राज है।

तीसरी मिसाल जो मैं देना चाहता हुं वह मिस्टर मनुभाई शाह के महकमे के मृतिल्लिक है। वह जब दिल्ली क्लाथ मिल में थे तबसे मैं उन्हें जानता हूं श्रौर उन्होंने तबसे नाम पाया है। काग्रेन मे भी नाम पाया है । मैं उनसे पूछना चाहता हं कि पंजाब के चीफ मिनिस्टर के बेटे को स्पिनिंग वीविंग मिल खोलने की इजाजन कैसे दी गई। इस बारे में हकीकन क्या है ? न यह कोई लिमिटेड कन्मर्न था ग्रौर न इन बात की जाच ही की गई। मैं कहना चाहना हं कि इस बान की जाच पडनाल कर ली जानी चाहिये थी कि यह कोई लिमिटेड कन्नर्न है या नही स्रोर इस फर्म की क्या हैसियत है। इस मिल के बारे में पुछा गया ता यह कहा गया कि टैक्नटाइल कमिश्तर ने ततल्ली कर ली थी। लेकिन मैने उसे लिखा तो उसने कोई जवाब नहीं दिया। यह पता चलता है कि ग्रगस्त १६६१ में कृपार्मिह नामी एक म्रादमी ने दरख्वास्त की थी, पजाब सरकार की सिफारिश से, श्रप्रैल, १६६२ में लाइसेम दिया गया । जुलाई १९६२ में भटिन्डा से उसे फरीदाबाद लाने की इजाजन दी गई। १४ ग्रगस्त, १९६२ का उनके लिये किनानों की जरखेज जमीन एक्वायर की गई। उन गरीब किनानों की जरखेज जमीन छीनी गई जिनकी यह सरकार बडी हमदर्द है ग्रौर वहती है कि किनानों की कोई भी जमीन वर्बाद नहीं होनी चाहिए । उनकी जमीन का यह कह दर एक्वायर किया गया है कि पब्लिक इन्ट्रेस्ट के लिये यह जमीन ज़रूरी है। इन नग्ह से एमरजेंमी का नाम लेकर तमाम कानून व रूल्न की पाव के नले रोंद दिया गया है। श्रीर मजे की बान यह है कि १४ ग्रगस्त को पहली बार वह कम्पनी रजिस्टर्ड होती है । क्या मिस्टर मनभाई शाह इस बात को देखेंगे कि ऐसी नाजायज

बान क्यों हुई है। वैसे आप हमसे खुन भी मागेंगे तो हम खन भी देंगे। ग्राप एक टैक्स नही, दस टैक्स मागेंगे तो हम दस टैक्स मंजूर करेगे। मैं पहले भी कह चका हुं ग्रीर ग्राज फिर कहता हूं कि ग्राप जितने भी टैक्स लगायेंगे हम उनकी हिमायत करेगे वयोंकि हम जानते है कि कोई हकुमत बगैंग टैक्स के नही चल सकती है। यह बात ग्रलग है कि टैक्स किस पर कम लगे ग्रीर किस पर ज्यादा लगे । लेकिन मै पूछता ह कि वह सेन्ट्रल गवर्नमेंट जिसके निगहबान पडित जवाहरलाल नेहरू है वह क्या इसी तरह चीफ मिनिस्टर के बेटों को नाजायज लाइनेंस देती रहेगी ? हम स्रापमे यह नहीं कहते कि स्राप कितना टैक्स लगाने जा रहे है, कैरोसीन स्रायल पर टैक्स माफ करते है या नही । माचिस पर स्राप टैक्स माफ करते हैं या नही, कपडे पर ग्राप टैक्स माफ करते हैं या नहीं। लेकिन मैं श्रापसे पूछना च हता हूं कि इस तरह से जो ब्रापको ग्रधिकार मिला है, ४५ करोड़ बन्दगाने-खुदा ने जो स्नापको अधिकार दिया है स्रीर जिसकी बदोलन ग्राप इन गहियों पर बैठे हुए है उन वन्दगाने-खुदा के साथ क्या इसी तरह मुलुक करते रहेंगे ?

ग्रागे, मैडम, मैं यह भ्रजं करना चाहता हं कि इस वक्त जरायत की बड़ी चर्चा है-

'मर्ज बढना गया ज्यों ज्यों दवा की ।' तीन योजनाये तीन प्लान, हम श्रभी तक बना चुके है श्रीर हमारे प्लानिंग कमीशन में बड़े, बड़े काबिल ग्रादमी है उनमे हमारे बजगं पडित जवाहरलाल नेहरू भी है । मै पूछना हं कि ग्ररबहा रुपया खर्च करने के बाद भी जरायत की पैदावार कम क्यों हो रही है। ग्राप कहते है कि ग्रल्ला मिया की मर्जी क्योंकि मौनस खराब हो गया । जो ग्रच्छी वान हो वह ग्रापकी ग्रौर उसे ग्रापने किया ग्रौर जो खराब बात हो गयी वह त्रल्ला मिया की मर्जी ग्रौर मौसम की खरा**बी** से हो गई। कभी बारिश ज्यादा हो गई ग्रौर [श्री ग्रब्दुल ग्रनी]

कभी बारिश नहीं हुई । तो इसके म्राप ये रीजन देते हैं लेकिन क्या स्रापने कभी यह मोचा —

Time bell rings.

**उपसभापति** : दो तीन मिनट है भ्रापके ।

श्री ग्रब्दल गनी : मैडम, मैं तो यह समझता हं कि जितना वक्त दूसरों को दिया गया है ग्रगर उतना नहीं तो उस सेदो तीन मिनट ही मुझको कम दे दिया जाये । मगर जब भ्राप हक्म देंगी मैं फौरन श्रपनी तक़रीर खत्म कर दंगा। मैं जरायत के बारे में कह रहा था। इसकी तरक्की के दो तरीके हो सकते हैं। एक यह कि जो बड़े-बड़े सीड फार्म बनाये जा रहे है या ग्रापने ग्रभी तक बनाये हैं वह ऐसे बनाते जिससे किसान के दिल को तसल्ली मिलती और वह तरक्की कर पाता । लेकिन ग्रापने क्या किया ? तमाम वह बेकार जमीनें जो श्रापके रिश्ते-दारों की थी, जो श्रापके दोस्तों की थी, जो म्रापके मजीज़ां की थी या जो मापके खशा-मदियों की थी जिनमें कुछ पैदा होने वाला नही था उनको लेकर ग्रापने उनमें सीड फार्म बनाया । ग्रगर ग्रापको उन लोगों को एकोमोडेट ही करना था तो ग्राप ग्रौर बीसियों तरीके निकाल सकते थे। फिर हमारे सरदार स्वर्ण सिंह कामयाब कैसे हों ? जबकि इस तरह से काम हो रहा है। ग्रगर ग्रापको कामयाबी हासिल करनी है तो स्राप रफी श्रहमद किदवई की रूह को बुलवायें, मरदार पटेल की रूह को बुलवायें, सी० श्रार० दास की रूह को बुलवायें और वह आकर आपके गिरोह को जगायें। भ्राप इस तरह से मुलक को तबाह न करे।

श्रीं म्रर्जुन म्नरोड़ा (उत्तर प्रदेश) : हमें जगाने के लिये म्राप क्या कम हैं ? श्री सन्दूल गनी: ग्रजुँन घरोड़ा, मैं यक्तीन से कहता हूं कि ग्रगर श्राप वहां हों तो इससे बेहतर इन्ताम हो सकता है। मैं घबरा कर यह बाग नहीं कह रहा हूं। मुझें ग्रापकी खुशामद भी नहीं करनी। श्रगर मुझें खुशामद ही करनी हो तो मैं पंडित नेहरू की खुशामद करूंगा।

तो इस वक्त यह तबाही क्यों भ्राई? इसलिये कि हमारी सरकार दोरूखी चाल चलतो है। एक तरफ यह चाहते हैं कि सोशलिज्म भ्राये या कम्युनिज्म भ्राये । कुछ वह लीजिये इसको क्योंकि सोशलिस्टिक पैटर्न के ये हामी हैं। दूसरी तरफ जब उनका बजट श्राता है तो यह सरम येदारों की श्रावाज को पहचानते हैं स्रोर उनकी भ्रावाज को समझते हैं। ग्राज मल्क में करोड़ों रुपया इनकम-टैक्स का छिपा हुआ है। लोग भ्रपने रिटर्न वक्त पर ठीक नहीं देते । भ्रगर पूछा जाये तो यह कहते हैं कि इनकम-टैक्स कुछ ऐसा मामला है जिसके मतल्लिक बताया नहीं जा सकता । श्राप श्रपने इस रुख को बदलिये । तो मैं वह रहा था कि ग्राप या तो ऊंचे से कंट्रोल की जिये या नीचे से । एमरजेंसी डिक्लेयर करके भ्राप यह कह दीजिये कि एक ही चपाती मिलेगी, एक ही डबल रोटी मिलेगी, इतना ही खाने को मक्खन मिलेगा श्रीर इतने श्रंडे मिलेंगें। यह बात तो समझ में भ्रा गई है कि भ्रापकी ग़लत पालिसी के कारण मुल्क में इतनी महंगाई श्रा गई है, ग्राँर इसको किसी तरह से कंट्रोल किया जाय । भ्रगर भ्राप ऊपर से कंट्रोल नहीं कर सकते तो नीचे से कन्ट्रोल कीजिये। चलिये हर एक गांव में । हरेक गांव में श्रापने पंचायतें कायम कर रखी हैं, ब्लाक बना रखे हैं। जिला-परिषद या डिस्ट्विट बोर्ड **बना** रखे हैं। उनको इजाज़त दीजिये कि गांव की जितनो जरूरत हो उसको पहलेपूरा किया जाये। ब्लाक की जितनी जरूरत हो उसको पहले पूरा किया जाये । जिस जिले की जितनी बरूरत हो उसको पहले पूरा किया जाये

श्रौर जिस स्टेट की जितनी जरूरत हो फुड के मामले में उसको पहले पूरा किया जाये। इसके बाद भगर कुछ भ्रनाज बचे तो दूसरी स्टेटों में भेजा जाये। ग्रब तो ग्रनाज इस तरह चलता है जिस तरह फौज चलती है। फौज इसलिये चलती है कि वह बेकार न हो जाये, श्राराम तलब न हो जाये। इसी-लिये कभी उसको शिमला से नेफा भेज दिया जाता है, कभी नेफा से लद्दाख भेज दिया जाता है। तो यह चीज तो समझ में भ्रा सकती है लेकिन फूड का मामला दूसरा है। वैसे, मैडम डिस्टी चेयरमैन, श्रापने यह सुना ही होगा कि यहां उत्तर प्रदेश से गुड़ लाया गया १८ रुपये में श्रीर बेचा गया ८७ रूपये में । जब इस पर लोगों ने एतराज किया ग्रीर बहुत से मेम्बरों ने एतराज किया तो पुलिस ने वही तरीका अस्त्रियार किया जो ऐसे मामलों मे वह भ्रस्तियार करती है कि एक ग्रादमी जो साबक चीफ मिनिस्टर रह च्का है उसके खिलाफ कैसे कार्रवाई की जाये । श्राज श्रगर श्रापको इस फूड के मसले को हल करना है तो श्राप इस तरह से इन्तिजाम कीजिये कि जहां पर जितनी पैदावार होती है उसको पहले वहीं खपाइये ग्रौर श्रगर वह बच जाये तो उसको ग्रीर किसी जगह भेजिये तब जाकर के भ्राप किसी बात पर काब् पायेंगे ।

चूंकि मैंछेम चैंयरमैंन ने हुक्म दे दिया है श्रीर मैं हमेणा उनका हुक्म मानता हूं इस-लिये मैं श्रीर ज्यादा न वह कर सिर्फ़ एक बात अर्ज करूंगा श्रीर वह यह है कि श्रगर श्राप चाहते हैं कि काश्मीर हमारा हो श्रीर हमारे पास रहे तो मेरी श्रापसे यह इल्तजा है, यह दरख्वास्त है कि श्राप शेख श्रब्दुल्ला को रिलीज कीजिये, उसको श्रपने कानफी-डेन्स में लोजिये। यह कभी हा नहीं सकता कि वह श्रापके साथ गदारी करे या देंग के साथ गद्दारी करे। तो उनको श्राप श्रपने साथ लीजिये श्रीर फिर काश्मीर को श्रपनी जेब में रखा समझिए श्रीर करोड़ों हमया जो हर साल खर्च हो जाता.

है स्रौर जिस रुपये से श्रीनगर से बंगलौर तक जायदादें बन रही हैं उसको बचाइये ।

म्राखिरी बात यह कहता हूं कि म्राप सोचिये इन्सानियत को । ढाका में भ्रौर खुलना में बेगुनाह जो हिन्दू कतल किये गये हैं उसकी वड़ी चर्चा हुई। हमें दुख इस बात का होता है कि ग्रयुबखां जो श्रक़लीयतों पर जल्म कर रहे हैं उसको हम रोक नही पा रहे हैं ा इसलिए हमारे ऊपर जिम्मेदारी है कि हमारे देश में क्यों इतनी तकत नहीं भ्राई कि हम भ्रयूब खां से इन भाइयों की जान को बचा सकें जो म्सलिम लीग की टू नेशन्स थ्योरी की वजह से जब मल्क तकसीम हुन्ना तब वह इन जाबरों के कब्जे में भ्रा गये। हम हवाई जहाज बना रहे हैं। इंजन बना रहे हैं। ग्रीर बहुत सी चीजे बना रह हैं। इसके बावजूद हम में इतनी ताकत नहीं श्राई-है कि हम उनको बचा सकें।

इसके प्रलावा मैं यह भी कहंगा कि कलकत्ते मे इतने बेगनाह मुसलमान मारे गये श्रीर श्रापने इन्सानियत को देखने की कोशिश क्यों नहीं की । अगर यही आपकाः रवैया रहा तो जिस तरह मुहम्मद तुगलक को ग्रभी तक नहीं भुलाया जा सका जिसने दिल्ली से दौलताबाद सबको ले जाने की कोशिश की थी उसी तरह से पण्डित नेहरू को भी नहीं भुलाया जायेगा जिनके राज में कौग्रा हंस की चाल चलने लगा ग्रौर उसका नतीजा यह हुआ कि वह अपनी भी चाल भूल गया ग्रीर हंस की भी चाल नहीं चल सका । एक तरफ नो म्राप सोशलिस्टिक पटर्न लाना चाहते हैं जिससे गरीबों ना भला हो ग्रीर दूसरी तरफ जो सरमायेदार हैं उनको भी भ्राप छूट देते हैं। जो भी भ्राप करना चाहें करें लेकिन सब से पहले भ्रपने गरेबान में मुंह डाल कर देखें कि ग्रापने खुद कितने जुल्म किये हैं। भ्राप भ्रपनी नदी पर बैठे रहिये, हमें इसमें कोई तकलीफ़ नहीं है । लेकिन ऐसा कोई अन्याय नहीं कीजिये जिससे आपकी यह गहियां छिन जायें ।]

SHRI M. RUTHNASWAMY (Madras): Madam Deputy Chairthe Finance Minister's Speech, which he made the other House when he introduced the Budget proposals for this reveals a crisis of conscience, in his financial and economic conscience. It seems to reveal a soul divided within itself, between that part of it which belongs to the man, who in early life, through individual initiative and enterprise, carved out one of the great commercial careers of Madras, that other part which belongs to the man, who late in life, fell a victim to the meretricious charms of a painted old lady, 'Socialism'. If not the words, at least the sentiment of the poet who was also torn between two loves when he wrote: "How happy would I be with either if the other fair charmer were away" animate his Budget. This ambivalence is evident in almost everyone of his budget proposals, the pull between the businessman and the socialist. He wants to give incentives to economic and industrial growth, but at the same time he suffers from the fear of giving too many concessions to business.

First, let us take the businessman in him. To favour the businessman he has proposed the abolition of the super profits tax and a reduction in the rate of tax on public companies engaged in specific industries like steel, chemicals, machinery, machine tools and plantations. Instead of the super profits tax he is imposing a surtax, which used to be levied at 50 or 60 per cent. on net earnings above 6 per cent. calculated on a very narrow capital base, to be replaced by 40 per cent, levy on earnings exceeding 10 per cent, on a comparatively larger capital base. He has also proposed inter-corporate investment enjoying some tax relief.

On personal taxation on income, at almost every level he has reduced the rates. He has substituted the Compulsory Deposit Scheme by the Annuity Deposit Scheme. He has also removed the ceiling that was placed on the salaries of the Indian employees in firms. He has given relief to foreign companies in the shape of exemptions of royalties and technical fees. So far the businessman.

1964-65

Now comes in the socialist. He has proposed a steep rise in death duties and gift-tax and a high tax on capital gains and even on bonus issues. He has discriminated against distributed dividend. The estate duties are on a very high scale, from 40 per cent, at the level of Rs. 10 lakhs rising up to 80 per cent. at the level of Rs. 20 lakhs and more. He has reintroduced the expenditure-tax. Although it does not yield much revenue, it has, as a Member from Mysore, pointed out the other day, a psychological effect. This luxury expenditure of the rich people is creating a demoralising effect on the poor. They see their own poverty, and they see on the other side the huge expenses incurred by the rich on the occasion of weddings and other festivities. But this expenditure-tax should be assessed by the income-tax officials looking at evidences of luxury expenditure like the large numbers of electric bulbs used illuminate wedding festivities. like the numbtr of palatial houses owned by rich people, the windows. the doors and so many other evidences of luxury expenditure.

Then he has made certain proposals in regard to the evasion of income-tax. Evasion of tax takes place not only in India but also in England and the United States of America. It is the high rate of income-tax which leads to the temptation to evade just as high customs duties lead to smuggling. The Minister's proposals are, firstly, affirmation to be made by the assessee that his assessment is correct. Is the affirmation to be made on paper or on oath before an official? The tax

assessed by the assessee himself is to be deposited within a month, and the burden of proof lies assessee in the case of suspected under-assesment. These proposals in regard to evasion require honesty on the part of officials as well as honesty on the part of assessees. I wonder why the system adopted in England is not adopted by the Income-tax Department in India of offering a commission on the collection of income-taxes, especially on the collection of large revenue from income-tax.

Then, this self-assessment is pecuto income-tax imposition. It obtain nowhere else. Regarding land revenue, the Collector or his assistant goes and inspects the crops and on his assessment of the value of the crops he levies the land tax. Why should it be left only in the case of income-tax payers that they should assess themselves? That again leads to all this evasion. If the incometax authorities would look at the evidences, numerous evidences given by income-tax payers for the incomes, the evasion of income-tax would be not so great as it is at present. The whole history of evasion seems to confirm John Stuart Mill's assertion that income-tax is not so much a tax on income as a tax on the conscience of the people.

Then again, Madam Deputy Chairman, savings and investment are a sign and proof of the economic value of a budget. What is the history of savings in our country? We find that public subscriptions by ordinary private individuals to Government loans have been falling steadily. It is only insurance companies, banks and provident funds that mop up all the loans that are floated by Government. How can people save when there is not enough of money to save from? Death duties, estate duties and gift-tax mop up all the extra money that could go into savings. Then where is the example of Government for the people to follow a programme of savings? Look at the public debt to which very little reference has been made so far during the budget debate. It has reached the grand total of Rs. 7,509 crores, and the annual interest to be paid on this is about Rs. 318 crores, which works out to one-sixth of the annual revenue.

THE DEPUTY CHAIRMAN: Would you take more time?

SHRI M. RUTHNASWAMY: Yes, Madam. Ten minutes.

THE DEPUTY CHAIRMAN: The House would sit for ten minutes more or till he finishes.

SHRI M. RUTHNASWAMY: What is being done with regard to reduction of this huge debt? Only a token payment of Rs. 5 crores a year provided. I wish to remind the House and the Government of Jefferson's warning in regard to public debt. He was speaking soon after America attained its independence just as we are now speaking after our independence:

"Public debt is the greatest of dangers to be faced. To preserve our independence we must not lot our rulers load us with public debt. If we run into such debt, we must be taxed in our meat and drink, in our necessities and comforts, in our labours and our amusements."

This prediction has been proved almost to the letter in the case of India. Look at the load of indirect taxes that are placed upon the common people. The total amount of indirect taxes comes to Rs. 1,100 crores, whereas at the other end the amount of direct taxes comes only to Rs. 676 crores. No relief has been given to the indirect taxpayer. Keroene oil, sugar, matches, textiles, all these commodities which are used by the common man, still carry the old excise duties. There is no relief to the consumers. The Minister's argument is that if any relief is given, it middleman. will go only to the Government say that they are not able to provide that, that any relief in [Shr<sub>1</sub> M. Ruthnaswamy.] regard to indirect taxes will not go to the consumer. That is an argument against all future relief in regard to indirect taxes.

In this connection, may I also say how much relief the pensioner requires? His is a permanent income and it cannot be increased, and if relief is given, it must be given also to the pensioner who has no political pressure to exert. I hope and trust that following the sympathetic policy of the Finance Minister announcing a certain rise in the rate of pensions. he will continue that sympathetic programme, and especially give relief to the pensioner from the burden of commutation amounts which he has to pay; even after he has finished paying the whole amount of the commuted income, he still goes on paying till he dies.

And what has the Finance Minister done about the great sources of revenue, namely, reduced expenditure? Government itself should set an example by exercising thrift in expenditure. A laudable reduction has been made in the year 1963-64 when the administrative expenditure was reduced to Rs. 80.40 crores. But again in 1964-65, it is to rise to Rs. 81 crores. And when one criticises the growth in administrative expenditure, one told that it is in keeping with normal growth. There is no growth in economy of the country but there is a steady growth in administrative expenditure.

And then there is that white elephant, the Planning Commission, with its palatial stables, its paraphernalia, its huge number of retainers; it almost looks like the Mysore Dussehra Durbar procession but without any of the colourful effect of the Durbar procession. The Planning Commission is costing Rs. 1 crore per year and with all that they produced 2 to 3 per cent, of agricultural growth. Madam Deputy Chairman, all this huge expenditure, the little relief given to the consumer, the soaking of the

rich, all this is due to the doubleedged philosophy which underlies this Budget, namely, some encouragement to industrial growth but at the same time some paltering to socialism. It is a case of divided loyalty in the case of the Finance Ministers as well as the whole Government. They wanted to achieve social equality and at the same time increased productivity. It is not possible, socialist distribution can come only after production has been increased, and as long as the Finance Minister or any government is divided between socialism on the one side and economic prosperity on the other, there will be the defect in the Budget. It is only when the Finance Minister aims at economic progress, pure and simple, without any ideology, without any 'ism', without any strings of ideology or 'ism' attached to it, can we look to the Budget of the Finance Minister for the promotion of undoubted economic prosperity.

1964-65

THE DEPUTY CHAIRMAN: The House stands adjourned till 2.30 p.m.

The House then adjourned for lunch at thirtyfive minutes past one of the clock.

The House reassembled after lunch at half-past two of the clock, THE DEPUTY CHAIRMAN in the Chair.

श्री गोडे मुराहरि (उत्तर प्रदेश):
मैं प्राप से यह प्रजं करना चाहूंगा कि संसद
भवन के बाहर लाखों लोग प्रपना दुखदर्द
ले कर ग्राये हुए हैं, सारे हिन्दुस्तान से ग्राये
हैं। इसलिये १० मिनट के लिए इस सदन
को एड्जर्न कर दिया जाय ताकि सदन के
मेम्बरों को इस बात का मौका मिले कि वे
जाकर उन लोगों का दुखदर्द सुन सकें।

उपसभापति : इस तरह से यह हाउस एड्जर्न नहीं हो सकता हैं। ग्राप बाहर जा कर भिल सकते हैं। श्रीमनी गोपीदास । هوں بهارے لال کریل ۱۰۰طالب، : آپ کو ان کی چینے پکار اور الکے الک درہ کو سلفا جاملے -

†[श्री प्यारेलाल कुरील 'तालिब': ग्राप को इनकी चीख पुकार ग्रौर उनके दुख दर्द को मुनना चाहिए ।]

THE DEPUTY CHAIRMAN: Order, order, Mrs. Devaki Gopidas; please begin.

SHRIMATI DEVAKI GOPIDAS: (Kerala): Madam Deputy Chairman, . . .

उप सभापति : मैंने कहा कि जो जाना चाहता है वह जा सकता है श्रीर हाउस चलेगा।

هری ههارت ال کویل ددطالب؟؟
میں هارس سے درخواست کوونا که
مالیه سنسه لوگ سولم جا کر یاهو،
لوگیں کی فاق بھری کہائی جو ہے
وہ سلیں - میں آپ سے ٹیھدی کووٹا
اور بہت افب سے یہ کہنا جاھا؟
هوں که آپ اس هارس کو تیوؤی دیو
کے لئے آت جوں کو دیں تاکه اس سفین
کے لئے آت جوں کو دیں تاکه اس سفین
کے لیگر کو بھی ان کا فاتو فوہ سائے
کے لوگیں کو بھی ان کا فاتو فوہ سائے

† श्री प्यारेलाल कुरील 'तालिब' : मैं हाउस से दरख्वास्त करूंगा कि माननीय सदस्य लोग स्वयं जाकर बाहर लोगों की दुखगरी कहानी जो है वह सुनें। मैं श्रापसे निवेदन करूंगा श्रीर बहुत श्रदब से यह कहना चाहता हूं कि श्राप इस हाउस को थोड़ी देर के लिये एडजोर्न कर दें ताकि इस सदन के लोगों को भी इनका दुख ददं सुनने का सौका मिल सके।

The DEPUTY CHAIRMAN: Order, order, you must not take advantage of the Chair's leniency.

هوی ههاری الل کویل ددطالب، :
سهن آپ یے یه درخواست کوتا هون
که آپ یهی جالهن اور هم هورتست
کے طور بر اس هارس یے باهر جاتے
ههن -

†[श्री प्यारेलाल कुरील 'तालिख': मैं भापसे दरख्वास्त करता हूं कि भाप भी जांये श्रोर हम प्रोटेस्ट के तौर पर इस हाउस से बाहर जाते हैं।]

THE DEPUTY CHAIRMAN: I have told you, if you want to go . . . (Interruptions) Order, order, you must sit down when I stand. Please sit down. I have said that those who are interested in what is happening outside the House may go there and do what they like, but the House shall not adjourn and the House shall carry on with its business. I have called Mrs. Devaki Gopidas. I do not want a word more on the subject raised.

DEVAKI SHRIMATI GOPIDAS: Madam Deputy Chairman, I stand here to support the Budget. Our Finance Minister has done well and cleverly managed in facing the dual demands of defence and development, and for that purpose raising the finances necessary for strengthening the defence of our country, at the same time accelerating and intensifying the process of economic development. With the limited resources available and without imposing any fresh taxation, the Finance Minister has succeeded in presenting a balanced Budget. At this juncture, when our freedom is threatened by two ruthless enemies at our gate, as a perpetual menace, strengthening our defence is the most important and pressing pro-

mytr n

## [Shrimati Devaki Gopidas.]

blem. At the same time we have to go ahead with our economic development programmes for maintaining our strength by catering to the well-being of the people. Our Finance Minister deserves congratulations for setting apart 718 crores of rupees for Defence Services without in any way hampering the expenditure on the civil side. Even this amount is not sufficient.

The state of the s

It is a fact that our revenue has shown signs of buoyancy as it has increased from 190 crores of rupees to 2,000 crores now. But we have to realise that this is achieved at the expense of the common man who is ultimately bearing the brunt of all levy, which fact we should not forget. I am sure our Finance Minister, a man of the masses, will find ways and means to lesson the burden over the common man and help raise their living standards in conformity with our onward march towards a socialist pattern of society. From this perspective let us examine the Budget proposals. Comparatively this Budget is a firm step forward in that direction. The only disappointment is that we expected a few more further steps in this direction from Shri T. T. Krishnamachari, our Finance Minister. Perhaps, as a prudent man, his idea is to go slow on firm steps.

be very clever and intelligent, and that is amply proved by the clever manner in which he has framed this Budget. It is interesting to note that the first reaction of the public to the Budget was much more favourable as a welcome relief to the limited income group of the community as there are no fresh tax proposals. But after chewing and digesting it the mistake is realised that this Budget is aimed at encouraging economic growth especially in the corporate sector, to give

encouragement to the private sector and to the industrialist, and not to give social justice to the people-may be intended as the most feasible step towards further development. On proper study we could find that the whole tax structure is not rationalised in such a manner that the burden will not fall on the common man. So far as the lower middle class and the peasantry are concerned, apparently no concession is given excepting a dearness allowance of two rupees to employees and no fresh taxation, so much so that this Budget is a bit deceptive. The Finance Minister has seen his way to providing reliefs where he has felt that the cause of corporate expansion and personal savings will be best served. Yet the overall effect is likely to prove less beneficial than it should be. Reducing excise duty is meant to be beneficial to the consumer. But in a scarcity economy the benefit will never passed on to the consumer while the increase would certainly pass on to them.

1964-65

I whole-heartedly welcome abolition of the Compulsory Deposit Scheme. It was a burden on common man. Here I am reminded about the difficult and ridiculous position of those youngsters selected for employment under the Posts Telegraphs in the Compulsory deposit Scheme. They were selected, given training, and a few were appointed. These boys and girls, who were in the colleges, came out with the hope of entering Central Government Service. After undergoing all these troubles, they are nowhere now. They were selected on the basis of merit. I take this opportunity to request the Government to accommodate them in the Posts and Telegraphs, or any department.

The Finance Minister has initiated a probe into the monopoly pattern and concentration of economic power by

į

appointing a Commission of Inquiry. It is a welcome move if he means to go far enough and fast enough.

Then the Finance Minister has tried to reform the structure of personal taxation so as to bring down the incidence of tax at different income levels. Of course, this is with the objective of encouraging personal savings. A modest move towards encouraging personal investment for security is initiated by according generous treatment to contributions to life insurance and provident funds. In my view a proposal of compulsory insurance scheme with provision to pay the premium from rebates on annuity or dividends is sure to benefit both the depositor and the Government alike, and is sure to get good response.

The new Surtax on companies calculated on a wider capital base and providing concessions to priority industries is a considerable improvement on the Super-Profits Tax which it replaces.

The reintroduction of dividend-tax on distributed profits with suitable exemptions, of course, is in tune with his scheme of economic incentives and is a welcome measure. Exemption of all inter-corporate dividends from super-tax and exemption of private companies, especially Section 23A companies, from compulsory distribution of dividends enable building up of reserves and investments, and it is sure to help development of industries by further investment.

The Annuity Scheme is advantageous to those whose income is above Rs. 15,000 and whose income is declining

The introduction of the gift-tax and the expenditure-tax are meant to regularise income and earning level by discouraging spending and securing the social purpose of reducing the size of fortunes and accumulating wealth with the idea of passing on from one

generation to another. The sum total is if one can earn, one has to pay income-tax and super-tax. If one saves, one has to pay wealth-tax. If one spends, one has to pay expendituretax. Give a gift and pay gift-tax. If one dies, one has to pay death dutyn Then the big question is what incentive there is for an honest man to work and earn excepting our accepted philosophy "लोका समस्ताः मखिनो भवन्त" Anyway we could expect utilisation of more money, the excess being spent on humanitarian and philanthropic activities as the aftereffect.

Regarding expenditure-tax, potent an instrument it turns out in practice to restrain expenditure remains yet to be seen or will it expel more money from the national accounting system? In other words, whether the remedy is worse than the disease is to be proved.

We find evasion of tax to a high degree. Hence tightening of tax laws to check widespread evasion is essential. Still the proposed powers to the tax department are so sweeping and uncircumscribed and the penalty provisions for alleged concealment in which the onus is shifted to the assesee to prove their bona fides so arbitrary that they constitute a dangerous extension of bureaucratic power. I doubt whether it is a proper remedy consistent with our fiscal and other provisions; whether it is against the provisions of the Penal Code is vet to be seen. Often it may cause harassment to innocent people without any pull and may drive away honest and respectable persons from this field.

When talking about tax evasion I would like to bring before the Government how goods are sold without bills to dupe the Government in spite of the introduction of 'C' forms to record the sales for the sake of assessment of sales-tax. There are many cases where business is being transacted without bills, especially in in[Shrimati Devaki Gopidas.] ter-State sales where the producers and the dealers on the plea of sending to their own branch office, stock the goods and sell the goods without bills. The best remedy for this is to levy higher percentage of sales-tax at the original point only.

Another provision that is sure to create difficulties is that a person must file his return and pay full tax within 30 days or else pay a penalty of 50 per cent., is not at all practicable. Without obtaining the goods at destinations nobody could issue the 'C' form for filling the return. For goods despatched from Kerala, say, to Jullundur or Ambala, it usually takes not less than 1½ to 2 months to reach. Therefore, it is quite impossible for anybody doing business excepting provision shops or stationery shops to file the returns within a month and pay the tax.

One point I would like to stress upon is about the necessity of economy in spending. It would do more benefit to examine the scope of economy in the use of these resources. The Finance Minister could easily have refrained from adding to the burden if he had only cast about far larger economies in governmental expenditure. Economy in expenditure implies, of course, not merely a cut in overall expenditure but a more economic use of resources. Wastage, leakage and extravagance in dealing with public funds have increased along with our expenditure on defence and development. In the reports of the Public Accounts Committee and the Estimates Committee we could find severe criticisms to this effect. But still the same mistake is repeated and perpetuated. I hope the Finance Minister will devise some way by which the findings of these reports are made more effective and a fear must be instilled in those who are responsible

Governmental machinery should not be a white elephant. We could see instances both at the Central and

the State level where officers about to retire are sent abroad for higher training courses. On the eve of retirement officers are sure to make a big tour throughout the length and breadth of the country or, if possible, a world tour. Is it for the benefit of the common man?

The affairs of the Government-owned undertakings are ridiculous. The working of the State undertakings, as revealed, does not suggest that the Government has employed the resoures to get the maximum benefit. For a large investment of Rs. 806 crores at the end of 1962-63, not only there is no profit but it has resulted in a net loss of Rs. 9.14 crores. Wasteful expenditure must be curtailed and more profitable use of funds ensuring maximum return should be essential and urgent.

We are proud of being an independent nation. To my mind, we are not at to pose ourselves as an independent and democratic nation unless and until this unemployment problem is solved and a general rise in the standard of living is achieved.

Another thing is that we are not utilising the man-power resources properly. Raising of living standards is one of the aims of the Third Plan. A recent statement shows that per cent., of India's population spends less than Rs 25 a month and about 30 to 35 per cent., less tian Rs. 15. Even after fourteen years of planning suppose we see under-fed and neglected and unhealthy children with swollen bellies and men and women clothed in rags with anxious looks and worry writ large on their foreheads, well we have to think a while and find solutions. Without solving such urgent and pressing problems we cannot progress in the right direction, however loud we may be in our profession of socialism, equal rights and all that

One very important point that I would like to stress is regarding the

need of intensifying the child welfare activity. Children in our country have yet to e regarded at least as important as industrialisation or agricultural production, if not more. Our Prime Minister has often laid emphasis on children being temorrow's leaders. We have to realise that it is on them that the future glory of our mation depends. Child welfare activities are to be aimed at developing the child to be a useful citizen. Regarding child welfare activities we are nowhere even though the Council of Child Welfare and Social Welfare Board have focussed their attention in that direction. We have not yet reached a fringe of the problem. The Council of Child Welfare with its old and defunct committees, both at the State and district levels, is not in a position to do much. I am so sorry to say that there is no proper co-ordination and understanding between the different agencies doing something in this line. Whatever little the Social Welfare Board is doing is not getting full sympathy and support from the State Governments. If we aspiring for better days, it is imperative that we have to give due care to the mental as well as physical health of our children. Today most of the children are not at school but employed to mitigate to some extent the poverty of their parents. It is a disturbing fact in India that most our young persons who should be at school undergoing a professional training are at work in every sector of economic activity, in fields, quarries, mines, factories and offices. According to an official report "often factory premises are crowded with children ranging from 5 to 12 . . . In several cases children who are hardly 8 or 10 are certified to having reached 15 years of age. Guarded investigations on the spot revealed that age certificates could be had on payment of Rs. 2 or Rs. 3 per child" is it not shameful? We have enough ;egislation for preventing such misdeeds. It is not the dearth of laws or regulations on the Statute Book but it is the

machinery to implement and enforce that is lacking here.

1964-65

Madam, fourteen years in a nation's life is a small period, but in a child's or, for that matter, a man's life it is a long period. Child welfare is not a matter for a few charitable institutions philanthropists alone. Children can begin to receive a better deal where there is overall development.

THE DEPUTY CHAIRMAN: YOU have taken 20 minutes. You must wind up.

SHRIMATI DEVAKI GOPIDAS: I would. Regarding the rising price level and agriculture I wanted to say something. But since there is no time, I am not going to stress it But I would just like to stress a few points about the local needs. When we are stressing panchayati raj and local-self government the role of the Information and Broadcasting Department has become very important. As I said during the last Budget Session, we have a radio station the relay from which cannot be heard more than 30 miles away. We were clamouring for a strong station but it is yet to come. I would request the Government to consider this point and make arrangements for that,

Regarding the unemployment and utilisation of manpower resources in Kerala, I had also stressed during the last Session but we are improving a bit in industrialisation. Still the second shippard and phytochemicals which are the only projects sanctioned for Kerala in the beginning of the Second Plan have not yet started. I would request the Government to consider all these matters and I hope the Budget will receive the acclamation of the whole House. Thank you.

THE DEPUTY CHAIRMAN: The list is long but I will leave to the hon. speakers' good sense about the length of their speeches Shri Sri Rama Ready.

and the same

N SRI RAMA REDDY: Madam, I rise to give my wholehearted support to the Budget. It has been received in the country as a Budget of great vision and perspective and as one where the needs of defence and development of today and our democracy and also socialism have been fully taken into consideration. With regard to the actual revenue and expenditure, we have seen that the total revenue is Rs. 2.095 crores and our total expenditure is Rs. 2,041 crores leaving a surplus of Rs. 54 crores. This is a welcome feature of our Revenue Budget. Therefore, for the first time, a sizable surplus of Rs. 54 crores has been left which will go into development. Therefore, it is a very happy symptom of the Budget and the sound finances of our country. ٠.

With regard to the Capital Budget, the capital expenditure stood at Rs. 970 crores, net loans and advances stood at Rs. 543 crores and Miscellaneous at Rs. 16 crores giving a total Capital Budget of Rs. 1,529 crores which is proposed to be met as follows:

Surplus from Revenue Account— Rs. 54 crores.

Additional taxation-Rs. 40 crores.

Net public borrowing, both internal and external—Rs. 738 crores.

Unfunded Debt net, including annuity—Rs. 206 crores.

P.L. 480 and other deposits and advances—Rs. 405 crores.

Deficit—Rs. 86 crores.

This is also another very welcome feature and this Rs. 86 crores of deficit Budget is a thing that has to be welcomed. This again shows the healthy state of our finances. I have already stated that a revenue surplus is a

very happy feature. It is also surmised in knowledgeable quarters, that there may not be need even for this Rs. 86 crores of deficit financing. This again is a very happy feature. The Budget as a whole has to be judged, according to me, on certain criteria. What are the criteria? I would pose the following criteria for judging the Budget as a whole. Firstly, the Budget has to be considered as an estimate of Revenue and Expenditure. I would like to put the Budget of the Finance Minister to a particular test and I would like the Budget to be tested under the following heads:

- (1) As an estimate of Revenue and Expenditure;
- As an instrument of tax reform;
- (3) As a means of stimulating growth;
- (4) As a way of elimination of disparities;
- (5) As a way of cutting down monopolies;
- (6) As a means to reduce prices;
- (7) As a relief to the hand-pressed lower and middle-incometax paying groups.
- (8) As a means to create an atmosphere for a bolder programme of investment and expansion; and
- (9) As a means to stimulate capital market to react to this growth-oriented Budget.

Therefore in the very brief time that has been allotted to me, I would like to go into the merits of this Budget under the heads I have just enumerated. I have already said with regard to the first point, that there is a sizable surplus of Rs. 54 crores. This is a healthy symptom of our finances. The principle that the Revenue Budget should contribute to the Capital Budget for development

is upheld and this has been very well shown.

8 mu 30 tr

Having said that much with regard to the first question, I say that the Finance Minister has come out in very brilliant colours on this score. With regard to the second point, with regard to the Budget as an instrument of tax reform also, he has come out in very good colours. Probably on this score also he has got very high marks according to me.

SHRI N. M. LINGAM: All the colours of a rainbow.

SHRI N. SRI RAMA REDDY: The income tax structure has been simplified very much. It is not only my opinion. The entire press, the public and the industrialists are saying that it is very much simplified. Therefore, the tax structure is much more rational. Secondly the much-hated C.D.S. has been removed, though it has been substituted by an Annuity Scheme for certain income groups. Thirdly, the super-profits tax which was coming in the way of savings and much more investment in corporate sector, has been removed and in its place the surtax has been introduced. With regard to indirect taxes, there are not very changes. The changes that have been brought about are very few and they may not matter very at all. Therefore the simplification of the tax structure in the country on a very rational and scientific basis is a new feature of this Budget.

In regard to considering the Budget as a means of stimulating growth, this is the most essential aspect of the entire Budget. On this score also the experts say, and I go by what most of the experts say in the press and in public, that the stimulation of economic growth has been very much accelerated on account of the Budget proposals. The major change brought about is reduction of the corporate tax on specified basic industries like cement, steel, coal and fourteen other industries. This is a

very very essential thing that has been done. The problem has been tackled at its very root. The reduction of tax on inter-corporate dividends is another important measure which helps in the investments. introducing dividend-tax he is couraging companies to reinvest the profits in industries. The dividendtax has been very much hated but I for myself feel that he has in view the question of re-investment of the dividends in the industrial projects of the corporate Therefore with this object he done it. Therefore I very much congratulate the Finance Minister and I welcome this measure also.

With regard to the total Plan expenditure, for the year 1964-65 it is put down at Rs. 1,984 crores which is Rs. 333 crores more than that of the previous year. This increase is said to be meant mainly for agricultural development of the This again leaves a large part for the development of agriculture which is a very great necessity at the present moment. In the first two years of the Plan agriculture fared very well. I would like to sound here a note of warning with regard to this. Mother earth is not a cash counter where you throw cash and expect a return but even so this can be illustrated. During the First Plan only spent annually Rs. 42 crores. Our agricultural production increased by 2.8 per cent. During the Second Plan Rs. 54 crores we had spent annually on agriculture and the production rose again by 4 per cent. During the Third Plan in the first year there was an increase of 250 per cent. in outlay but there was a small rise in production in agriculture of 1.5 per cent only. During the second year of the Third Five Year Plan there was a 350 per cent.

3 P.M. increase in the figure of outlay and the return is only minus 4 per cent. In these two years of the Third Plan, in the second and third years, it is no better.

With regard to expenditure, there has been an increase of Rs.267 crores

[Shri N. Sri Rama Reddy.] or so but ultimately there will be a setback in the figures of production in the last year of the Third Plan. This is the state of affairs. Therefore, we cannot believe that it is money and money alone that will produce agricultural articles. money alone will give you increased agricultural production. New techniques are necessary and a new approach to agricultural development is necessary. I do hope and trust that proper attention will be given to this aspect also by the concerned Ministries.

The fourth test that I have is that the Budget should be a means of eliminating disparities. This is an important aspect. We have sworn by democratic socialism for this country and if our Budget does not reflect this philosophy of the ruling party to which I have the honour to belong. probably it would be a failure. But according to me, even this point has been taken into consideration fully by this Budget. It might be that all the rich people have not been eliminated by one stroke of the pen of -Finance Minister here and now, still they are proposed to be eliminated, probably very shortly. The estate duty, it was said by some has brought in only an extra income of Rs. 3 crores. But I reliably understand that one individual has got at present Rs. 3 crores by himself which he has to deposit. Therefore, under this law all those who have Rs. 20 lakhs properties have to pay 85 per cent. of their wealth as estate duty. This is the position with regard estate duty. If this is not socialism, what else is socialism? Is cutting off heads socialism? Is the burning of property of others socialism? We shall leave all that to other parties. We shall go by the constitutional methods. The gift-tax has been there. About this gift-tax everybody knows and so I need not repeat anything about this tax. There is the reintroduction of the expendituretax and those who now spend more than Rs. 36,000 have got to pay the expenditure-tax.

SHRI N. M. LINGAM: If you apend Rs. 36,000 on an election?

SHRI N. SRI RAMA REDDY. I do not know. You may ask the Finance Minister. The wealth-tax has been introduced, and also there is the capital-gains tax. There are these five measures which are very very important measures, and according to one assessment, Madam, these taxes in the course of a generation, will completely wipe out all the big men and equality is going to be established in this country, though they may not do so immediately. Therefore, this matter of elimination of disparities has been given its due consideration and we have no quarrel with that, the philosophy of the ruling party has been upheld by the Finance Minister. He has not allowed it to go underground as has been unfortunately criticised by some hon. Members of our own party.

As for cutting down monopolies and using the Budget as a means of cutting down monopolies, there is no magic by which one can do it here and now. Therefore this Monopolies Commission is going to be established. It will go into the whole question in respect of the wealth concerned, in respect of the management, in respect of managerial skill and so on. All these aspects will be gone into thoroughly and scientifically. Also suitable laws are proposed to be drafted and these are going to be brought before this House. What more should be done? This is a democratic country and we cannot do things as people in the totalitarian countries do. We have to follow certain procedures, we have to follow the constitutional procedures. We have a constitutional elected government and it has got to approve of the measures and certain procedures are necessary. Therefore, I congratulate the Finance Minister—and happily he is coming into the House just now -I congratulate him on thought of this Monopolies Commission. It has great significance for removing entirely, lock, stock and barrel, the monopolistic which been existing here has

This is my fifth point and on this score also the Finance Minister secures distinction marks and I congratulate him.

SHRI C. D. PANDE (Uttar Pradesh): You mean to say 80 per cent. marks? Your marking is liberal.

SHRI N. SRI RAMA REDDY: sixth test is that the Budget should be a means to reduce the prices. Here there is room for a little criticism. Of course production cannot be controlled completely by the Finance Minister or by this Parliament or We have not had by anybody. sufficient production and prices have been rising. That is due to various failures and also due probably to some of the past laws of this country. But he has tried to set things right. Deficit financing primarily has been reduced to Rs. 86 crores. Even that may not be required if there is sufficient buoyancy in the taxes and industrial production. First of all inflation on that score has been cut down to that extent. But other positive measures with regard to the controlling of prices are not there. He thinks that foodgrains he will introduce controls at strategic points. I do not know what he has in mind. I want to tell the Finance Minister, now that he is here, the agricultural commodities he may bring under control, but at the some time with regard to other commodities which the farmer requires, is he thinking of procuring them and supplying them to the cheap rates? Ιf farmer at not do it and if the Minister does farmer has to buy his clothing and other things that he requires, at higher rates and still you want him to produce agricultural goods, then I and afraid it is the farmer who will be hard hit. I want to sound a note of warning to the hon, the Finance Minister and say that if he wants to control foodgrains prices, he should make arrangements to meet the other requirements of the farmers and make them available to him at equally cheap rates so that he may not suffer and there may not be impalance in the economy as a whole. The price

structure should be stable to all the people at all the levels. That is my humble suggestion.

Next I come to my seventh point. I am hurrying on so that I may not be accused later on of having more time than I should.

THE DEPUTY CHAIRMAN: Is this your last point?

SHRI N. SRI RAMA REDDY: My seventh point is that the Budget should give relief to the hardpressed lower and middle income groups. I feel to these people the Finance Minister has done full justice. First of all the Compulsory Deposit has removed. He has reduced the tax as such for the lower income groups. For those drawing Rs. 5,000 annual income, it has been reduced and all of them are joyful. Similarly, for persons between the incomes of Rs. and Rs. 15,000, they have a take-home pay than what they had before, and on that ground also we have no complaint. The Finance Minister done full justice in the matter of giving assistance to those who drawing below Rs. 15,000 annual income and therefore on this point also he has done justice.

On the subject of prices the hon. Finance Minister has scored about 50 per cent. On the other points he has scored first class distinction marks, but on this subject of prices he has only just passed.

SHRI C. D. PANDE: That means 33 per cent?

Shri N. SRI RAMA REDDY: I would say 35 per cent, just the pass mark though in all the rest he has scored 80 per cent.

regards the eighth  $A_S$ point. namely, of the Budget being means to create the atmosphere for a bolder programme of investment and expansion, let us see if this has been done or not. According to me, this has been done and the Finance Minister has done it marvellously well. The substitution of super pro-

[Shri N. Sri Rama Reddy.] fits tax by the surtax substantively reduces the burden on the corporate sector and therefore, the possibilities of more capital formation are there.

SHRI C. D. PANDE: Mr. Reddy you seem inclined to pass everybody?

SHRI N. SRI RAMA REDDY: The importance of the favourable psychological effect that this creates for bolder programmes of investment and expansion should not be minimised.

The tax on equity dividends is a circumstance which works against this atmosphere in some respects.

Finally, as a means to stimulate capital markets to react to this growth orientation, there are proposals. There is the invitation to foreign capital to invest in this country. On this I need not say much because the hon. Minister himself has said enough on it and other Members also have dealt with this aspect. I welcome this because says that the burden of our services and interest charges will be about Rs. 850 crores in the Fourth Plan and even in the Third Plan it will be Rs 385 crores or roughly Rs. 400 crores. This is an enormous sum. If we compare all this that we have to pay in the matter of debt services interest charges and so on, we feel if some amount of dividend and other things go out of this country due to this foreign capital, Therefore, would not matter. there is sufficient room still left in favour of the economy of our country. I welcome, therefore this participation of foreign private capital in industry because we cannot industrialise our country without foreign aid. What we achieve in one or two Plans with foreign help, we will take centuries otherwise. We are running against time. Therefore, I wholeheartedly welcome this. With a view to creating confidence in the foreign markets I would like to say that the entire

Parliament must completely agree with the Finance Minister in the open offer he has made for the foreign countries.

1964-65

THE DEPUTY CHAIRMAN: You have taken over twenty minutes.

SHRI N. SRI RAMA REDDY: Yes, Madam. I am closing.

I would now like to say a few words more. I would like to point out that the Finance Minister must make a proper assessment of the, civil expenditure of the country. It is going up enormously and is Rs. 181 crores more than what it was during 1963-64. My suspicion is that there is a lot of wasteful expenditure which has got to be checked. The administration must be streamlined and we must find out the loopholes and the weaknesses in order to save not only this sum of Rs. 54 crores but much more, which is needed badly for developmental purposes. I should think that the Finance Minister must pay particular attention to this aspect of the problem. He has also mentioned about the public sector undertakings. Shri Ashoka Mehta, the Deputy Chairman of the Planning Commission, has said a ten per cent. return on the capital invested in the public sector undertakings is a sine quo non of progress. If there is no profit, it only shows the moribund state of affairs. Profiteering is different from profit. People who know something of economics say that profit is the most important aspect of everything. The undertakings must yield profits.

Madam, the performance of the public undertakings has become very poor and deplorable. I have the figures analysed with me but since I have no time, I would not like to go into them. I would request the Finance Minister to go into the proplem of public undertakings very thoroughly and put them on a very sound basis. Wherever there are weaknesses, such weaknesses must be eliminated. That is the most impor-

tant thing. The Government of India being the biggest entrepreneur it must take care to see that it is capable of producing all the capital required for its own development but also contribute to the general exchequer. This is the state of affairs in Russia which the Finance Minister has clarified. Therefore on that ground, you need not quarrel with this.

THE DEPUTY CHAIRMAN: You have taken twentyfive minutes.

SHRI N. SRI RAMA REDDY: I am concluding, Madam.

THE DEPUTY CHAIRMAN: You are trying to conclude. You do not conclude.

SHRI N. SRI RAMA REDDY: I am trying to conclude, Madam. I would like to say whether the Finance Minister has passed or not.

The Budget is a brilliant exercise in financial matters but the Important thing is that you must take the Budget as a whole, not in parts. It has a cleansing and refreshing attitude about it, a very reasonable and careful assessment of the needs of defence, development and our democratic socialism, all of which have been taken into consideration and a fine balancing of the various aspects of fiscal and monetary measures needed has been done. I once again offer my heartfelt congratulations to the Finance Minister and wish him all the success because he has passed in the first class and with marks of distinction to his credit.

भी विमलकुमार मन्नालालजी चौर हियां (मध्य प्रदेश): उपसभापित महोदय जी, बजट पर जो चर्चा हुई है उस चर्चा को सुनकर थोड़ा ग्राश्चर्य भी हुग्रा कि गये साल इसी सदन में जब श्री मोरारजी देसाई ने कम्पलसरो डिपाजिट स्कीम को प्रारम्भ किया था श्रौर एक्सपेडीचर टैक्स को हटाने का प्रस्ताव रखा था तो हमारे कई कांग्रेसी सदस्यों ने तालियां बजा बजाकर उस बजट का स्वागत किया था। लेकिन ग्राज यह देखकर ग्राश्चर्यं

होता है कि जब माननीय टी० टी० कृष्ण-माचारी जी ने कम्पलसरी डिपाजिट स्कीम को हटा दिया ग्रौर फिर से एक्सपेंडीचर टैक्स लगा दिया तो हमारे काग्रेस के सदस्य कहते हैं कि यह भी भ्रच्छा है। यह बात समझ में नही प्राती है कि उन्होंने ग्रपने सिर्द्धातों को, ग्रपनी धारणाग्रों को एक तरफ रख दिया है ग्रीर यदि शहनशाह दिन को रात कहने लगे हैं और रात को दिन कहने लगे हैं तो ग्रन्य बन्ध ग्रपनी बद्धि का उपयोग नहीं करते हैं, उसी के श्रनुसार करने लगते हैं। मै उनसे प्रार्थना करूगा कि वे जो कुछ भी करना चाहते हैं ग्रपने विवेक से करे। ग्रगर वित्त मंती जी ठीक करते हैं तो ठीक कहे ग्रौर भ्रगर बुरा करते हैं ता उसको बुरा कहें। ग्रगर वह इस तरह से करेगे ता ज्यादा श्रच्छा होगा ।

SHRI N. SRI RAMA REDDY: I refute it. I had vehemently protested against the C.D.S. and other measures of the Finance Minister last year. I vehemently protest and say that he is not telling the truth.

श्रीविमलकुमार मन्नः लालजी चौरड़ियाः मैं, उपसभापति महोदया, ग्रापसे प्रार्थना करूंगा कि हमारे मिल्लश्री रामा रेड्डी साहब श्रपबाद स्वरूप ग्रपने को छोड़ दें जैसा कि मैन कहा भी है।

उपसभापति महोदया, मैं श्रापसे निवेदन करना चाहता हू कि जब मैंने माननीय मंत्री जी का भाषण पढ़ा तो ऐसा लगा कि मानो विरोधी दल के लोग शासन के पुराने कामों की जिस तरह से श्राले चना करते हैं उसको भी उन्होंने मात कर दिया। हमारे जा पहले वित्त मंत्री जी थे उनकी बुराई करना और स्वयं को श्रच्छा बताना, यह जो मनोवृत्ति हमारे वित्त मंत्री जी की है, वह गलन है। इस तरह की जो मनोवृत्ति है, वह देश के लिए तो घातक है ही, स्वय कांग्रेस के लिये भी घातक है श्रौर इस तरह की परम्परा को हमे कायम नही करना चाहिये और इसको खत्म करना चाहिये।

[श्री विमलकुमार मन्नालालजी चौरड़िया ]

दूसरी बात उनके भाषण में यह थी कि शासन व्यवस्था कैसे चले, इसके ऊंचे ऊंचे सिद्धांतों का निरूपण किया गया था भौर उसके अनुमार किस प्रकार टैक्स लगे, इस का भी निरूपण किया गया था।

जहा तक पुराने कामों के ग्रालीचना का सवाल है उनमें से सबसे पहले मैं इस बात की चर्चा करूंगा कि जब हम बजट बनाते हैं तो इस बात का ख्याल रखते हैं कि हमारा कितना खर्च कहां कहां होगा भीर कितनी ग्रामदनी कहा कहा से होगी। इस बात का बजट में सही चित्रण होता है। किन्तु हमारे जो बजट का भ्रनुमान है बह इस प्रकार है:

राजस्व प्राप्ति में १६६१-६२ में १२ प्रतिशत, १६६२-६३ में १५ प्रतिशत का मन्तर रहा है जबिक यू० के० में २ प्रतिशत व १.७ प्रतिशत तक वैरिएशन रहता है। इस तरह से जो श्रत्यधिक फर्क हमारे अनुमान में होता है वह श्रच्छे बजट का द्योतक नही है। इसलिए मैं निवेदन करना चाहता हू कि ग्रगर वित्त मंत्री जी श्रपने भापको एक सफल मंत्री धोषित करना चाहते हैं तो कम से कम ऐसा बजट प्रस्तुत करें जिसमें श्रनुमान में भौर वास्तविक में भाधक फर्क न हो।

उपसभापित महोदया, यह देखकर बहुत दु:ख हुग्रा कि सुरक्षा के संबंध में जितना रूपया रखा गया था, उसमें सुरक्षा के लिये कैपिटल एक्सपेडीचर के लिए जो धन रखा गया था उसमें से ४३ करोड़ रूपये का उपयोग नहीं किया गया । एक तरफ तो हमारे देश में ग्राफत ग्राई हुई है और सदन रूपया देने के लिए तैयार है किन्तु हमारी इस सरकार में उस रूपये को उपयोग में लाने की क्षमता नहीं है । वह रूपये का उपयोग नहीं करना चाहती है जबकि सारे देश में ग्राफत ग्राई हुई है और यह जो परम्परा है वह बहुत ही गलत है ।

श्री म्रर्जुत मरोज़ा : सायधानी से खर्च करती है ।

श्री विमलकुमार मनालालजी चौरड़िया: भाष १६६ राउज एवेन्यू श्रायं तब भापको मैं समझाऊंगा।

उपसभापति महोदया, सरकार हमसे टैक्स के रूप में पैसा लेती है और हम सबसे भ्रधिक भ्रपेक्षा करते हैं कि हमारी सुरक्षा होगी लेकिन हमारे हवाई जहाज गायब हो जाते हैं श्रीर काफी श्रम्ता हो जाता है फिर भी उनका पता नहीं चलता है। सीमा में जो लोग रहते हैं उनके सिर के ऊपर हमेशा खतरा बना हुन्ना है उनके जानमाल को खतरा बना हुन्ना है फिर भी हमारी सरकार रक्षा के कार्यों के लिए पैसा खर्च नही करती । क्या हम इसीलिए पैसा देते हैं, क्या ग्राप हमारे ऊपर इसीलिए टैक्स लगाना चाहते हो कि हमारी मीमा क्षेत्र के लोग परेशान रहे, ग्रगर कोई हवाई जहाज गुम हो जाय तो उसके लिए आपको कोई चिन्ता नही ? मेकमहोन रेखा तक भाप सेनाएं भी नहीं भेज सकते ? यह जो परम्परा है वह ठीक नहीं कही जा सकती । धनुमान तो इतने विचित्र होते हैं कि खर्चे का जो प्रनुमान होता है वह ज्यादा से ज्यादा मांका जाता है भीर जो ब्रामदनी का ब्रनुमान होता है वह कम से कम श्रांका जाता है। इन श्रांकड़ों के हिसाब से जो श्रनुमान हुन्ना या कि हमारे अपर कुल कितना टैक्स तृतीय पच-वर्षीय योजना के प्रंतर्गत लगना चाहिये, उसके हिसाब से ११ सी करोड़ टैक्स होना चाहिये या भीर इस प्रकार १ मी करोड रुपये का हमारा मृत लक्ष्य था लेभिन १६०० करोड इपये से अधिक यह माजा गत वर्ष में ही हो चुकी है सर्थात् ६०० करोड़ रुपया मति-रिक्त कर क्यूल हो चुका है। इस साल के बजट प्रस्ताकों में यह माना भीर बढ़ जावेगी। वो दोनों तरफ प्राप भलग पलग ढंग से चलते

हैं, यह मामला कुछ ठीक नहीं लगता। मप्रत्यक्ष रूप सं यह जो जनता पर प्राप भार डालते हैं, इसते ऐसा नहीं कहा जा सकता कि बजट प्रच्छा है।

दूसरे श्रापने बनाया कि कीमतों की बढ़ो-तरी हुई है। कामतों की बढ़ोतरी के सम्बन्ध में अगर हिसाब किताब देखा जाय तो जब से हमारे फाइनेंस मिनिस्टर टी॰ टी॰ कृष्ण-माचारी साहब पशारे हैं, उसके बाद से ही कीमतों की विशेष बढ़ोतरी प्रारम्भ हुई है। मार्च, १९६३, से जनवरी, १९६४ तक कीमतें ७.२ प्रतिशत बढ़ गई जबिक गत तीन वर्षों में प्रतिशत बढ़ीं, लेफिन श्राप सपनी प्रतिष्ठा में क्या कहते हैं:

"I have stated often that the growth of the economy has not been commensurate with our expectations. The measures we have taken during the last six months have produced some improvement in the situation."

पता नहीं ग्राप किसको इम्प्रवमेंट कहते हैं। एक साधारण नागरिक की हैसियत से 🦣 यह केह सकता हं कि अगर किसी का बैंक बैलेंस बढ़ा है, किसी का ट्रेजरी में पैसा बढ़ा है. तो उससे मेरा मतलब नहीं है। किन्त एक साधारण नागरिक की हैसियत से मेरा धाप यर यह चार्ज है कि छ: महोने के प्रत्दर ग्रन्दर हमारे खाद्यान्न की चीजों की ग्रौर हमारे **न्होजमर्रा काम में ग्राने वाली चीजों की कीमत** बहुत बढ़ गई है भीर हमारे मंत्री जी कहते हैं कि अगर कुछ बरा किया तो हमारे पहले मंत्री ने किया ग्रीर श्रच्छा किया तो में ने किया। यह नीति बहुत गलत है कि भाप स्वयं अपनी प्रशंसा में यह कह रहे हैं कि स्थिति सुधर रहो है। यह सुठी प्रशंसा है। श्राप बाजार में किसी भी साधारण नागरिक से जा करके पुछ लें कि कपड़ा किस मात्र का हो गया है, गेहं किस भाव का हो गया है, शक्कर किस भाव हो गई, फिर ग्रापको वास्तविकता का ज्ञान हो जायेगा । ये जो कीमतें बढ़ी हैं, **क्या यही ग्रापकी स**कलता का **यो**तक है ?

तो मैं यह नहीं मान सकता कि प्रापने स्थिति सुघारी हैं। इस लिये ध्यर्थ में प्रपने मुंह प्रपनी प्रशंसा करना शोभा नहीं देता।

1964-65

तीसरे मापने कृषि उत्पादन में कबी की बात कही। कृषि का उत्पादन पहले १६६१-६२ में १.२ प्रतिशत बढ़ाया। फिर १६६२-६३ में वह उत्पादन १.३ प्रतिशत घट गया जब कि हमने यह प्रपेक्षा कर रखी थी कि तुतीय योजना तक हमारे यहां पर १० करोड़ टन ग्रनाज पैदा होना चाहिये । सब से बड़ा दु:ख की बात यह है कि हमारा कृषि प्रधान देश है, किन्तु हमारे यहां के निवासियों का चल्हा जब तक ग्रमेरिका से मनाज न मा जाय जल नहीं सकता। यह हमारे लिये शोभा की बात नहीं है। हमारे प्लानिंग विभाग के इनचार्ज, भगत साहब यहां पर हैं. उनसे कई दफा प्रार्थना की गई कि स्राप काश्तकारों को उचित पैसादीजिए. उनको इंसेंटिव दीजिए, उनमें जो एक मनी-वैज्ञानिक कमजोरी है, जिसकी वजह से व प्रधिक उत्पादन नहीं कर पाते हैं, उसको दूर की जिए, लेकिन हमारे मंत्रो जी कहते हैं कि इसका हम ग्रदाज नहीं कर सकते कि उनको कितना उचित मृल्य दिया जाय । हमारे उपराष्ट्रपति महोदय ने राष्ट्रपति का कार्य करते समय ग्रभिभाषण में कहा या कि कृषकों को उचित मृल्य मिलना चाहिये भौर हमारे कित मंत्री जी भी कहते हैं कि कृषकों को उचित मल्य मिलना चाहिये, मगर हमारे दोजना मंत्री कहते हैं कि उचित मृत्य क्या हो, यह हम निर्णय नहीं कर सकते । कई तरह की बमीनें हैं, कई प्रकार के खेत हैं। हमारी प्रायंना है कि माजिनल लैंड पर यह निर्णय करना होगा कि एक एकड में इतना उत्पादन होता है तो इतना खर्च होना चाहिये।

सरकारी रिपोर्ट, एग्रीकल्चरल लेकर इन्क्वायरी की रिपोर्ट में जो श्रांकड़े बताये गये हैं उनके भनुसार काश्तकारों की श्राम-दनी कम है भौर खर्चा ज्यादा है। बिहार में

[श्रो विमलकुमार मन्नालालजी चोरडिया] श्रामदनी ५३४ रु० है ग्रीर खर्च ५७४ रु• है। मध्य प्रदेश में श्राय ३६० रु० भीर खर्च ४१० रु० है। मद्रास में श्रामदनी ३६५ ं 🗣 श्रीरखर्च ३७६ रु० है। पजाब में श्रामदनी ६०७ रु० है श्रीर खर्च ७१८ रु० है। मैसूर में ग्रामदनी ३६६ रु० ग्रौर खर्च ४२६ रु० है। तो ऐसे कई प्रात हैं जहां पर कृषि मज-दूरों की आमदनी कम है भौर खर्च अधिक है। हमारे स्वर्ण सिंह जी समझते हैं कि केवल स्वर्ण-कर्ज देने से लोगों की हालत ठीक हो जायेगी। लेकिन केवल उधार देने में उनकी स्यिति ठीक होने वाली नही है। उनको श्रविक कर्जग्रस्त बना देने से उनको जो श्राम-दनी भ्राने वाली है उसका बहुत बड़ा हिस्सा ग्राप ब्याज के रूप में ले लेगे। ग्रगर सचम्च माप उनकी उन्नि चाहते हैं तो वे कैंसे कर्ज से मुक्त हों, वे कैसे स्वावलम्बी हो जाये, इस ग्रोर श्रापको लक्ष्य करने की ग्रावश्यकता है और यह लक्ष्य तब तक पूरा नहीं होगा जब तक हमारे प्लानिंग डिपार्टमेंट के मती जी माजिनल लैंड पर निर्णय करके वह निश्चित नहीं कर देगे कि खादान्न का उचित मल्य क्या हो। ग्राज नगर वाले यह चाहते हैं कि हमें सस्ता ग्रनाज मिले, सस्ता कच्चा माल मिले, जैसे कल जयपूरिया जी ने कहा कि हमें सस्ता रा मैटिरियल मिले । ग्रामीण लोग कहते हैं कि हमें अपने उप उत्पादन का उचित मुल्य मिले । मगर हमारे प्रामीण भाइयों की भावाज हमारी सरकार नहीं सुनती है क्योंकि बे सगठित नही हैं। इसलिये हमारे मत्री जो उनका उचित पुल्य देने के लिये तैयार नहीं है। यह आज नहीं तो कल हमारी सरकार के लिये एक बहुत बड़ी ग्रमफतता का कारण वनेगा। इसलिये इस दिशा मे यदि सरकार सचमुच चाहती है कि कृति का उत्पादन बढ़ेता सरकार को कुधको को उत्पादन बढ़ाने के लिये इपेटिव देना चाहिये, उनका अपने उत्पादन का उचित मृत्य मिलना चाहिये, तभी अधिक उत्पादन सभव हो सकता हैं।

श्रागे श्रापने यह सार्टिफिकेट दिया है कि सार्वजनिक क्षेत्र में चल रहे उद्यंगों से श्राशानुरूप लाभ नही हुया । जिनके दिमाग मे यह विचार घमा हम्रा है कि सब चीजों का राष्ट्रीयकरण किया जाय, मैं उनसे प्रार्थना करूगा कि जो अभी सरकारी क्षेत्र मे कारखाने चत्र रहे हैं उनको लाभदायक बनाने का प्राप कष्ट करे। उदाहरण है लिये, यह जो हमारा हिन्दुस्तान स्टात लिपिटिड हैं उसमें नेवल ७४,३४,००० रु० का पाटा सन् १६६०-६१ मे हम्रा, सन् १६६१-६२ मे वह १६ कराइ ४० लाख है। गया और सन् १६६२-६३ मे वह २३ कराइ ८० ताख हो गया। यह जा घाटे की स्थिति सार्वज्ञतेक क्षेत्रों में चत रहा है वह राष्ट्रायवरण का भावनात्रों के लिये घातक सिद्ध हा रही है क्रोर इह राष्ट्रायकरम कहा ले जायगा, किस दिशाने ले जायेगा और कहा ले जा कर देश का इवायेगा यह कुछ समय मे नही याता है। टेम्नो ता, जना का गाढा कमाई का पैसाइन तरत्मे आप खर्च कर दे उन्हानी भा न्यायमगन नहीं कहा जा सकता।

सिद्धान्तों क। चर्चा करने से ही कुछ लाभ नही होगा। किसानो को घम दाम देना उत्पादन के लिये घानक होगा, खाली भाषण देने से ग्रोर उनको उचित मल्य दिलाने के लिये कुछ न करने से उत्पादन नहीं बढ़ेगा। तो जैपा कि मैंने निवेदन किया, उस हिमाब से काम करेगे तो ज्यादा अच्छा होगा। भाषण मे वित्तमत्री जी ने बताया हमको सिचाई के साधनों मे, खाद के उत्पादन में, बिजली के उत्पादन में वृद्धि करना चाहिये मगर ग्राज स्थिति यह है कि कही पानी है ता नहरें नहीं बनवाई गई है स्रोर कही नहरे है ता पानी नहीं है, रिजरवायर है तो कैनाल्स नही हैं, कैनाल्स है ता पानी के ब्राने के लिये जगह नही है, दिजली सरप्लस है ता द्रामफार्मर नही है बार ब्रगर द्रामफार्मर है तो बिजलो को लाइन नहीं है और इसलिये जो हमारे पास क्षमता है, सामग्री है उसका

-4393

उपयोग हम नहीं कर पा रहे हैं। तो जैसा कि मैंने निवेदन किया कि सार्वजनिक क्षेत्र मे जो कमी है उसकी दूर करना चाहिये वैसे ही उत्पादन वे मामले में भी मेरा निवेदन है कि ट्रासफार्मर वगैरह वगैरह की जा कमिया है उनका दूर करके हमारे पास जो सावन है उनका पूरा पूरा उपयोग होना चाहिये ग्रौर उससे लाभ मिलना चाहिये, यदि ऐसा करंतो ठीक हागा।

दानो ही क्षेत्रों में, सार्वजनिक क्षेत्र में ग्रार निजी क्षेत्र मे भी ग्री द्योगिक विकास किया जाना चाहिये । जहा एक सेक्टर का सवाल है हमारे मत्री जी ने जो जो रूप बजट का हमारे सामने रखा है उसको देखते हुए यह वे वल एक पायस हो पही है, श्रापने वताया कि उनवे पास पैसा बचना चाहिये **श्रौर सब कुछ ह**ेना चाहिये मगर हमारी जा टैक्सेशन की नोति है उसके स्राधार पर उनक पास विशेष पैसा नही बच सकता श्रौर फिर हमारे सरयार की फिवल पालिसी होने की वजह से उनका माल्म ही नहीं है कि क्या करना है ग्रार क्या नहीं करना है---एक तो यह कारण है और दूसरे हमारे कई भाइयों के दिमांग में जा राष्ट्रीयकरण का भत सवार है उसको कावाग्नि मे निजी क्षेत्र जल न जाय इसलिये भी वह ग्रपने केपिटल का शाई करते जा रहे है। ताग्रगर सचमच देश का विकास करना है तो सरकारी क्षेत्र मे भी कुछ भरो-एसन लिये कोई इनकारी नहीं हैं -- उनको लाभदायक बना करके करो और निजी क्षेत्र में भी उनका पूरा बढने का मौका दो । निजी क्षेत्र में बचन तो करवाना भाहते है लेकिन वह बचत होती नहीं है क्योंकि इतने टैक्स बढ़ते जा रहे हैं।

माप विदेशों की तुलना मे देखें तो हमारे यहा करों में बढ़ती होती जा रही है मीर विदेशों में कर कम होते जा रहे हैं। ममेरिका 330 RS-5

जैसे स्रौद्योगिक दिध्ट से उन्नन देश में करों की मात्राघटाई जा रही है, वहाइस साल २० परसेट में ६९ परसेट के बजाय कर की मध्ता १६ परसेट से ७० परसेट कर दी गई है स्रोर १९६४ में यह १४ परसेट से ७० परसेट कर दी जायेगी। इसलिये जब तक हम भी ऐसा नहीं करते हैं उनके पास बचत का साधन नहीं हागा और तब तक पूजी काम मे नही ग्रासकेगी।

दूसरे, हमार वित्त एत्र) ने कहा कि हम मानोपलीज को खत्म करना चाहते है मगर हमारे काम ऐस है कि मानोपर्लाज बढती जा रही है, हमारे यहा नई नई कम्पन ज बढती नहीं जा रही है, वह घटती ही जा रही है, हम अप्रत्यक्ष रूप स मानोपर्लाज का निर्माण करते जा रहे है । हमा<sup>÷</sup> यहा ३१–३–५६ को २६,८७४ वम्पनीज थी ग्रीर वह ३१-३-६२ को २४,७५७ रह गई जब कि इम्लैंड जैसे छाटे देश मे स्रभी ४ लाख ३ हजार कम्पनीज है तो स्रगर सचमुच हम चाहते हैं नि मानोपलीज खत्म हो, अधिक स अधिक वम्पनाज का विकास हो सके तो इस तरह की स्थिति का हम निर्माण करे जिससे कि ग्रधिक व्यापक रूप से ग्रलग ग्रलग क्षेत्र मे मानोपला खत्म हो कर काम हो सके मगर मानोपला जो होती जा रही है वह सरकार के दारा की जा रही है और उस मानोपली के अन्तर्गत जो अनचित, नाजायज और इतने अधिक प्रतिशत का लाभ लिया जाता है उस पर भी नियत्नण करना अतिग्रावश्यक है जैसा कि हमारे स्टेट ट्रेडिंग कारपोरेशन में होता है कि तीन तीन सौ या चार चार सौ प्रतिज्ञत का मुनाफा उठाया जाता है तो इस मानोपली को भी ध्यान मे रख कर काम करेंगे तो ज्यादा भ्रच्छा होगा ।

इसी तरह उपसभापति महोदया, हमारे मत्री महोदय ने सिद्धातों की चर्चा करते हुए कहा कि मुद्रास्फ ति को हम रोकेंगे लेकिन जब हर स्टेट मे डेफिसिट बजट बन रहा है, विदेशो से काफी रुपया ब्रा रहा है ब्रौर ग्राने वाला है, हम नये नोट प्रति वर्ष छापते

श्री विमलक्मार मन्नालालजी चौरड़िया जा रहे है तब फिर यह अपेक्षा करे कि मुद्रा-स्फोति एक जायगी। मुझे तो कुछ सम्भव लगता नही है, हम चाहे कल्पना भले ही कर ले कि मुद्रास्फाति समाप्त हो जाना चाहिये मगर इस तरह के कामों स उसके समाप्त होने की सम्भावना नही है इसलिये निवेदन करूंगा कि इस दिशा म भा कुछ ठोस कदम उठाया जाय तो ज्यादा श्रच्छा होगा ।

हमारे कामों का गति देखा जाय तो ऐसा लगना है कि वह बद्दा धामी है, हमारी सरकार के यहा पर ऐरियर्स भी प्रति दिन वढता जा रहा है । १६६२-६३ में ४६५ करोड़ रुपये का एरियर एक्साइज डिपार्टमेट में था और इंकमटैक्स का एरियर २७१ ७१ करोड रूपया था। मैयह जानना चाहता ह कि जब इक मटैक्स एक्ट में यह प्रावधान है कि एडबास पेमेंट हो आर अगर उसको अपोल भो करना हो तो पहले पिछला पैसा जमा करे तब अपोल करे तो फिर यह ऐरियर क्यों हो जाता है। ग्रब यह देख ने में ग्राण कि १ करोड ३३ लाख रुपया अससीज स सेटिल नेट करने की वजह से कम हुआ। मुझे समझ में नही आता है कि यह कैंसे है, इकमटेक्स के कानून में सटिलमेंट का कोई ऐसा प्राविजन तो हे नही कि ग्रच्छा तू इतना रुपया नहीं दे सकता है तो इतना, हा रूपया दे दे बाकी रूपया राइट-ग्राफ कर देगे। इस तरह में हमार। सरकार ने सब मिला कर ४ करोड ३६ लाख रुनया राइट-म्राफ किया। यह कुछ ठाक लगता नही है।

फिर जहा तक एरियर आफ अंससमेट के केसज 🖅 सवाल है वह भा बढ़ता जा रहा है। हम भी एफिशियेसा बढाने का बात करते हैं, व्यापारा भा, नागरिक भा चाहते हैं कि हमारे केस का जल्दा निर्णय हो, १९५८-५९ मे ४,५५,५७२ एरियर ग्राफ श्रसंसमेट के केस थे तो वह १६६२-६३ मे बढ कर ६,०८,६५६ हो गये । मैं प्रार्थना करूगा कि जब लोग चाहते हैं कि हमारे

केसज का जल्दी निपटारा हो तो फिर यह क्यो नहीं होता, ग्रगर ग्रापके इक मटैवस ग्राफिसर्स कम है तो उनको बढ़ोतरा की जिए श्रीर श्रगर वह काम पूरा नहीं कर सकते है तो उसको ठोक से करवाने का कष्ट का जिये तो ग्रजिक ग्रच्छा होगा।

1964-65

अन्त मे यह निवेदन है कि सो ∞ डो० एस० का हम पहले से ही विरोध कर रहे थे, उसको श्रापने खत्म विया लेकिन फिर भी श्रापने छोटा सा छुगा--हिस्सा--छोड रखा है कि जिन बेनारों ने सी० डा० एस० में रुपया जमा किया वह रक्म भ्रभी नही मिले । जिनको ग्रापने इसकी लिमिट से बाहर किया है उनको क्यो नहीं इसको इजाजत देते हैं कि ग्रपना रुपया वापस ले ने ताकि यह मी० डी० एस० की बीभारी खत्म हो ग्रीर जो गलत काम हुआ भा वह पूरा तरह से खत्म हो ग्रोर उस गलत काम को पूर्व तरह सं ठीक कर सकें। तो ऐस: व्यवस्था हो।

हमारे सत्ताधारियों को चाहिये कि देश की मुरक्षा की दिष्ट में सबसे पहले काम करें, मगर हमारी सोमा पर नेफा तक हमारी मेना जा नहीं सकर्ता और हम यहा बैठे बैठे. बजट को वढ़ा कर रखना चाहते है, तो भ्राप सबसे पहले सुरक्षा का काम करे। फिर दूसरा काम हमारे देश को खाना देने का करना है श्रोर तीसरा काम उन्हें मजदूरी देने का करना है। मुझको एक न्पिटिं पढने को मिली कि लखनऊ में कुछ पोस्ट-ग्रेजुएट लोग रिक्शा चलाने का काम करते है। अगर हमारे समाज की यह व्यवस्था हो कि बेचारे। की ग्रेजएट होने के बाद भी नाकरी धवा न मिले ग्रीर उन्हें लखनऊ मे रिक्शा चलाना पड़े तो यह न्यायसगत नहीं प्रतीत होता है।

म्रापने समय दिया इसके लिये धन्यवाद श्रौर मेरा निवेदन है कि मत्री महोदय भ्रपना स्वयं की प्रशसा करने के बदले कार्य रूप मे कोई चीज सामने रखे ताकि जन-जन ग्रापकी प्रशसा करे वह ज्यादा ग्रच्छा होगा बजाय. इसके कि स्वयं श्रप नी प्रशसा करे।.

Shri K S. RAMASWAMY (Madras): Madam Deputy Chairman, let me have the pleasure to present a bouquet to the Finance Minister for the farsighted, resourceful and courageous Budget that has been presented by him. This Budget is a great step forward towards socialism. It contains far-reaching measures, the result of which may not be known in one year or two years but which would lead us to the cherished goal in a reasonable time. The general reaction to the Budget in the country is very much favourable. common man does not oppose it. He feels that he is not hit hard by the new taxation measures. Of course, he does not expect any relief in the taxes imposed last year, as he is well aware that the emergency is not yet over. But he will ask the Government why the money set apart for defence last year has not been spent fully. More defence industries should have been started and more men should have been recruited and given training. Why has this not been done and the money is left unspent? Of course, the Defence Minister will reply to that.

Madam, the middle-class people in the country feel that they stand to gain by the Budget. The Compulsory Deposit Scheme has been abolish-The exemption up to Rs. 15,000 in regard to payment under Annuity Deposit Scheme is a big relief to them. It should be examined whether people who pay income-tax in excess of that of last year in the five or six brackets can also be given some reduction by altering the tax structure.

Businessmen and industrialists also have not much criticism to make. They recognise that many incentives have been given to them. They only say that they are not enough. agriculturists also will be satisfied if they are given a fair price, an adequate price to their produce. shows that the incidence of taxation is fair and equitable and it does not hit hard any particular community much.

The objectives of the Government are to accelerate the growth of the country's economy and to bring about socialism. The steps taken to accelerate the growth of economy in the Budget are commendable. The taxation proposals have induced enough confidence in the corporate sector. The super profits tax is abolished. The new surtax is more equitable than the former. A deduction of 10 per cent on the expanded capital base of companies with regard to surtax is proposed. A rebate of 10 per cent in corporate tax and 20 per cent in surtax will go a long way to provide incentives to basic industries. New companies are given exemption from dividend tax to the extent of 10 per cent on capital other than preference All inter-corporate capital. dends are exempted from super tax. These concessions I feel will provide enough incentives for savings and ploughing back the savings in investment.

I am surprised that the Swatantra Party Member from Madras has said that the Finance Minister is suffering from divided loyalty to industria-Madam, I do lisation and socialism. not know how the Professor can make such a mistake. Socialism cannot thrive in poverty. We do not want a socialism in which poverty will be divided. We want socialism Rapid industrialisation in surplus. of the country alone will lead to creation of more wealth, and there should be more production both in industry and in agriculture. The Finance Minister by giving more incentives to industrialisation has only given encouragement for the growth of socialism. Not only we want wealth but we want the wealth to be equally distributed. The disparities in income and wealth should also be abolished, and to achieve this end four measures have been brought in. expenditure-tax the gift-tax, which has been reintroduced, the estate duty and the capital gains-tax with the steep graduated scale will reduce the disparities in the distribution of wealth to a great extent.

[Shri K. S. Ramaswamy]

The highlight of the Budget is the announcement to set up a Commission of Enquiry into the monopolies and concentration of economic power in the economy of the country. The Government will bring in a Bill to end this concentration, and I hope that this will be done soon and implemented as soon as it is passed.

If these measures cannot lead us to socialism, I do not know whether the nationalisation of rice mills in the villages will lead to socialism. How can it lead to socialism?

The Finance Minister in his reply in the Lok Sabha has given convincing reasons for inviting foreign private capital to participate in the equity capital in the industries in our country. While I appreciate it, the Government should be always vigilant to see that they do not cross the boundary and erode into our political and economic freedom.

Having said that, I would like take up agriculture. It was said by the Finance Minister in his reply in the Lok Sabha the other day that much incentive was given to farmers by way of loans, fertilizers, implements, water for irrigation electric power, etc. I take this opportunity to correct the impression that all these incentives reach all the farmers always. It is not so. Every farmer is in need of all these facilities, but every one does not get all these facilities. For instance, take fertilizer. Fertilizer is in short supply. So to the extent of short supply the farmers do not get it. Also many of the farmers do not use fertilizer. They use other organic manures and other things.

The loans that are provided by the co-operative banks do not even touch the fringe of the problem. Rural indebtedness is still there. The implements supplied are not enough. Seeds are not supplied at a fair price but at a high price. Rural electrification has to go a long way before the whole country is covered and electricity is

not available to all. Only in the Package Plan all is given to everybody in selected places. I do not want to underestimate the facilities provided by the Government. are very grateful to them. But they are not enough compared to the cost of the requirements of the agriculgrievance. turists. That is our The cost of Revenue has increased. cart, bullocks, cotton seeds, plough, fodder, in fact everything, is high. Labour is very costly. Last year, in my place the ordinary labour cost for transplantation was Rs. 1/4. it is Rs. 2/4. So every year it goes Whatever incentive on increasing. you may give by way of supplying these things, he has only to pay for it. There is not much subsidy given. The real incentive to the agriculturists, I feel, is only adequate price, not fair price but I say adequate Unfortunately cost accountprice. ancy does not exist in the country for agriculture. Otherwise the price given to agriculturists will look very small.

Madam, there are many countries in the world which are not self-sufficient in foodgrains, but they are importing enough of them to meet their requirements. We have been trying to become self-sufficient but unfortunately due to various reasons we have not been able to attain our target during the last fifteen years. us import slightly more than what we do now and at least solve the problem and maintain the price level of foodgrains which will be one of the major factors to reduce the price of manufactured goods. It is said that the price of imported rice is very high. If the price of rice imported from advanced countries, developed countries, is high, why do we not give that much of price to the rice produced within the country? Seasonal variations affect agricultural production very much. But they affect the food crops and cereals more than the cash crop. So I would request that more encouragement should be given to cash crops like sugarcane, cotton, jute, etc., so that we can export them

and earn foreign exchange with which we can import more foodgrains to meet our requirements till we reach our targets.

The other day the Finance Minister said that if anybody could show that any reduction given in excise duty, every pie that was given, went to the common man he was prepared to consider it. Madam, regarding diesel oil I think we can give some reduction. There are a few lakhs of diesel engines and few hundred of tractors which will be running for the benefit of agriculturists. If concession is given in the rates on the diesel oil used for those engines and tractors, they will be very much benefited. I think in 1958-59 I gave a formula, a workable formula, which the Finance Minister can study and he can give this relief, if possible

The Finance Minister said that if the prices did not go down, he would have to take recourse to controls and rationing. He spoke of controls at strategic points. This time when State procurement was introduced in Madras, they procured foodgrains from the mills by imposing some restrictions. Many of the traders stopped purchasing foodgrains and the prices came down very much. the small producers lost heavily. In future, if control is introduced at this level, the agriculturists all over the country may have to suffer. So, we have to be very cautious before introducing control and I would request that total control or rationing should never be introduced in this country.

I want to make another suggestion. In every Plan period, two should be set apart for providing more incentives to the agriculturists. They should be celebrated as 'Agricultural Years' and all incentives should be given to agriculturists to increase production and fulfil the targets of foodgrains.

SHRI VIJAY SINGH (Rajasthan): Madam. the Finance Minister's Budget has been welcomed all over the country, and I agree with Mr. Pattabiraman who spoke yesterday that this is by far the best Budget of the decade. The Finance Minister has received congratulations and praise from all over the country in the course of these last few days.

1964-65

THE VICE-CHAIRMAN (SHRI M P. BHARGAVA) in the Chair].

And I do not think Mr. Vice-Chairman, that he stands in need of any congratulations or praise from me but nevertheless to do my duty. I associate myself with all those who have congratulated him for the excellent Budget that he has presented before us.

Since last year, when China attacked India a new chapter has opened in our national history. We have become painfully aware that unless and until we are strong at home, we will not be able to achieve anything merely by making statements and adopting policies. In order to be effective. they must be backed by force. The Prime Minister who has always reflected the true sentiments of the people has said somewhere in this context that we were up till now living in a dream world and we have now awakened to a new responsibility. The Budget proposals of last year reflected the determination of the nation to face these new dangers. Since then, we have been constantly thinking about matters and trying to readjust our policies in the light of the experience gained. The Finance Minister very correctly said:

"The year has witnessed a considerable reappraisal and reassessment of policies and performances as well as a reaffirmation of the basic social values we seek to promote through all our endeavours."

In presenting this year's Budget, the Finance Minister has proved himself to be an expert mass psychologist. That is quite in the fitness of things.

In the little time that is at my disposal, I will touch upon only a few

[Shri Vijay Singh] aspects of the Budget proposals they are before us. The first thing that strikes us when we go through the Budget is the increasing civil expenditure every year. We all know that the late Mr. Feroze Gandhi-I think it was in the year 1957 or somade an elaborate statement before the party about the increasing civil expenditure. Since then Parliament, year in and year out, has been stressing that we must control our expenditure. But we are perfectly following the Parkinson's Law, the civil expenditure is increasing We all hear that some every year. commissions are being appointed, that some committees are being appointed. But they do not bring the desired results.

I have tried, in my own way, last ten collect the figures of the years to show how the civil expenditure has been increasing from year to year but it will serve no purpose, because I would only be taking undue time of the House. We all know that the civil expenditure is increasing. Now, we must try to see how we can control it and, to my mind, the first thing that comes is that before we talk of control of civil expenditure, we must think of control over the number of Ministers in Government. Last year, when the Chinese attack was there, there was a demand in the country that the size of the Cabinets all over the country should be reduced, that there should be austerity in that, and it was expected that something substantial would be done in that direction. But that has not been done. (Interruptions). And unless 11 until we control ourselves, cannot control the civil expenditure that is going on increasing.

They say, charity must begin at home, and when we politicians cannot control ourselves, how can we control the civil expenditure? thousand and five hundred years ago, that great Indian politician, Chanakya, who turned a shepherd boy into a great king-whose statute we have have got in this Parliament-said: "Yatha raja, thatha proja". When we, Ministers and politicians, cannot control our own expenditure, how can we control the civil expenditure. Ostentatious living and economy in expenditure can never go together.

One thing more that I would like to point out in this connection is that last year we provided something like Rs. 700 crores for our defence expenditure and we have not been able to utilise a sum of Rs. 103 crores. We must all be grateful to Mr. Mahavir Tyagi, who raised his powerful voice in that House in that connection-and indeed, he alone can do it, with the proper political background that he has got behind himand I think that we must all be grateful to him that he has raised Parliament's protest in this connection. The Finance Minister with his dynamic personality and approach, I hope, will see that we are able to do something in this connection, just as he has given a new turn to our economy, we hope that he will; be able to give a new turn to our administrative machinery and also to the other policies in the years to come, because he himself has stated at one place that all those ideas that are in him he cannot give effect to in one year. The problem is a very serious one and I cannot do better than quote what I have read today in the editorial of 'The Indian Express'. Here is what it says:

"Mr. Tyagi relevantly complained of the listlessness which appears to have seized the entire administration, more specially since the Prime Minister's illness. Whether this general malaise is due to the withdrawal of Mr. Nehru's active presence or whether its roots lie deeper it is not possible to say without a closer probe into the situation. But few will deny the absence of purpose and determination in the Government which is accompanied by a dangerous complacency conspicuously in conflict with the state of emergency which exists. Certainly, with the growing threats which beset us from more than one quarter, the emergence is justified. But we would wish that the Government also dis-

played a greater sense of urgency, of drive and resolution."

As I have said, we expect and hope that the Finance Minister, with his dynamic leadership, will do something in this connection.

Mr. Vice-Chairman, I would now like to place before you the problem of food prices and the regional imbalance in our economic life, and would like to illustrate this by taking the example of my own State vis-avis the other States in our neighbourhood. Though Rajasthan is a very poor State, we are self-sufficient the matter of food but this self-sufficiency has been disturbed because of the unrestricted movement of foodgrains from our State to other States. Members must have read in the various daily papers today the heartrending account of the famine conditions in Rajasthan. I shall have occasion to refer to this matter in greater detail when I take up the other points but in this connection, I would like to point out what the Agriculture Minister of Rajasthan who accompanied Mr. Chester Bowles says The report of 'The Indian Express' correspondent which has appeared in today's paper is quite relevant and I will read out a few portions of it. 'Here is what it says:

"Rajasthan is in a strange plight. It is surplus in foodgrains 'o the tune of 1.5 million tons a year, as Mr. Nathu Ram Mirdha, the State Food Minister, who accompanied Mr. Bowles, said. Much of its produce feeds people in other parts of the country. As already reported, the State Government has recommended to the Centre to allow it to stop export of grains outside the Meanwhile, it is suffering so that countrymen elsewhere may live well. That is one reason why it deserves all help from wherever it can come."

4 P.M.

Mr. Vice-Chairman, I will only take two or three minutes of the House to explain what this statement is and how we are faring in Rajasthan. As the Agriculture Minister there has said, Rajasthan is not deficient in the matter of food; but what we see 18 there is an unrestricted movement of foodgrains from Rajasthan; we have got the neighbouring State of Gujarat. Now, Gujarat has rich agriculture; in Gujarat, the cultivator is very industrious and advanced; he has taken to the production of cash crops, because he gets more money, and he gets cheap cereals from Rajasthan so that the Rajasthan peasant has to suffer undue competition from the advanced peasants of Gujarat. The maize from Rajasthan goes to Ahmedabad to feed the multi-millionaries there. Maize from Rajasthan goes to Ahmedabad, not for food purposes primarily, but for starch. So the miserable condition of the villagers is that they cannot get the food they produce in their own State, in their own area. the food is exported to metropolitan cities like Bombay. Unless and until we are going to restrict this unrestricted movement of foodgrains from one State to another, keeping in view the condition of prices and other factors, we will never be able achieve anything. In fact, Gandhiji wisely enunciated the doctrine of swadeshi, which mean that people must be contented with the necessities that they found around themselves.

1964-00

Therefore, Mr. Vice-Chairman, would like to place before you, in all earnestness, that this unrestricted movement of foodgrains from State to another must be controlled. The problem of food so far as metropolitan cities like Bombay, etc. concerned must be tackled altogether on a different footing. As a matter of fact, we must have another approach so far as this question of metropolitan cities is concerned. We are importing foodgrains from outside, which may feed the people there, and if we

[Shri Vijav Singh.] are able to restrict or keep down agricultural prices, much of the outcry that we hear against rising prices from the middle class people and the salaried people will be over. fore this problem of foodgrains and the check on prices must be effectively tackled and the Finance Minister will earn the eternal gratitude of nation if he is able to check this rise in the price of foodgrains, which, if unchecked, will effect a rise in the cost of living. In saying this, Vice-Chairman, I would only like to say that the powerful hands of the grain dealers, speculators and hoarders must be eliminated, not eliminated entirely, but checked. We all hear that agricultural commodities fetch good prices in metropolitan cities like Bombay, but they do not come into the pockets of the agriculturists: the margin is mopped up by the middle men. Therefore, when we deal with this problem of controlling foodgrain prices, the influence of all these middle men must be kept in view.

The next point that I want to put before the House is about the water problem and famine conditions in Rajasthan. Here again, Mr. Vice-Chairman, I cannot do better than point to the picture a correspondent of the 'Indian Express' has drawn, a picture seen with his own eyes. a fairly long quotation, and having quoted it twice or thrice, I should be pardoned if I do it again; it is not for the sake of rhetoric that I do so, but for the sake of the starving millions, and I beg of the House to allow me to plead for them. Here is what the 'Indian Express' correspondent say:

"What we saw of the famine is a tear-jerking story. Thousands of people have left their homes to live wherever their children can hope to get a few handfuls of grain and their cattle a few shrubs to graze on. They live on vast stretches of sand under the blaze of the sun, made worse by the desert dust which keeps hanging in the air. Overhead vultures fly ominously.

ŧ

And we were told that where we were was not the worst affected. area, which is perhaps Bikaner. It was difficult to imagine what could he worse than this.

Where we went, near Phinch on the road from Jodhpur to Dundhara, we found that the Government had reacted to the distress. Construction of a road had been started as a relief measures. Themen earn Rs. 1.12 a day, women 87 nP and children 75 nP. live in the filmsy shakes of reed put up in the sand. Many such structures had fallen to the force of the desert wind. The desert sand makes the floor below. est water is two miles away, which. is not too far going by desert distances. A camel, with leather pouches slung over him, brings the How preprecious commodity. cious it is we learnt when a girl picked a pitcher to show it to Mrs. Bowles, who accompanies her hus-The nervous state in band here. which it threw the girl's mother cannot be told in words.

In that scene of absolute desolation, the sight of water was refreshing to the eye. We saw it when a camel's pouch was being emptied into a steel drum. What happened next was what one sees While it sometimes in the films. was being poured from above, it was draining out from below because the drum leaked. The desert sand was being watered, while men. with parched throats looked on. For the authorities it was a lesson to be more careful but for the people who would have drunk it, it was another of a string of misfortunes."

Mr. Vice-Chairman, this is the con-dition in which you find millions of people in Rajasthan, and unless and until we are going to do something for them, whatever we may talk of the Budget, or whatever we may talk of the Plans here, it will have now effect.

44 IO.

Mr. Vice-Chairman, in this connection, I would like to place before you two facts, as I have gathered, regarding this problem of water in Rajasthan. At the end of the Second Five Year Plan or at the beginning of the Third Five Year Plan, a survey was conducted in Rajasthan to find out the dimensions of the problem, and it was found that we have 4,601 villages where there is no source of water, either a well or a tank or a canal. Then there were another 3,000 villages where the population is more than 400 but where there is only one well, which is not sufficient for the inhabitants. Now, when I say that there are 7,601 villages in Rajasthan, where there is no source of drinking water, or even where there are no wells, you will be imagining what these wells in Rajasthan are. They are not the tube wells of U.P. or elsewhere. They are not the shallow wells that we see all round Delhi. They are wells as deep as 300 feet. Therefore the problem of water of these 7,601 villages touches four million people in Rajasthan. This is the problem that they face every year. And now, how we are solving this problem, or I should say, not solving at all. And I will give you just two or three figures from the Budget that the Rajasthan Government has presented this year to show how we are tinkering with this problem. A provision of one crore of rupees to solve this rural water problem of Rajasthan was made in the budget and at the instance of the Central Health Ministry it was reduced to Rs. 83 lakhs and then, after some time, the sum of Rs. 83 lakhs was reduced to Rs. 20 lakhs. Now out of this Rs. 20 lakhs, Rs. 10 lakhs have been placed for the construction of wells and this amount will be spent through the Community Development Department. The remaining Rs. 10 lakhs have been earmarked for other schemes of rural water supply, and the establishment charges of the Rural Department Supply Water So, we are left only Rs. 7,50,000. with Rs. 2,50,000 to carry on this vast work of rural water supply. Then we

have got the committed expenditure of Rs. 60 lakhs. So this paltry sum of Rs. 2,50,000 is not sufficient to meet the committed expenditure of Rs. 60 lakhs.

I have just placed before you Mr. Vice-Chairman, the plight of the villages, the famine conditions there and a small, paltry sum that has been placed at the disposal of the authorities. (Time bell rings) I will take two minutes more, Mr. Vice-Chairman. Now I will illustrate how we are not able to solve this problem by giving two concrete examples.

Sir, Dr. Rao is a capable Minister and is one of those few Ministers in our Government who know their job. And when I give some examples from the Ministry of Dr. Rao, it is not in the spirit of criticism but it is only to show that if under such a capable Minister such things can happen, what will be the fate of other Ministries. The Consultative Committee of irrigation and Power Ministry met on the 25th February. There was some clarification sought by Members of Parliament, especially the Maharajah of Bikaner who is a Member of the other House. He wanted to know about the water problem of the Bikaner district. He particularly made a suggestion that water could be taken by lift from the Rajasthan Canal at the point of 45 miles by lift and supplied for drinking purposes to the neighbouring areas. We got a brief from the Ministry which is just with me here in which it was stated that the Rajasthan Canal would complete up to 45 miles in the summer of 1964. I asked in the Committee that if it was going to be completed in the summer of 1964; it will solve much of our difficulty because the water problem is very acute at this time. But when the discussion took place, they said that it could not be completed in 1964 but it would be completed in 1966. When I pointed out the discrepancy, they said it was a slip of pen. When I pointed out 1964 in some other item of the agenda... [Shri Vijay Singh.] they had to admit that whatever be the information at their disposal, their calculations had gone wrong Apart from that, Mr. Vice-Chairman, it shows the callousness of the people in delaying such an urgent problem.

I will give you another example to show how we are not very serious about this problem of famine and water in Rajasthan.

THE VICE-CHAIRMAN (SHRI M P. BHARGAVA): It is time to wind up.

SHRI VIJAY SINGH: One minute This is my personal problem because I come from the district of Pali. It is about Pali that I want to speak. In the Pali district 500 villages are affected by famine The total population of these 500 villages is 4 lakhs. Now the total amount provided for relief work is Rs. 7,50,000. It means Rs. 1 and 80 nP. per man is to be spent in eight If this is the famine relief months. that we are going to provide, 1t 1S better not to call it famine relief at all.

Mr. Vice-Chairman, I am very thankful to you that you have given me so much time. I will conclude only by saying that it is no use talking about vast plans, vast budgets and other things.

SHRI N. SRI RAMA REDDY: In Jodhpur district they have provided Rs. 87 lakhs.

Shri Vijay SINGH: You take the population of Jodhpur and then calculate. I have only given an example. I can give examples from the whole of Rajasthan because when I say something about Pali or Jodhpur it is not to pick up something from here and there to prove my argument. I have done this thing with a full sense of responsibility.

Mr. Vice-Chairman, I was just saying that when we speak about big problems, it is not that we quote figures from here and there. Gandhiji once said that whenever you think of any

big project, what you should do is you should imagine in your mind's eye the poorest man whom you have seen and see how the scheme that you are going to adumbrate brings the expressions on his face. It is in this spirit that we should look at the Budget and it is in this spirit that the poor man looks at it.

SHRI MOHAN LALSAKSENA (Nominated): Mr. Vice-Chairman, we have ustened to the speech of the hon. Member preceding me giving the description of the famine conditions prevailing in Rajasthan, not only food famine but scarcity of drinking water as well The hon Member pointed out that we have to consider the Budget in the light of the conditions obtaining country. I wonder how he could persuade himself to congratulate the Finance Minister when no provision has been made for the basic need of the people, namely, adequate supply of drinking water I think this is the first thing which should have been provided. Still the hon Member thought it fit to join the chorus of congratulations that have been showered on the Finance Minister. I am afraid I cannot join this chorus because as the hon Member pointed out, whenever we have to consider any scheme, Gandhiji had told us to apply one test. We must think of the most helpless person that we have seen and then think how it will react upon that person I would like to know what will be the reaction of this Budget upon the persons who are suffering from scarcity of water and food famine. Is it going to relieve them? If not I am sorry it is no occasion for congratulating Finance Minister.

On the other hand, we see in todays papers the photograph of Mr Bowles making a symbolic present of the gift from America of wheat Again I would like to remind the House of the saving of Mahatma Gandhi What did he say? Whatever else we may do, we should never import foodstuffs from foreign countries. We are not a small country. We are a big country. If we

take to importing foodgrains, it would lead to complete dependence upon other countries and ultimate bankruptcy I am afraid if the figures are taken from year to year, we will find that we are becoming more and more dependent upon foreign countries for our food requirements.

Sir, I want to make a few observations about other questions as well but before doing so I would like to refer to certain observations in the Finance Minister's speech in reply to the general discussion in the other House. I am sorry that he has not been well advised in making those observations for they are not in keeping with the spirit and traditions of democracy. What does he say? I have here with me a copy of his speech. He has observed:

"No man would seek to take medicine for curing his ills from a physician who wants to kill him. In this case, Members of the Opposition who seek to give us advice are not qualified physicians apart from the fact that their mala fides in relation to the Government and the party in power are well known. It will therefore be futile for me to go into thtir criticism . . .'

I submit Sir, it is not at keeping with the spirit of parliamentary democracy. After all, each party or each Member of the House is supposed to be actuated by one and the same objective. It is three-fold Firstly, preservation of peace, security and integrity of the country. Secondly, to provide a clean, efficient and cheap administration. Thirdly, the promotion of the moral and material well-being of the people. As to how it is to be achieved, there might be difference of opinion but on this three-fold Objective, there can be and should be no difference. So, socialism and democracy or parliamentary system of democracy and planning, are supposed to be means to the same end, the three-fold objective. So whatever criticism has been offered by the Members of the Opposition it merits as much consideration, as any other criticism because parliamentary democracy means Government by argument, by converting the opponent and by carrying conviction to him and above all converting the people about correctness of the policies of the Government. So whatever criticisms may have been made, whatever be the motives with which they may have been actuated, after all this is the Budget and if the Finance Minister does not deal with those criticisms, it would be interpreted that he has no rep'y to them. At any rate, the general public will have the impression that whatever criticism has been offered by the Opposition Members has not been unjustified. Not only that. He said: 'Like in closed companies, people have not much interest.' There are parties in which people are not interested but he should not forget that whatever the strength behind the parties in the Opposition, the people are losing confidence in the party in power also. If the voting of the two or three elections are to be taken into consideration, it will be found that the ruling party is not there because of its inherent strength, because of the confidence of the majority voters in the administration, but because of the weakness and disunity among the Opposition parties. So personally I submit that whatever arguments or criticisms are offered on the floor of the House they have to be considered and replied to. It is another matter that he may not have time to address himself to all the points that are raised but these should not ignored simply because these come from the Opposition Parties. I cannot understand this approach and it is not at all in keeping with the spirit of Parliamentary democracy

He had made another observation that some Members of the Congress Party had also criticised the Budget and added: 'I do not want to deal with those objections here because the proper forum the is party itself.' Ι submit the proper place for reminding the Members about this was not the floor of the House. Every Member is expect-

[Shri Mohan Lal Saksena,] ed to speak freely in the House. For any one to say that the Members of the Congress Party have raised certain criticisms and he is not going to reply because those should have been raised in the Party, is not in keeping with the principles of parliamentary democracy. I may remind the House that last year, the then Finance Minister. without referring to the criticism or views expressed by Rajkumari Amrit Kaur, used a language which was uncharitable. He said: 'She should not profit by her association with the Party' and had even suggested that she should go out of the Party. I think it was not proper but that was said. The House will remember when I had offered certain criticisms and made certain suggestions, he had observed that he had a very sad experience of me in the Congress Committee. I had pointed out immediately that perhaps he was misinformed. He said that receipts had been burnt, receipts for collecting small sums, and I had pointed out that I was not responsible . . .

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): How does it form, part of the Budget debate? I am afraid it is irrelayant.

SHRI MOHAN LAL SAKSENA: I was pointing out the way these criticisms are disposed of.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): How are we concerned with what happened in the Congress Office? We are concerned with the Budget.

Shri Mohan Lal Saksena: No. It was the Finance Minister who raised it, I did not raise it. He said that and I had pointed out that I was not responsible. He was the Treasurer. I did not leave it. After all I have also some reputation and I took it up. I have the correspondence. Ultimately he conceded: 'Let us agree to differ'. He said that I should have foreseen that the States would not co-operate in the matter. I said: 'It is

not a question of the States not cooperating but the persons in the Working Committee itself who had not co-operated in implementing the scheme' He has asked me not to publish it. Anyway, I have the correspondence. If you permit, I can lay it . . .

SHRI A. M. TARIQ (Jammu and Kashmir): Place it on the Table of the House.

SHRI MOHAN LAL SAKSENA: The issue was raised and I was not given an opportunity to reply.

THE VICE-CHAIRMAN (SHRI M... P. BHARGAVA): The House is not concerned with it.

SHRI MOHAN LAL SAKSENA: Anyway I have brought it to the notice of the House as to how the then Finance Minister had reacted.

In regard to the C.D.S. what has happened? How much money, energy and time have been involved in the C.D.S. which he had propounded here and according to his own dictum the person who makes a proposal should foresee whether the States are going to co-operate or not. I think he did not. What has happened? As it was pointed out by somebody, hardly any Member in the Congress Party is reported to have supported that scheme when it was given up. Not a tear was shed.

Having dealt with these two points, I would like to point out that soon after the appointment of the present Finance Minister I had sent cerus. suggestions to him and of course they had been acknowledged. I hope he considered them but I do not any reflection of such consideration in the Budget. You will remember that my first point has been that the civil expenditure has been swelling and that there should be a curb on it at least during the emergency. My suggestion was that there should be an ad hoc curb of 15 per cent. in staff and the Ministries should be required to make definite proposals before giving further sanction. That was not done. I had suggested that the expenditure relating to contingencies should be cut down by half. I had also suggested that entertainment expense which had come to Rs. 1 crore nearly for the Central Government—and I do not know how much it is for the States—should also be cut-down.

About the State of Rajasthan we have listened to the story, the sorrowful story, of the conditions obtaining there. How does it behove to spend so much on entertainment? Personally my suggestion would that the whole item on entertainment should be cut off and the amount should be utilised for providing drinking water and cheap rains in the scarcity areas. Not only that, one suggestion has been made by Mr. Vijay Singh that because of the unrestricted movement of foodgrains this scarcity is there. Actually there should not have been any scarcity. There is a proposal for having State trading in grain I do not know how far it will be able to solve the problem I personally do not think it will. There is an impression that the public sector is co-terminous with the State sector which is not. Public sector includes many other activities just like trusts, co-operatives, municipalities other agencies which can take up the work even the private sector does not consist of merely industrialists. There are large persons self-employed others. So personally I would suggest that there should not be a free movement of food from State. On the other hand the Centre should appoint an agency to over a certain percentage of the produce which it thinks is possible for the States to spare.

That may be used to form a pool and from that pool some States or big cities like Bombay and Calcutta can be supplied. Personally, I think something should be done. As has been pointed out, these grain dealers

buy grain from everywhere and hold up the stocks and when the prices go up, during the times of scarcity, they make money out of the misery of human beings.

Another point I wanted to make is about the villager or the producer. The producer is not receiving price that is paid by the consumer for the grain. For that I have suggested the setting up of home-supply co-operatives. I do not mean these consumer co-operative stores which you have so many disadvantages. We know what has happened in certain stores here. So, instead of having such stores or these fair price shops, you should have homesupply co-operatives which will have the ultimate object of getting grains from the villagers direct and supplying them to the consumer. I do not want to go into the details of this scheme. I have already sent it to the Prime Minister and it has been there for some time now and I do wish something is done. Otherwise this problem will not be solved by the setting up of fair price shops or by trying to give incentives to the agricultural producer by just giving him more and more fertilizers and so on. Gandhiji has taught us that we should try to live on what we produce and should mobilise our resources to the utmost and not to look for food to foreign countries. We know that it is that all these supplies are without any strings attached to them. But once we become dependent on another country for our very food, we cannot say what conditions may be dictated to us afterwards.

As regards controls, as the House knows, Gandhiji was opposed to controls. We have seen what has happened as a result of the gold control. It may or it may not have stopped the smuggling of gold. It has not succeeded in bringing down its price as it was hoped. But certainly it has increased corruption and it has spread unemployment. We know that lakhs

[Shri Mohan Lal Saxena.]

of persons who were self-employed, have been thrown out of employment. We know there has been so much of corruption. For that there seems to be no remedy. Even at that time I had warned that the scheme of gold bonds would not be able to mobilise much gold. I made certain suggestions then and I would like to repeat some of

I know the Finance Minister is going to give certain facilities to invite foreign capital. I would like to know what facilities he is going to give to persons in our country who have got gold and who may like to invest it if an opportunity is given to them to do so. In my suggestions I have said that the princes may be having some gold and they will be prepared to invest it provided there is some suitable scheme under which they can get some regular income from it, for themselves and their successors. have suggested that in public concerns gold shares of 10 grams should be issued guaranteeing a return of Rs. 5 or so per annum. I do not remember the details of that scheme now and I also do not want to go into those details now. I would only submit that if some such scheme is introduced it will be possible to induce the princes and others who may be hoarding gold now, to put it into these concerns, provided as in case of preference shares, they are assured of a regular return. I had also suggested the issuing of gold certificates. A person who deposits 10 grams of gold should be returned 10 grams of gold after ten years in addition to a certain amount of interest. My submission is that if you are able to get gold on the assurance of it being returned to the person, you can use that gold for your own resources instead of importing the foreign capital, which means so much drain besides other political implications. I would suggest that all the possibilities for mobilising the gold in our country should be explored and suitable schemes should be devised to that end.

Not only that, I have also suggested that you should issue ration bonds. A person who deposits Rs. 100 will be entitled to get a certain quantity of fixed ration. This can easily be done because at the harvest time you can give the cultivator the money and you can just purchase the produce at that price and the salaried classes will be assured of their grain supply at a fixed rate. I made my suggestion long ago, as early as 1955. But these suggestions are not being considered. They are thinking of big things. All these big things do not benefit the poor man. As I have already said, it is the small things that matter. These small things will affect his day-to-day life and unless we can do something to alleviate his sufferings and difficulties, whatever else we may do, his lot will not improve. You may make big dams. You may fire rockets and other such things These are not going to improve the lot of the common man. Here I might at least recall what Gandhiji had said in a speech at an All India Congress Committee meeting about the removal of controls, I think in 1947, in September or October, I do not remember exactly. He said these controls were responsible for most of the corruption that was rampant and he had further observed:

1964-65

"If controls are not abolished, it will be regretted one day and the people will lose initiative and faith in self-help."

And what he said later on is even more important. That was, I think, in November, 1947 at one of his prayer meeting speeches:

"Controls give rise to fraud, suppression of truth, intensification of black market and artificial scarcity and above all, it unmans the people."

He says that it unmans the people and deprives them of initiative. I am un-

able to read it. Later on he says that it undoes the teachings of self-help that the people have received for a generation and that is a tragedy equal to the other tragedy of fratricide. He was referring to the partition and the holocaust that followed. And he says that the second +ragedy, though less spectacular than the first, is as dangerous if not more. So my submission is that we always think of wanting to do one thing or the other and later on find that either the State Government or somebody else is not operating or the businessmen are not co-operative and so on. But after all, with the experience of the last seventeen years we should be in a position to devise a machine by which the people may have their foodstuffs and other basic requirements at fixed rates or at reasonable rates and we should see that the producer receives reasonable returns for his efforts and the consumer does not have to pay a heavy price. Having said so much about the food problem I would only say that the situation is very serious and requires effective and speedy action. This has to be considered very carefully, and in the light of our past experience. It is no use blaming this man or that. We are all to blame for the situation that we find ourselves in. Gandhiji used to say that if things went wrong, we must direct the searchlight to ourselves with the zeal of a crusader to find the causes thereof. Since we are the creators of these circumstances, we should be able also to undo them.

There is so much talk about corruption. I was asked to give my suggestions and I gave them as long ago as 1952. We must have in every district or locality a band of selfless workers, people who are prepared to work for this cause but we must make sure first of all that they are not actuated by any ulterior motives. They must begin the crusade with themsevles and circles in which they live and work and then later on this can embrace a whole district. Corruption does not mean only taking bribes; it takes many substle forms and the subtiest

form is flattery which makes a person do any thing which he would not do otherwise. I have given my suggestion and my co-operation and my services will always be available but the point is that we must make up our mind I had suggested in 1952 that an anti-corruption commission, having the same status and powers as the Election Commission should be set up by the President. This should have its. counterpart in the States and this commission should be left to devise ways and means to tackle this problem. This is the only way in which something could be done.

There has been talk of setting up a. Monopoly Commission but the trouble is that these commissions and committees are formed, they submit their reports but nothing is done and seldom speedy action is taken on their recommendations and suggestions. Take, for example the case of the Taxation Enquiry Commission which was presided over by no less a person than the late Dr. John Matthai. It made certain recommendations. I would like the Finance Minister to tell the House which of the recommendations have been given effect to. One of the recommendations was that the civil expenditure should be reduced; the second was that the honest taxpayers should not feel that they are made to suffer and the third was that there should not be such a huge amount of arrears in realisation of taxes. There was also some suggestion about labour levy in some shape for which I have been pleading for long. Gandhiji also pleaded for this. I had suggested that every adult person—you can, in the instance, take the males and exclude certain aged persons-should be required to give twelve or fourteen days labour in a year or contribute the money equivalent to that. This is still' in vogue in France. Something has got to be done. We are going to tax the people and want to get money somehow or other but here is labour which can be put to good social use. It is just like opening the tap and wasting water. The tab goes on running. Like that there is so much

[Shri Mohan Lal Saksena.] human labour which is not put to any use. I have been forced to the conclusion that even forced labour is better than forced idleness because this keeps a man active, it does not paralyse him. Again the number of buildings that are being constructed.

People say that while others are becoming poor, the contractors are becoming rich. A committee consisting representatives of the Railway Board and other Government department was set up and it had made certain recommendations which have not been implemented. We must adopt the system prevalent in America where tenders are not given on the basis of below the scheduled rates. If he charges below the scheduled rate, it means that either the scheduled rates are high or he is induced to use inferior material. There cannot be any question of quoting anything less than the scheduled rates In USA what they are asked is to quote the commission that they would charge on the execution.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): Mr. Saksena, there are a number of speakers.

SHRI MOHAN LAL SAKSENA: I am just winding up.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): You have already taken half an hour.

SHRI MOHAN LAL SAKSENA: I am sorry. I will just conclude.

If the contractor, after doing the job effects any savings, he is entitled to a share in the savings, as also a commission. Under this system not only the Government or the builders but even the contractors benefit and there is no chance of using inferior material as is being done here.

I have so many points but as the time is short, I will conclude. Even though more than a year has elapsed, there is no feeling of emergency and we have not been able to effect any substantial saving either in civil administration or in construction work or in entertainment.

## Thank you.

SHRI NIREN GHOSH: Mr. Vice-Chairman, Sir, a few years back when the present Finance Minister in connection with the L.I.C. affair and the Mundhra scandal was forced to leave the Government, he said that a maneater was at large and warned us of that. Now I think verily his words have come true and the man-eater is none other than the Government of India which in the person of the Finance Minister is out to devour poor India because this Budget goes against all the interests that our nation and the country have stood for. In a nutshell this Budget could be described thus. No relief whatsoever has been given to the poor common man, the multi-million people of India, but concessions have been given to the private capitalists, native and foreign, in all possible ways, helping further concentration of wealth, helping further growth of monopolies. This Budget for the first time is an open and unashamed declaration and it is rather prostration at the feet of the Western Powers and the foreign private capital

SHRI AKBAR ALI KHAN: No, no.

SHRI NIREN GHOSH: Yes, it is. Then it promises that the price line cannot be held; that is, there will be continuous rise in prices, it would go It also promises a further decline in agricultural production. Some package deals or some things like them do not cut any ice in a vast country like ours. Last of all it calls for austerity. With all the taxation and oppressive measures, the working people, the workers, are not to ask for any wage increase; they have to suffer. That is the Budget that has been presented before us. So I say it is an unpatriotic Budget because it has sacrificed the interests of the nation and the people, because it has mortgaged the economy of our country and

the future generations to foreigners. because it will lead to growing poverty, growing inequality of wealth, growing concentration of wealth and further growth of monopolies

Now, it has been said by the Finance Minister. I suppose in his speech in the Lok Sabha, that in a developing economy some sort of a growth in monopolies may be permitted or rather it is unavoidable but what has happened in our country is not just some sort of growth. Ours is an underdeveloped country, an under-developed economy but there has been such a stupendous growth of monopoly that defies any sizing up of it. For example twenty houses control about 50 per cent, of the share capital that is invested in the private corporate sector and if you add the rapid growth of foreign capital-I won't give you the figures; they are known to allat the time of the transfer of power it was Rs. 256 crores but today it is well above Rs. 900 crores. The ratio is still one-third of the total invested capital and what is more some spurious argument is advanced and it is said that if the foreign capita<sup>1</sup> has grown, so has grown the Indian capital and so our economy has become more independent. It is a spurious and false argument. Everybody knows that it is not the amount of capital that counts; what counts is the particular chunk of the capital which controls the economy. Even the Reserve Bank has had to admit that with forty per cent investment in a company owning minority shares a foreign concern or foreign entrepreneur can control the whole company. So the capital Rs. 900 crores, placed in the strategic sectors of the industry, holding commanding position in all important sectors, practically dominates our economy all along the line. So the upshot of seventeen years of Congress rule and planning has been that you have left the entire economy in the hands of the monopolists, Indian and foreign, They are the rulers of the country and the Government of India, whether it likes it or not faithfully serves them because if the ultimate upshot of all

these years of planning had been to encourage them and facilitate their growth and to place the entire economy of the country in their hands, how can you say that you have not served them but that you have served the people? Sir, the test of the pudding is in the eating of it. Similarly the test of the Government's words and declarations is in the actual practice in the actual fiscal. financial and economic policies they pursue, the sum total result of which has been that our country has come into a blind alley.

Now, the Finance Minister has advanced another highly misleading argument. He has made certain distinctions between ownership, control and management. Our Finance Minister is an experienced businessman; he is supposed to know the business. Go to any businessman and he will tell you that ownership can never be divorced from control and management. Any businessman will tell you that. Then why make this subtle distinction? Why try to throw dust into the eyes of the people? Why try to mislead the Parliament? Say plainly ownership has been concentrated in the form of control and management. Our Big Business in collusion with the foreign giant trusts compared to which they are of course pygmies, control the entire economy. That is the position we are in.

Another highly misleading argument that has been advanced by the Finance Minister is that since we are burdened with the servicing of foreign loans and debts to the tune of Rs. 856 crores in the Fourth Plan and more than Rs. 500 crores in this Plan, our whole problem will be solved if we bring in foreign equity capital. I wonder how such an argument can at all be advanced. Suppose we get Rs. 100 crores on loan; we may be compelled to pay interest charges ranging from four to six per cent, but what happens when equity capital is invited? Suppose this Rs. 100 crores come in as equity capital, in our country there is a return of 20 per cent on foreign invested

[Shri Niren Ghosh.]

4427

capital. That is what the American Senate Report has said. They have said that India is a paradise where the foreign cpitalist can go and get fabulous super profits. In Western Europe American capital gets a return of 121 per cent. while in India it gets a return of 20 per cent. So when a sum of Rs, 100 crores is invested in five years the total amount is repatriated and along with it they get their price for the technical know-how and they make huge profits on account of the equipment and machineries that they sell to us and all this drain goes on. There is a sort of a calculation here that between 1948 and 1958 there was an inflow of Rs. 178 crores of foreign private capital and during the same period double this amount, that is, Rs. 356 crores, was taken out as profits and interest charges.

I will recall to this House that during pre-1947 days, that is, before the transfer of power, the common banner of our freedom struggle was that the misery of India, political, economic, moral and spiritual, was due to the drain of our wealth on account of the British investments and it was said that our country could never be truly free unless the whole of this legacy was wiped out, unless entire foreign capital was liquidated and we built an entirely inde-

5 P.M. pendent and free national economy. That is the only way in which our poor country can become prosperous and take its due and rightful place in the comity of nations. But all those things have been forgotten. Now, this banner has been thrown to the dust by the present rulers of the country. I am sure that the people of India, I am sure that the democratic and patriotic elements in all the parties will take up this banner. In those days only the princes and the pro-British elements used to praise them. Only the pro-British elements used to plead for Briinvestment. I find it tish capital strange that today our ruling party. the Government of India is practically uttering the same words and the banner of freedom struggle they have thrown to the dust. They have taken up the discredited banner, the banner that was unfurled during those days by pro-British elements.

SHRI M. RUTHNASWAMY: They had no banner at all.

SHRI NIREN GHOSH: You may not be in the struggle, but those who were in the freedom struggle know it. So, that is the position.

As regards the public sector also, please do not confuse between the public sector in India and the public sector in the Soviet Union. It is no use making comparisons between the two. There it is a socialist sector but here the public sector is also a capitalist sector. It is nothing else. There is no mixed economy in India. It is one single economy, unadulterated capitalism, both in the private corporate sector and in the State sector because the State power is in capitalist hands the of class. Such being the position, the economy of the State sector and the private is nothing capitalism sector but and simple. They pure they are building democratic socialism. It has always happened with the leaders of the bourgeois. There is many a slip between their words and deeds. They always pronounce slogans which never mean. So this slogan of democratic socialism is biggest hoax that is being practised on the people of India in the name of building socialism. Because they cannot defend capitalism outright openly, they say they are building democratic socialism. But what are they building? In practice, they are building capitalism unalloyed, unadulterated. Thereby I do not mean to say that the public sector is of no use.

First of all, I will point out how the public sector is being utilised in this country. The public sector has become the milch cow for the enrichment of big monopolists. When a project is undertaken for Rs 200 crores with a loan that is given on a State to State level they get an interest charge of 6 per cent or something like that. They take another charge on

account of technical collaboration. Up to 1962 we had to give Rs. 800 crores as the price for technical collaboration in foreign exchange. How much more we will have to pay during the last three years nobody knows. It should also be noted that precisely during the last two years American private capital has gone up by leaps and bounds. It has grown more in comparison with the last decade. Now, it is more than Rs. 250 crores. That is where it stands.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): Mr. Niren Ghosh, how much time are you likely to take?

SHRI NIREN GHOSH: I will take another ten minutes. I can continue on Monday.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): Please wind up to-day. I will request the House. Shall we sit for about ten minutes more?

SOME HON. MEMBERS: Yes, Sir.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): Please go on.

SHRI NIREN GHOSH: On account of the sale of machinery at the highest prices they get enormous profits. Then, all the spare parts, etc. we have to import from that country. Now-a-days one-third of our foreign trade is accounted for by the import of spare parts and components and intermediate products. Those projects are inevitably tied up with foreign collaborators who are giving help and advice to our Government, So, in this way they have enriched foreign monopoly. Further, here the big contractor, the big monopolist, everybody puts his hands on the bun. They get a slice of it. This is done with the money provided for from the public exchequer. these public rector undertakings see to it that they do everything possible to help the growth of capitalism. Since the private corporate sector is almost overwhelmingly dominated by monopolists, in actual production of finished steel etc., mainly

cream of the benefits goes them Still I would say that we would fight for the expansion of the public sector, not for the expansion of the private monopolies, since once the Government is thanged the character of the public sector would be changed. That is why we must plead for the expansion of the public sector knowing full we'l the evils, the ills that go with it today with the party that is in power. But things may not be like this for ever. Governments may change and the character of the public sector would change at the same time.

SHRI P. C. MITRA (Bihar): Why not the private sector?

SHRI NIREN GHOSH: Oh, 'Yes'. I am coming to that. Now, we have been promised a Commission to enquire into monopolies. I am not against any enquiry commission, though there is no need to set up another Commission. There are so many reports about private monopolists—the Mahalanobis Committee, the Company Law Administration, etc. But you cannot curb monopolies by simple legislation. America from where our planners draw their inspiration.

SHRI M. RUTHNASWAMY: No, no. It is from Russia. In America there is no planning at all.

SHRI NIREN GHOSH: They have more industries in the public sector than we have in India. You do not know that. Now, what was I saying?

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA); 'In America'. You have lost in America.

Shri NIREN GHOSH: In America, from where you draw your inspiration, they have a trust bursting legis:ation, to liquidate the trusts. They have passed legislation but as you know America is the paradise of trusts and cartels. So, you cannot liquidate monopolies by simple legislation. What you have got to do is to take over these monopolies. The State should take them over.

SHRI AKBAR ALI KHAN: Th€ labourers are quite happy there also.

SHRI NIREN GHOSH: If the exploited people are happy they are happy. So, the only thing that can liquidate monopoly, the only remedy is to take over monopolies. Simple legislation would never check it. It will continue to evade legislation and grow. None-the-less I am for legislation, because it may put some check We may at least come before Parliament and say something about it.

Now, what I say is that with our entire policy we are in a blind alley. Cur economy has been mortgaged and so it is no wonder that now-a-days in external affairs too in the majority of cases we find ourselves in agreement with the Western powers. Such was not the case a few years before, in 1955 or 1956. Since they control our economy, since the entire economy is dependent on them, since we are begging for more and more credit from them on onerous terms which are full of strings, we are bound to heed to their advice.

SHRI AKBAR ALI KHAN: Νo strings.

SHRI NIREN GHOSH: Ultimately mortgaging our economy means putting curbs and restrictions on our political independence, and willy-nilly the Government of India have to side with the Western powers in the majority of the issues that come up in the international sphere, in international affairs. That is why I say that a radical departure should be made. The discarded banner that has been thrown down to the dust should be picked up by the pecple. That is why I say that the entire British and American private capital in this country should be natior alised and taken over. The foreign trade should be nationalised because no country can plan without having the foreign trade entirely in the hands of the State. That is the process through which we can get our equipment in exchange for our primary products. So that is why I say that we are planning for unplanned things.

1964-65

Next, we have reached a stage when we can never pay back the stupendous debts. They have already drained us of our life-blood. So I say that a stage will come or it has come when we have got to consider whether we should not cancel all those foreign debts. We cannot bear them. These debts should be wiped out.

The new imposts that were levied on the people in the Budget for 1963-64 should all be cancelled. The extra Rs. 380 crores that are weighing heavily on the broken backs of the poor people of India should go. For the working people, at least as per th 17th Indian Labour Conference the minimum wage that was promised but never implemented should be given. . At least they should get that in order to guard against the continuing rise in prices.

So, if we can do these things, we can have the public sector completely in our hands free from foreign influences. We can build an independent economy and we can become a truly independent nation unless now when our political freedom is being curbed and restricted through this process, whether we like it or not. Then and then only the true image of India will come up before the peoples of Africa, Asia and Latin America, and we will find our proper place in the comity of nations. All those peoples will see in India an inspiration and a beaconlight, and I know today that sooner or later this is the path that India will travel.

Thank you.

THE VICE-CHAIRMAN (SHRI M. P. Bhargava): The House stands adjourned till 11 A.M. on Monday.

> The House then adjourned at ten minutes past five of the clock till eleven of the clock on Monday the 16th March, 1964.